



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Wednesday,7th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

#### [DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- FOR ORDERS -</b>				
1	WP(C)/5993/2017	R. VANLALCHAMI <b>Versus</b> THE STATE OF MIZORAM AND 7 ORS	MR.S CHOUDHURY MR.S DUTTA	SC, GHC GA, MIZORAM
2	Cont.Cas(C)/635/2020	VIRENDRA DUTT GYANI <b>Versus</b> BARUN MITRA AND 5 ORS	MS. B CHOWDHURY MS H DEKA	MR. R K D CHOUDHURY (R-1,2) MR. K GOSWAMI, R-4 MR R DHAR MR R DHAR MS. L DEVI (R-1) MR. B J MUKHERJEE
3	ITA/6/2022	THE COMMISSIONER OF INCOME TAX AND ANR. <b>Versus</b> M/S PRIORITY MERCHANDISE PRIVATE LTD.	MR. S C KEYAL (SR. S.C., CBDT, IT (NER)) MR H GUPTA	
4	I.A.(Civil)/2604/2022 in WA/10074/2022	MANGAL ALI KHAN AND 2 ORS. <b>Versus</b> MANARANJAN MANDAL AND 15 ORS.	MR. P K ROYCHOUDHURY MR K UDDIN MR. A K AZAD MR S A SIKDER	SC, CO OP GA, ASSAM
	<b>WITH</b> WA/10074/2022 (Filing Number)	MANGAL ALI KHAN AND 2 ORS. <b>Versus</b> MANARANJAN MANDAL AND 15 ORS. E	MR. P K ROYCHOUDHURY	
5	PIL/65/2023	BALEN BAISHYA <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR. N N B CHOUDHURY MR SAURADEEP DEY	GA, ASSAM DY.S.G.I. SC, AAU
6	Cont.Cas(C)/266/2023	BISHNU DEO ROY <b>Versus</b> RAKESH KUMAR, I.A.S. AND 3 ORS	MR B D DAS MRS R DEKA MR. H R DAS	MR. P N GOSWAMI (r-3,4) MR. D GOGOI (r-3,4) MR. R R Gogoi (r-3,4)
7	Cont.Cas(C)/589/2023	DIPALI BARMAN <b>Versus</b> MAMATA HOJAI	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. M ALOM MD A RAHMAN	
8	I.A.(Civil)/926/2023 in WA/1511/2023	NASIR UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS .	MR. I H BARBHUIYA MS R RAJKHOWA	MRS. R DEVI (r-6) SC, SEC. EDU.

	<b>WITH</b> WA/1511/2023 (Filing Number)	NASIR UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS . A	MS R RAJKHOWA	
	<b>WITH</b> I.A.(Civil)/1513/2023 (Filing Number)	NASIR UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS . A	MS R RAJKHOWA	
9	I.A.(Civil)/1803/2023 B/O <b>in</b> WA/6339/2023	JURI KALITA DUWARAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. I H SAIKIA MR. B BORAH MR. M R CHOUDHURY MR K KASHYAB MS L HMAR	GA, ASSAM
	<b>WITH</b> WA/6339/2023 (Filing Number)	JURI KALITA DUWARAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS. B	MR. I H SAIKIA	
10	I.A.(Civil)/2923/2023 <b>in</b> WA/11523/2023	M/S BISWAJYOTI BORA AND ANR. <b>Versus</b> ROBI BORUAH AND 2 ORS.	MR. A J SARMA MR. P D NAIR MR. A CHETRY MR. H ROHMAN MR S R A NASER	MR H GUPTA DY.S.G.I.
	<b>WITH</b> WA/11523/2023 (Filing Number)	M/S BISWAJYOTI BORA AND ANR. <b>Versus</b> ROBI BORUAH AND 2 ORS. E	MR. A J SARMA	
	<b>WITH</b> I.A.(Civil)/11524/2023 (Filing Number)	M/S BISWAJYOTI BORA AND ANR. <b>Versus</b> ROBI BORUAH AND 2 ORS. E	MR. A J SARMA	
11	I.A.(Civil)/3620/2023 <b>in</b> WA/11408/2023	NUMALIGARH REFINERY LTD. AND 2 ORS. <b>Versus</b> IQUBAL SINGH AND ANR.	MR. D SAHU MR. R S MISHRA	SC, GST
	<b>WITH</b> WA/11408/2023 (Filing Number)	NUMALIGARH REFINERY LTD. AND 2 ORS. <b>Versus</b> IQUBAL SINGH AND ANR. B	MR. D SAHU	
	<b>WITH</b> I.A.(Civil)/14788/2023 (Filing Number)	NUMALIGARH REFINERY LTD. AND 2 ORS. <b>Versus</b> IQUBAL SINGH AND ANR. B	MR. D SAHU	
		<b>- FOR FRESH ADMISSION WITH STAY/BAIL -</b>		
12	WA/354/2023	STATE OF ASSAM <b>Versus</b> BANAJIT BARMAN	MR. D SAIKIA SC. HEALTH AND FAMILY WELFARE MRS D BORAH	MR. M KALITA (R2) MR. S BARMAN MR. J HATIMURIA (R2)
13	WP(C)/5314/2023 FIXED	KRISHNA SHARMA <b>Versus</b> THE PUNJAB NATIONAL BANK AND 4 ORS	MR. B J GHOSH MR. I ALAM MR. T SK	MR. A PARVEZ (r-5) MR D GOGOI (r-5) SC, PNB
		<b>- FOR FRESH ADMISSION WITHOUT STAY/BAIL -</b>		
14	PIL/73/2023 FIXED	ABDUL KADIR AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	GA, ASSAM
15	WP(C)/7489/2023 FIXED	SWAPAN CHANDA AND 54 ORS <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. M K CHOUDHURY M K BORAH MR P BHARDWAJ MS. P. KASHYAP	MR. A K DUTTA (R-1 TO 5) DY.S.G.I.
16	PIL/9/2024 FIXED	RUPAK GOGOI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR B KAUSHIK MR. P BORAH MR. S HAZARIKA MS A M DCOSTA	GA, ASSAM SC, WPT AND BC

17	WA/32/2024 FIXED	SAMINDRA NATH KALITA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MS. J DEKA MS. A TALUKDAR	GA, ASSAM SC, PWD
<b>- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -</b>				
18	PIL/66/2021	LAKHESWAR DEORI AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR H R A CHOUDHURY MR. M SARANIA MR. I U CHOWDHURY	GA, ASSAM MR M R ADHIKARI (INTERVENORS) R-5 to 8) SC, REVENUE
19	WA/270/2021 FIXED	THE COMMISSIONER AND SECRETARY TO THE GOVERNMENT OF ASSAM AND ANR. <b>Versus</b> JAGADISH CHANDRA SARMA AND 5 ORS.	MR. D SAIKIA MR. R BORPUJARI (SC, REVENUE AND DISASTER MANAGEMENT DEPARTMENT)	GA, ASSAM MR. R K D CHOUDHURY(R- 5) SC, FOREST MR. K U AHMED (R-1)
	<b>WITH</b> I.A.(Civil)/1766/2021 <b>in</b> WA/270/2021	THE COMMISSIONER AND SECRETARY TO THE GOVERNMENT OF ASSAM AND ANR. <b>Versus</b> JAGADISH CHANDRA SARMA AND 5 ORS.	MR. D SAIKIA MR. R BORPUJARI (SC, REVENUE AND DISASTER MANAGEMENT DEPARTMENT)	GA, ASSAM SC, FOREST
20	PIL/56/2022	JYOTIRMAY JANA AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR	GA, ASSAM R SARMAH (R8) MR H K NATH (R8) MR J BORAH (R8) SC, REVENUE
21	PIL/70/2022	RENSING BEY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. R P SARMAH MR. D DOLEY	GA, ASSAM MR. K K PARASAR (r-3) DY.S.G.I. SC, K A A C
22	WP(C)/3832/2022	MAYNUL HOQUE CHOUDHURY AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA	SC, SEC. EDU. SC, FINANCE
23	PIL/52/2023	SADHARAN JATI BIKASH PARISHAD, ASOM AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. D SAIKIA (PETITIONER IN PERSON)	GA, ASSAM MR A CHALIHA (FOR MEDICAL EDUCATION AND RESEARCH)
24	PIL/59/2023	JITUL DEKA <b>Versus</b> THE STATE OF ASSAM AND 10 ORS.	MR. A GOYAL MR. A CHOUDHURY	GA, ASSAM MR. P K ROYCHOUDHURY MD. A KHAN (R-5,6,10,11) MR P BARUAH (r-11) MR S J SAIKIA (r-11) MR. N N DUTTA (r-11) MR P K BORA (r-11) B SARMA (r-11) MR. G. DUTTATRAY (r-11) SC, HEALTH
25	PIL/74/2023	DHANU RAM DAS AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. T SOM MS N ISLAM MR. P TELI MS. L ISLAM	MS. M D BORAH, GA R-2 MS. N BORDOLOI, SC, REVENUE DEPTT. (R- 1&3)
	<b>WITH</b>			
26	WP(C)/5572/2023	ALL ASSAM STAMP VENDORS ASSOCIATION <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR B B NARZARY MR. P MAHANTA MS. P SAHARIA	GA, ASSAM MR. K P PATHAK (R4, R5) MR BHARGAV DAS (R4, R5) MR ARINDAM BARUAH (R4, R5) SC, REVENUE
27	WA/193/2023 FIXED	UTTAM KUMAR SAHA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. T J MAHANTA MR. B RAHMAN	GA, ASSAM SC, PWD SC, REVENUE
28	WA/263/2023	ASHRAFUL ALAM <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. J I BORBHUIYA MD. S Z B AKLAS MR. A M S MAZUMDER SC, SEC. EDU.	GA, ASSAM

29	WA/351/2023	AMZAD ALI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S C BISWAS MS A DAS MS. U NANDA MS A BORAH MS. J GHOSH	SC, PWD SC, FINANCE
30	WA/425/2023	M/S RIU ENTERPRISES <b>Versus</b> THE INDIAN OIL CORPORATION LIMITED AND 3 ORS.	MR S BORTHAKUR MR. D GOGOI MR. J ABBAS MR M HANDIQUE	SC, I O C
31	WP(C)/3842/2023	GS 178626Y, WELDER TRIBHUWAN KUMAR SINGH AND 16 ORS. <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR A CHAKRABORTY MS D MAHANTA	MR. D C BORAH (R-1 to 6) DY.S.G.I.
<b>- ADMISSION WITH NOTICE SERVED - REPLY FILED -</b>				
32	WA/153/2022	SANJEEB KUMAR DAS <b>Versus</b> SARAT CHANDRA HAZARIKA AND 2 ORS.	MR. A CHAMUAH MR. S D ROY MR. D DAS MS. J GAYAN	MR. B PRASAD, r-1 SC. I.W.T.
33	WA/388/2022	GAURAV UPADHYAY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS. B	MR. K N CHOUDHURY MS. A VERMA MR. N J KHATANAR	GA, ASSAM MR. K GOSWAMI (R6) MR. P HAZARIKA R SARMAH (R6) MR H K NATH (R6) MR J BORAH (R6) P. BORAH SC, WPT AND BC
34	WA/198/2023	PANCHARATNA KRISHI PAM S.S LTD AND ORS . <b>Versus</b> THE STATE OF ASSAM AND 3 ORS . E	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	GA, ASSAM SC. REVENUE
35	WP(C)/686/2023	BABUL NATH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M P SARMA MS S SARMA HAZARIKA	GA, ASSAM SC, FOREST
36	WP(C)/1790/2023	TEPUNOL YORE AND 3 ORS. <b>Versus</b> THE STATE OF NAGALAND AND 5 ORS.	MR D K MISHRA MR B PRASAD MR P J BORAH	MR. K N CHOUDHURY MR S BORGOHAIN (R- 6) MR. D J DAS (r-2,4) MS N MAHANTA (r-2,4) N GAUTAM (r-2,4) GA, NAGALAND
	<b>WITH</b> I.A.(Civil)/1650/2023 <b>in</b> WP(C)/1790/2023	TEPUNOL YORE AND 3 ORS. <b>Versus</b> THE STATE OF NAGALAND AND 5 ORS.	MR D K MISHRA MR B PRASAD MR P J BORAH N GAUTAM (r-2,4)	GA, NAGALAND

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LEAVE NOTE OF ADVOCATES FOR 07/02/2024

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1)	MR. K N CHOUDHURY	22-01-2024	To	07-02-2024
2)	MRS N BARUAH	27-01-2024	To	15-03-2024
3)	MR M J QUADIR	07-02-2024	To	12-02-2024
4)	MR. A K HANNAN	07-02-2024	To	12-02-2024
5)	MS. A BHATTACHARYYA	29-01-2024	To	07-02-2024
6)	MR. M A CHOUDHURY	01-02-2024	To	10-02-2024
7)	MR. R K BHATRA	01-02-2024	To	16-02-2024
8)	MR J CHOPRA	10-02-2024	To	17-02-2024
9)	MR. V K CHOPRA	10-02-2024	To	17-02-2024
10)	MR. P. CHOUDHURY	02-02-2024	To	10-02-2024
11)	MR. H L MAURYA	05-02-2024	To	31-03-2024
12)	MR D K DAS	09-02-2024	To	16-02-2024
13)	MR D K MISHRA	08-02-2024	To	09-02-2024
14)	MR B PRASAD	08-02-2024	To	09-02-2024

15) MS. B CHOUDHURY

05-02-2024

To 12-02-2024

16) MR S K SARKAR

07-02-2024

To 07-02-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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### [ For Wednesday, 7th February 2024 ]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

COURT NO: 2

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>TO BE SPOKEN TO</b>				
1	WP(C)/2089/2020 AT 2:00 PM	ARUNAV KAR AND 61 ORS. <b>Versus</b> THE STATE OF ASSAM AND 15 ORS.	MR. D DAS SR. ADV R SARMAH MR H K NATH MR. K MOHAMMED MS T PARASHAR	SC, HIGHER EDU SC, HIGHER EDU MR. S C KEYAL SC, APSC
	<b>WITH</b> I.A.(Civil)/1622/2020 <b>in</b> WP(C)/2089/2020	ASSAM PUBLIC SERVICE COMMISSION AND ANR <b>Versus</b> ARUNAV KAR AND 75 ORS	SC, APSC	SC, HIGHER EDU MR. S C KEYAL R SARMAH MR H K NATH
<b>MOTION</b>				
2	WP(C)/4791/2023	ANISUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR MOLLAH KHAN MR A K DAS MS J AKTAR	GA, ASSAM SC, P H E
3	WP(C)/360/2024	MS. KANCHAN BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR D DEKA MR N J KUMAR	GA, ASSAM
4	WP(C)/427/2024 FIXED	SMT. NANDA DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	DR G J SHARMA	SC, AFDC
5	WP(C)/543/2024	G/5002366 HAV/GD SUNNY KUMAR AND 62 ORS <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI MR. T NATH	DY.S.G.I.
6	WP(C)/544/2024	G/5002456 RFN/GD KEDAR GAHININATH BHANUDAS AND 78 ORS <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR B PATHAK MR V KUMAR MS M TIWARI MR. T NATH	DY.S.G.I.
7	WP(C)/549/2024	G/5002952N RFN/GD NONGTHOMBAM ROHEN MEITEI AND 363 ORS <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI MR. T NATH	DY.S.G.I.
8	WP(C)/570/2024	BIPUL KUMAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K SARMA MR. S BORUAH	GA, ASSAM SC, AG SC, FINANCE
9	WP(C)/573/2024	NAZIM UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A D CHOUDHURY	GA, ASSAM SC, AG SC, PWD

10	WP(C)/578/2024	OSMAN GONI <b>Versus</b> ASSAM POWER DISTRIBUTION COMPANY LIMITED (APDCL) AND 3 ORS	MR K BHUYAN MR N ISLAM	SC, APDCL
<b>ADMISSION</b>				
11	WP(C)/4305/2021 PART-HEARD	PRABHAT DUTTA AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR. P K GOSWAMI MR. B P BORAH MR P J DUTTA MR R S RONGHANG	GA, ASSAM SC, APDCL SC, FINANCE
12	WP(C)/4491/2021 B/O	MANJULA RAY ADHIKARY <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. T K BHUYAN MR H K DAS	SC, AG SC, BTC SC, FINANCE SC, WATER RESOURCE
13	Arb.P./16/2022	DURGA KRISHNA STORE PVT LTD <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR. R HUSSAIN MRS. S ROY MR. A A AHMED	MR. S K MEDHI ASSTT.S.G.I.
14	WP(C)/483/2022	ANITA SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	SC, PWD
15	WP(C)/550/2022 FIXED	PRADIP GOGOI AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. B K GOGOI	SC, FOREST
16	WP(C)/1516/2022 FIXED	KAMESWAR GOGOI AND 11 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. U DUTTA	SC, FOREST
17	WP(C)/1790/2022	UDIT NARAYAN PURKAYASTHA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. R P SARMAH MR M R ADHIKARI MS S P CHETRY	GA, ASSAM
18	WP(C)/2467/2022	JAHAR ALI @ JOHOR ALI <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR M HOQUE MR A ALAM	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
19	WP(C)/2692/2022	FORCE NO. 060111875 EX SEPOY/GD VIBHAS CHANDRA <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. A R TAHBILDAR	MR. U K GOSWAMI (C.G.C) ASSTT.S.G.I.
20	WP(C)/2713/2022	DEBAJIT TALUKDAR <b>Versus</b> THE STATE BANK OF INDIA AND 4 ORS	MR G RAHUL MR. D M NATH	MR G JALAN
21	WP(C)/2975/2022	PRATYUSH PRAN BHATTACHARYYA <b>Versus</b> ASSAM GRAMIN VIKASH BANK AND ANR.	MR. B K BHATTACHARJEE DR. R SARMAH MISS A CHETIA	MR SISHIR DUTTA (R1, R2) MS. S. MOCHAHARI (R1, R2) SC, A G V B MR. SIDHANT DUTTA (R1, R2)
22	WP(C)/3027/2022	DHRUBAJYOTI MEDHI AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR. N BORAH	SC, HEALTH AND F W SC, FINANCE
<b>WITH</b>				
23	WP(C)/7196/2021	JITUL BOR BORAH AND 16 ORS <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. N BORAH MR H MAZUMDER MR P K BORA	SC, HEALTH SC, FINANCE
<b>WITH</b>				
24	WP(C)/3230/2022	BISWAJIT GOGOI AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. N BORAH MR H MAZUMDER	SC, HEALTH SC, FINANCE
25	WP(C)/3047/2022	HARADEV DAS AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. U K NAIR MR R SINGHA MRS. S P NAIR MS N NEWME	GA, ASSAM
<b>WITH</b>				
26	WP(C)/2958/2022	SMT. KABITA HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR B D DAS MR D KALITA MS K PHUKAN	GA, ASSAM

27	<b>WITH</b> WP(C)/3045/2022	SURESH BAISHYA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR R SINGHA MRS. S P NAIR MS N NEWME	GA, ASSAM
28	WP(C)/4291/2022	HIMANJAL KALITA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A ROSHID MS. M R DEVI MS. T BEGUM	GA, ASSAM MR A W AMAN (R-4) MR SARFRAZ NAWAZ (R-4) MR. J ABBAS (R-4) MR S A BARBHUYAN (R-4) MR S T ADNAN (R-4)
29	WP(C)/5359/2022	POMPI GOGOI CHANGMAI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR DEBA SARMAH MS N SHYAM	GA, ASSAM
30	WP(C)/5473/2022	MONALISHA BHATTACHARYYA <b>Versus</b> THE ASSAM POWER DISTRIBUTION COMPANY LIMITED (APDCL) AND ANR	MR. U K NAIR MR. A BORO MR A CHAKRABORTY MS N NEWME MR A CHETIA	SC, APDCL
31	WP(C)/5697/2022	LABANYA BORUAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR DEBA SARMAH MS N SHYAM	GA, ASSAM
32	WP(C)/6563/2022	MOMINUL ISLAM <b>Versus</b> THE STATE LEVEL COMMITTEE AND 4 ORS	MR. N HOSSAIN MR M MONDAL	SC, PWD ROAD GA, ASSAM
33	WP(C)/7691/2022	FORCE NO. 034500116 CT/GD PHUKAN DEORI <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. S. SAIKIA MR. R DEKA	DY.S.G.I.
	<b>WITH</b> I.A.(Civil)/3310/2023 <b>in</b> WP(C)/7691/2022	THE UNION OF INDIA AND 4 ORS <b>Versus</b> FORCE NO. 034500116 CT/GD PHUKAN DEORI	DY.S.G.I.	MR. R MAZUMDAR MRS P RAI MR. R DEKA
34	WP(C)/7857/2022	DR. DEBESWAR DAS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE	SC, HEALTH
35	WP(C)/2584/2023	PANKAJ RAJBONGSHI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A SARMA MR J P CHAUHAN	SC, P AND R.D. GA, ASSAM
36	WP(C)/3348/2023 FIXED	RAJASHREE SHARMA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	DR G J SHARMA MR. S DUTTA MR S NATH MS. I DAS	GA, ASSAM SC, AG SC, FOREST
37	WP(C)/3832/2023 FIXED	ANKUSH SAIKIA <b>Versus</b> OIL AND NATURAL GAS CORPORATION LTD. AND 4 ORS.	MR. C BORUAH MR. R BORO MR A BORUAH MR. S BORUAH	MR. B K DAS (R-1 to 4) MR H P GUWALA (R-1 to 4) H P NEOG (R-1 to 4) SC, HEALTH
38	WP(C)/4300/2023 B/O	ARUP JYOTI DAS <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS MS R DEKA	DY.S.G.I. SC, F C I
39	WP(C)/4683/2023 B/O	SUROJIT ROY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, P AND R.D.
40	WP(C)/5992/2023	GITA RANI GOSWAMI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR H K DAS MR N K SARMA	GA, ASSAM MR S P DAS, SC, EMPLOYMENT & ENTREPRENEURSHIP
41	WP(C)/6166/2023 FIXED	AJANTA GUPTA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS MR B P SARMAH	GA, ASSAM SC, GAD



42	WP(C)/6647/2023 B/O	JAYNAL ALI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	ALHAJJ I UDDIN MR. H ALI B BARMAN MR R HOQUE	SC, P AND R.D. GA, ASSAM Ms. R. R. BORAH(R-7) MR. A A R KARIM (R-7) MS G.PURI(R-7) MR. A DEB(R-7) SC, P H E
<b>ORDERS</b>				
43	Cont.Cas(C)/522/2022	HEMENDRA DEBNATH AND ANR. <b>Versus</b> ALOK KUMAR AND 4 ORS.	MS. B BHUYAN MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS	MR. P N GOSWAMI (r-3 TO 5) MR B CHOUDHURY (r-3 TO 5) MR. K P PATHAK (r-3 TO 5) SC, SEC. EDU.
44	Review.Pet./116/2023 IN WP(C)/278/2022 (D/O)	MONOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB	MR. A DEKA (r-5) SC, SEC. EDU.
45	<b>WITH</b> WP(C)/4580/2023	MONOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB MS L HMAR	MR. I H SAIKIA SC, SEC. EDU.
46	<b>WITH</b> I.A.(Civil)/3017/2023 <b>in</b> WP(C)/4580/2023	JAHANGIR SHEIKH, <b>Versus</b> MONOWAR HUSSAIN AND 4 ORS.	MR. A DEKA MS L HMAR	MR. I H SAIKIA SC, SEC. EDU.
47	Cont.Cas(C)/290/2023	MRIDUL HAZARIKA AND 3 ORS. <b>Versus</b> PROF. DR. ANUP KR. BARMAN AND ANR	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR. M S ALAM MR. P DAIMARY	MS. D SONOWAL
48	Cont.Cas(C)/298/2023	THOMAS DAIMARI <b>Versus</b> BINITA PEGU AND 4 ORS.	MR. R A CHOUDHURY MD I H LASKAR MR. R A MAZUMDER	MR. A SARMA MR. M HUSSAIN MR. K KALITA MR. LENTSO MS G SWAMI MR S DUTTA MR U.SARMAH
49	Cont.Cas(C)/406/2023	RAM KUMAR NUNIA AND 52 ORS <b>Versus</b> DR. BHUPEN TALUKDAR, AES AND ANR	MR. P BARDWAJ MR. D J BORAH	
50	Cont.Cas(C)/412/2023	PINKY DAS <b>Versus</b> TAPAN PHUKAN	MR. A K DUTTA MR A B DEY MR. S SUTRADHAR	MR D KALITA (R-2,3) MR. D NATH (R-2,3)
51	Cont.Cas(C)/540/2023	JAGANNATH BHAGAWATI <b>Versus</b> PRABHATI THAOSEN AND 3 ORS.	MR. J PATOWARY	MR. D SAIKIA (R-1) MR. S DUTTA (R-1) MS. N BORDOLOI (R-1)
52	Cont.Cas(C)/552/2023	BARENYA RANJAN BORTHAKUR <b>Versus</b> GYANENDRA DEV TRIPATHI	MR. S BISWAS MS D DEVI	GA, ASSAM SC, AG MR. K R PATGIRI SC, AGRI. DEPARTMENT SC, FINANCE
52	<b>WITH</b> I.A.(Civil)/3582/2023 FIXED <b>in</b> WP(C)/8414/2022	SMTI. BULUMAI MAHANTA, <b>Versus</b> PURABI SAIKIA MAHANTA AND 7 ORS.	MR. K R PATGIRI MR. B GOGOI MS CHITRALEKHA DAS MS. U HAZARIKA MS K BARMAN	GA, ASSAM SC, AG MR. B D DEKA (R-8) MR. M DAS (R-8) MR. S BISWAS (R-8) N CHAUDHURY (R-8) MS D DEVI (R-8) MR A BHATRA (R-8) MR A DEKA (R-8) SC, AGRI. DEPARTMENT SC, FINANCE
52	<b>WITH</b> WP(C)/8414/2022	PURABI SAIKIA MAHANTA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS		

53 WP(C)/5360/2023

SWMDWN BASUMATARY

MR. U SAIKIA

MS. B SARMA

**Versus**

MR. S D ROY

MS. S SARMA

THE UNION OF INDIA AND 6 ORS

DY.S.G.I.

54 WP(C)/5/2024  
FIXED

FERDADUL AHMED

MR. M U MONDAL

GA, ASSAM

**Versus**

MS. N NASRIN

MR. S BORAH (SC, BTC)

THE STATE OF ASSAM AND 5 ORS

MD. I H KHAN

MR K ISLAM

MR A ALIM SK

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LEAVE NOTE OF ADVOCATES FOR 07/02/2024

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1)	MR. K N CHOUDHURY	22-01-2024	To	07-02-2024
2)	MRS N BARUAH	27-01-2024	To	15-03-2024
3)	MR M J QUADIR	07-02-2024	To	12-02-2024
4)	MR. A K HANNAN	07-02-2024	To	12-02-2024
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11)	MR. H L MAURYA	05-02-2024	To	31-03-2024
12)	MR D K DAS	09-02-2024	To	16-02-2024
13)	MR D K MISHRA	08-02-2024	To	09-02-2024
14)	MR B PRASAD	08-02-2024	To	09-02-2024
15)	MS. B CHOUDHURY	05-02-2024	To	12-02-2024
16)	MR S K SARKAR	07-02-2024	To	07-02-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Wednesday, 7th February 2024 ]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

COURT NO: 3

#### [DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/1260/2019 WITH LCR	UMED ALI @ OMED ALI @ OMAED ALI <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
2	WP(C)/4949/2019	ANITA DAS <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. D SAIKIA MR. A CHAMUAH (LEARNED LEGAL AID COUNSEL) MR. K BAISHYA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
3	WP(C)/9427/2019 FIXED	BADSA ALI @ MUNASH ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. A ALAMGEER MR. A H M R CHOUDHURY MRS H AHMED	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
4	WP(C)/4279/2020 WITH LCR	ARATI DEBNATH @ ARATI NATH <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. S ROY MS A DAS MR. F A HASSAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
5	WP(C)/4653/2020 WITH LCR	REJAK ALI @ MD ABDUL REJAK <b>Versus</b> THE UNION OF INDIA AND 5 ORS	SYED BURHANUR RAHMAN MR A W AMAN MR. J ABBAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
6	WP(C)/4816/2020 WITH LCR	MD. IYAJUDDIN <b>Versus</b> THE UNION OF INDIA AND 9 ORS	MD. A. RASHID MR. M U MONDAL MS. N NASRIN MD. I H KHAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
7	<b>WITH</b> WP(C)/4847/2020	MD. IYAJUDDIN <b>Versus</b> THE UNION OF INDIA AND 9 ORS	MD. A. RASHID MR. M U MONDAL MS. N NASRIN MD. I H KHAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
8	WP(C)/5012/2020 WITH LCR	SAMARTTA BHANU @ SHAMARTA BHANU <b>Versus</b> THE UNION OF INDIA AND 5 ORS	SYED BURHANUR RAHMAN MR A W AMAN MR. J ABBAS MR S A BARBHUYAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

9	WP(C)/5183/2020 WITH LCR	MUSTT. JARINA BEGUM @ JARINA KHATUN <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. B C DAS MS M D MEDHI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
10	WP(C)/5343/2020 WITH LCR	ASHOK ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. S H RAHMAN MR. M A SHEIKH K U AHMED MS F INTAZ	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
11	WP(C)/5491/2020 WITH LCR	MOHED ALI @ MOBED ALI @ MOBOT ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. B CHOWDHURY MR A H AHMED	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
12	WP(C)/5505/2020 WITH LCR	SUBAN ALI <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. S BORA MR. A GANGULY MR T CHHETRI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
13	WP(C)/12/2021 WITH LCR	SELIM UDDIN AHMED ALIAS SELIM ALI <b>Versus</b> THE UNION OF INDIA AND 6 ORS	DR. N DEKA MS S MIRZA MS. P CHAKRABORTY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
14	WP(C)/561/2024	KALI DAS <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MRS S RAHANA MR. A M AHMED P. GHOSH	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T

**ADMISSION**

15	WP(C)/359/2019	KOBAD ALI @ KABET ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. R ALI MR. R ISLAM MR. M SHAH	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
16	WP(C)/1104/2019	NURUL ISLAM <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. MD S HOQUE MS. A BORUAH MR. M DEKA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
17	WP(C)/9496/2019	ARUN DAS <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MS. T SOM MR H DAS	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
18	WP(C)/4277/2020 WITH LCR	ABUL KALAM MIAH <b>Versus</b> THE UNION OF INDIA AND 9 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR J ISLAM	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
19	WP(C)/4285/2020 WITH LCR	NUR HUSSAIN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR A N IQBAL MR. S K MUKTAR MR. J S BHUYAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
20	WP(C)/4750/2020 WITH LCR	TULA BHANU @ TOLA BHANU NESSA <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	SYED BURHANUR RAHMAN MR A W AMAN MR. J ABBAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
21	WP(C)/4752/2020 WITH LCR	JALAL UDDIN <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. M A SHEIKH K U AHMED MS F INTAZ MS S AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
22	WP(C)/417/2021 WITH LCR	NOOR HUSSAIN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. H ALI MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

23	<b>WITH</b> WP(C)/383/2021	NOOR HUSSAIN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. H ALI MR. M A CHOUDHURY MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
24	WP(C)/620/2021 WITH LCR	SURAJ ALI @ SURJAT ALI <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR A A DEWAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
25	WP(C)/634/2021 WITH LCR	KAMAKHYA ROY <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR M CHOUDHURY MR. S ISLAM MR A HAWARI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
26	WP(C)/723/2021 WITH LCR	BAREK ALI PARAMANIK AND ANR. <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR R A AHMED MR. M A MONDAL	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

**ORDERS**

27	Review.Pet./65/2020 IN WP(C)/6052/2018 (D/O), WITH LCR	AHILA KHATUN @ RAHILA KHATUN <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
28	Review.Pet./19/2021 IN WP(C)/6075/2018 (D/O)	SAHA ALI AKAND @ SHAHA ALI AKAND <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	Mr M U Ahmed MR F HAQUE	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
29	Review.Pet./99/2022 IN WP(C)/2854/2016 (D/O)	MOMENA BEGUM <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. M U MAHMUD MS J BEGUM MR S H MAHMUD	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
30	Review.Pet./41/2023 WITH LCR 3 FILES, IN WA/12/2010 (D/O), WP(C)/2405/2009 (D/O)	MD. ASHRAF ALI AND 7 ORS. <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR S AFRIDI	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI
31	I.A.(Civil)/3714/2023 <b>in</b> WP(C)/6940/2023	AJIT SEAL <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. N SARKAR MS. B DEVI MR P K BASU MR A BANERJEE	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T

**WITH**

WP(C)/6940/2023	AJIT SEAL <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. N SARKAR MS. B DEVI MR P K BASU MR A BANERJEE	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
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**HEARING**

32	WA/228/2023 FIXED	BIJAY PRASAD SAHU @ B P SAHU <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR G K DEKA MR C GOGOI MR. A M BARUAH S RABHA	SC, APDCL
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LEAVE NOTE OF ADVOCATES FOR 07/02/2024

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1)	MR. K N CHOUDHURY	22-01-2024	To	07-02-2024
2)	MRS N BARUAH	27-01-2024	To	15-03-2024
3)	MR M J QUADIR	07-02-2024	To	12-02-2024
4)	MR. A K HANNAN	07-02-2024	To	12-02-2024
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13)	MR D K MISHRA	08-02-2024	To	09-02-2024
14)	MR B PRASAD	08-02-2024	To	09-02-2024
15)	MS. B CHOUDHURY	05-02-2024	To	12-02-2024
16)	MR S K SARKAR	07-02-2024	To	07-02-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Wednesday,7th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**HONOURABLE MRS. JUSTICE MITALI THAKURIA**

COURT NO: 3

[THIS BENCH WILL SIT AFTER RISING OF  
DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	Review.Pet./114/2022 PART-HEARD, IN WP(C)/4875/2018 (D/O)	JOYFUL NESSA @ JOYFUL KHATUN <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
<b>WITH</b>				
2	Review.Pet./112/2021	ASIA KHATUN AND ANR. <b>Versus</b> UNION OF INDIA AND 6 ORS.	MR. A R SIKDAR MD A ALI M M ZAMAN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
<b>WITH</b>				
	I.A.(Civil)/2803/2022 <b>in</b> Review.Pet./112/2021	ASIA KHATUN AND ANR. <b>Versus</b> UNION OF INDIA AND 6 ORS.	MR. A R SIKDAR MD A ALI	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
3	I.A.(Civil)/2699/2023 FIXED <b>in</b> Review.Pet./10285/2023	SUDHA JAIN <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. B K SEN MR A HUSSAIN	GA, ASSAM
<b>WITH</b>				
	Review.Pet./10285/2023 (Filing Number)	SUDHA JAIN <b>Versus</b> THE STATE OF ASSAM AND 8 ORS. E	MR. B K SEN	
4	I.A.(Civil)/3/2024 IN WA/423/2023 (D/O) <b>in</b> WA/423/2023	THE PRINCIPAL SECRETARY <b>Versus</b> ABHIRAM DAS,	SC, BTC	MR D CHOUDHURY

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LEAVE NOTE OF ADVOCATES FOR 07/02/2024

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1)	MR. K N CHOUDHURY	22-01-2024	To	07-02-2024
2)	MRS N BARUAH	27-01-2024	To	15-03-2024
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13)	MR D K MISHRA	08-02-2024	To	09-02-2024
14)	MR B PRASAD	08-02-2024	To	09-02-2024
15)	MS. B CHOUDHURY	05-02-2024	To	12-02-2024
16)	MR S K SARKAR	07-02-2024	To	07-02-2024





## THE GAUHATI HIGH COURT AT GUWAHATI

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[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	Cont.Cas(C)/464/2023	MIHIR DEKA @ MIHIR CH DEKA <b>Versus</b> PABAN KR. BARTHAKUR AND 4 ORS.	G. DAS J SHARMA MR. P THAKURIA S MEDHI	
2	WP(C)/6645/2023	MOKBUL HUSSAIN PATOWARY AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MD. A J ATIA MS J MARIYAM MS A H ATIA	GA, ASSAM
3	Cont.Cas(C)/57/2024	M/S MACROSM BUILDERS <b>Versus</b> KARUNA KUMARI	MR. J SARMAH	
4	WP(C)/432/2024 FIXED	BIREN CHANDRA BAISHYA AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. K M HALOI	GA, ASSAM
5	WP(C)/552/2024	M/S ROCK VALLEY <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. R P SARMAH MR. D DOLEY MS A DEKA	GA, ASSAM DY.S.G.I. SC, FOREST SC, PCB
6	WP(C)/555/2024	BISHNU PRASAD BASUMATARY <b>Versus</b> THE PRINCIPAL SECRETARY AND 3 ORS	MR. S R GOGOI MS H TERANGPI	SC, BTC
7	WP(C)/559/2024	NEZAM UDDIN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A R BHUYAN MR N A MAZARBHUIYA MS. Y AKHTAR MS S.KHATUN MS. S SAHNAZ	SC, PWD
8	WP(C)/574/2024	BIDINTHA KACHARI <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL AND 4 ORS	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	SC, BTC
9	WP(C)/580/2024	GOPI DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J SARMAH	SC, FOREST
<b>ADMISSION</b>				
10	WP(C)/680/2022 CAVT. NO.00352/022,	BHAGYA DAS AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR R S CHAUHAN	MR D KALITA GA, ASSAM SC, AFDC FOR CAVEATOR

11	WP(C)/1898/2022	JALJALI RIVER BRIDGE COMMITTEE CUM DALONG NIRMAN AND PARICALANA SAMITEE AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. S Ali MR. R M DEKA	GA, ASSAM SC, PWD SC, IWT
	<b>WITH</b>			
12	WP(C)/339/2022	JALJALI RIVER BRIDGE COMMITTEE AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR J PAYENG	GA, ASSAM SC, PWD SC, IWT
13	WP(C)/3785/2022	PROMOD HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P K GOSWAMI MRS L BORUAH MS M BORAH MS. S BURAGOHAIN MR. B B BORAH	SC, FOREST
14	WP(C)/5924/2022 FIXED	PULEN HALOI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MS. D BRAHMA	GA, ASSAM MR. S DUTTA, SC, REVENUE & FINANCE DEPTT. (R-7 & 8) SC, WATER RESOURCE
	<b>WITH</b>			
15	WP(C)/5878/2022	M/S P.K. ENTERPRISE AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. B D KONWAR SR. ADV. MR. R KALITA MR H AGARWAL MR J SINGH MS. D BRAHMA	GA, ASSAM MR. S DUTTA, SC, REVENUE & FINANCE DEPTT. (R-7 & 8) SC, WATER RESOURCE
	<b>WITH</b>			
16	WP(C)/5897/2022	SARAT KALITA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH MS. D BRAHMA	GA, ASSAM MR. S DUTTA, SC, REVENUE & FINANCE DEPTT. (R-7 & 8) SC, WATER RESOURCE
	<b>WITH</b>			
17	WP(C)/5971/2022	RAJIB KR. DEKA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MS. D BRAHMA	GA, ASSAM MR. S DUTTA, SC, REVENUE & FINANCE DEPTT. (R-7 & 8) SC, WATER RESOURCE
	<b>WITH</b>			
18	WP(C)/5982/2022	PRADIP RAJBANGSHI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. B D KONWAR SR. ADV. MR. R KALITA MR H AGARWAL MR J SINGH	GA, ASSAM MR. S DUTTA, SC, REVENUE & FINANCE DEPTT. (R-7 & 8) SC, WATER RESOURCE
19	WP(C)/5953/2022 FIXED	HEMANTA BORAH <b>Versus</b> THE CHIEF ELECTROAL OFFICER, ASSAM AND 3 ORS.	MR. D P BORAH MS. S BORO MR B PAUL	GA, ASSAM SC, ECA
20	WP(C)/7070/2022	RUHUL AMIN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. D A KAIYUM MR. M S MONDAL	SC, P AND R.D.
21	Arb.P./31/2023 FIXED	M/S CHIRAG ENFIELD AND 3 ORS. <b>Versus</b> SMTI. MINA GUPTA AND ANR.	MR. P GOSWAMI MR R SINGHA MS S PATOWARY	MR P BARUAH MR. P DAS MR. N N DUTTA
22	Arb.P./35/2023	PCM CEMENT CONCRETE PVT. LTD. <b>Versus</b> THE UNION OF INDIA AND ANR.	MR. S SHARMA	DY.S.G.I.
23	Arb.P./36/2023	MS ATW (INDIA), PVT. LTD. <b>Versus</b> UNION OF INDIA AND ANR	MR. R HUSSAIN MS P SEN MR A A AHMED	MR H GUPTA DY.S.G.I.
	<b>WITH</b>			
24	Arb.P./34/2023	M/S ATW (INDIA) PVT. LTD. <b>Versus</b> UNION OF INDIA AND ANR.	MR. R HUSSAIN MS P SEN MR A A AHMED	DY.S.G.I.
25	Arb.P./37/2023	PURBANCHAL BUILDTECH PVT. LIMITED AND ANOTHER <b>Versus</b> STATE OF ASSAM AND 4 OTHERS	MR. S P CHOUDHURY MR B DAS MS B DEVI MR. S. J. SARKAR	SC, PWD

26	Arb.P./43/2023 FIXED	EKTA SHAKTI FOUNDATION, <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S SANCHETI MR. A SANCHETI MR. A SANCHETI MR. R C SANCHETI	SC, ELEM. EDU SC, SSA
27	Arb.P./44/2023	N. K. CONSTRUCTION AND SUPPLIERS <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR G N SAHEWALLA MD ASLAM MRS. S S BAWARI MR M SAHEWALLA MS T J SAHEWALLA	DY.S.G.I.
28	Arb.P./48/2023	BEAVER INFRA CONSULTANTS PVT. LTD. <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	MR. R HUSSAIN MS P SEN MR A A AHMED	DY.S.G.I.
29	Arb.P./50/2023 FIXED	SURUJ ZAMAL <b>Versus</b> THE GTL INFRASTRUCTURE LTD (GIL),	MR. S K ROY MD K RAHMAN	R SARMAH MS M KAKOTY
30	WP(C)/913/2023 FIXED	RAJU CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A H M R CHOUDHURY	GA, ASSAM SC, PWD SC, FOREST
31	WP(C)/3903/2023 FIXED	M/S KHAN BROTHERS AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR B P BORAH MR P J DUTTA MR H MAZUMDER MR H MAZUMDER MISS. J GOGOI	MR. S CHAMARIA SC, AGRI. DEPARTMENT SC, FINANCE SC. ASSAM SEED CORPN.
<b>WITH</b>				
32	WP(C)/3882/2023	M/S R AND D ASSOCIATES AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR B P BORAH MR P J DUTTA MR H MAZUMDER MISS. J GOGOI	SC. AGRICULTURE SC. ASSAM SEED CORPN. SC, FINANCE
33	WP(C)/5912/2023 FIXED	MANOJ KUMAR CHAUHAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. K SINGHA MS N BEGUM	GA, ASSAM SC, GMC
34	WP(C)/5956/2023 FIXED	M/S NORTH EAST CALCINERS PVT. LTD. <b>Versus</b> THE POLLUTION CONTROL BOARD, ASSAM AND ANR	MR. B GOGOI MR P NAYAK MR A CHALIHA MS. RUKMINI BARUA MS. PADMINI BARUA	SC, PCB
35	WP(C)/6273/2023 FIXED	M/S ORANG BRICK FACTORY AND 3 ORS <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR R S CHAUHAN	GA, ASSAM MRS. R DEVI (r-1) DY.S.G.I. SC, BTC SC, INDUSTRIES AND COMMERCE SC, PCB
36	WP(C)/6378/2023	GAFUR ULLAH AHMED <b>Versus</b> THE STATE OF ASSAM 6 ORS.	MR. SURAJIT DAS MR. A I ALI	SC, AG (A AND E) DY.S.G.I. SC, WATER RESOURCE
37	WP(C)/6380/2023	SATYA NATH DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. SURAJIT DAS MR. A I ALI	SC, AG (A AND E) DY.S.G.I. SC, WATER RESOURCE
38	WP(C)/7347/2023 FIXED	SUKUMAR SARKAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN	GA, ASSAM SC, AFDC
<b>ORDERS</b>				
39	WP(C)/2076/2022	MD. SALEH AHMED MAZUMDAR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	GA, ASSAM
40	WP(C)/851/2023	M/S ANAMIKA UDYOG <b>Versus</b> PRINCIPAL SECRETARY GOVT. OF ASSAM AND 24 ORS.	Mukesh Sharma MS. S YASMIN	SC, NHM SC, HEALTH AND F W

41	I.A.(Civil)/3359/2023 FIXED in WP(C)/5702/2022	NAVNEET SHARMA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR G N SAHEWALLA  MR M SAHEWALLA MS. S. TODI MR H K SARMA MS T J SAHEWALLA	GA, ASSAM MR. B HALDAR MR G BHARADWAJ MR B DEORI
	<b>WITH</b> WP(C)/5702/2022	SUDIPTO SEKHAR PAUL <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR P C GOSWAMI MR. B HALDAR MR G BHARADWAJ MR B DEORI	MR G N SAHEWALLA (r-5) GA, ASSAM MR M SAHEWALLA (r-5) MS. S. TODI (r-5) MR H K SARMA (r-5) MS T J SAHEWALLA (r-5) SC, EXCISE DEPTT.
42	WP(C)/6908/2023 FIXED	RAFINUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MD. I HUSSAIN H M S ELAHI	SC, P AND R.D. GA, ASSAM
43	WP(C)/172/2024 FIXED	M/S MEGA ELECTRICALS <b>Versus</b> ASSAM ELECTRICITY GRID CORPORATION LTD (AEGCL) AND 4 ORS	MR. N N B CHOUDHURY MR. M P CHOUDHURY MR. S BATHARI MS. K DEY MR. D SUTRADHAR	SC, AEGCL
44	WP(C)/213/2024 FIXED	BANTI SAHA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MRS P RAI MR H BEZBARUA MR. U SARMA K. KALITA	GA, ASSAM
45	WP(C)/251/2024 FIXED	HARMUJ ALI AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE MS HIMADRI BORAH	SC, CO OP GA, ASSAM
<b>HEARING</b>				
46	WP(C)/441/2023 FIXED	ABDUR RAZZAQUE BHUYAN <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR H DAS MR. JUNM LASKAR MR K UDDIN MR K UDDIN MR. M A I HUSSAIN MR. S H ZAMAN MS. A. BORAH MR N A MAZARBHUIYA MRS. J BEGUM MR S ABDULLAH	DY.S.G.I. SC, TRANSPORT

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LEAVE NOTE OF ADVOCATES FOR 07/02/2024

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1)	MR. K N CHOUDHURY	22-01-2024	To	07-02-2024
2)	MRS N BARUAH	27-01-2024	To	15-03-2024
3)	MR M J QUADIR	07-02-2024	To	12-02-2024
4)	MR. A K HANNAN	07-02-2024	To	12-02-2024
5)	MS. A BHATTACHARYYA	29-01-2024	To	07-02-2024
6)	MR. M A CHOUDHURY	01-02-2024	To	10-02-2024
7)	MR. R K BHATRA	01-02-2024	To	16-02-2024
8)	MR J CHOPRA	10-02-2024	To	17-02-2024
9)	MR. V K CHOPRA	10-02-2024	To	17-02-2024
10)	MR. P. CHOUDHURY	02-02-2024	To	10-02-2024
11)	MR. H L MAURYA	05-02-2024	To	31-03-2024
12)	MR D K DAS	09-02-2024	To	16-02-2024
13)	MR D K MISHRA	08-02-2024	To	09-02-2024
14)	MR B PRASAD	08-02-2024	To	09-02-2024
15)	MS. B CHOUDHURY	05-02-2024	To	12-02-2024
16)	MR S K SARKAR	07-02-2024	To	07-02-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Wednesday,7th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**  
**HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

COURT NO: 7

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	Mat.App./2/2024 FIXED	XXXXXXX <b>Versus</b> XXXXXXX	MR B C DAS MR. J C CHAUDHURY MD. A SAHAD MR. M H ALI	MRS. R S CHOWDHURY MS G DAS FOR CAVEATOR
2	Crl.A./32/2024	TARAF ALI @ TARAP ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. R ALI MR S ALI MR M Z SHAH	PP, ASSAM
	<b>WITH</b> I.A.(Crl.)/102/2024 <b>in</b> Crl.A./32/2024	TARAF ALI @ TARAP ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. R ALI MR S ALI MR M Z SHAH	PP, ASSAM
3	Crl.A./33/2024	MAIBOLAL WARISA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B BARUAH MR U RONGPI	PP, ASSAM
<b>ORDERS</b>				
4	I.A.(Civil)/3366/2022 WITH LCR 3 FILES <b>in</b> Mat.App./8/2020 <b>WITH</b> Mat.App./8/2020	XXXXXXXXX <b>Versus</b> XXXXXXXXX  XXXXXXXXX <b>Versus</b> XXXXXXXXX	MR. B K BHAGAWATI   MR. P S DEKA MR. B K BHAGAWATI MS P DAIMARI MS K KALITA	MR. N N JHA   MR. N N JHA MR. A C RAY
5	I.A.(Crl.)/54/2023 WITH OFFICE NOTE, LCR 4 FILES, B/O <b>in</b> Crl.A./20/2023  <b>WITH</b> Crl.A./20/2023	BIDHAN TANTIA AND ANR. <b>Versus</b> THE STATE OF ASSAM  BIDHAN TANTIA AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR G N SAHEWALLA MR. P DEKA MR. A CHETIA MR M SAHEWALLA MS. S. TODI  MR G N SAHEWALLA MR. P DEKA MR. A CHETIA MR M SAHEWALLA MS. S. TODI	PP, ASSAM   PP, ASSAM
6	Crl.A./152/2023 WITH OFFICE NOTE	ARUN KURMI <b>Versus</b> STATE OF ASSAM AND ANR.	MR J I BARBHUIYA MR. P BOIRAGI MR. S J SARMAH	PP, ASSAM

	<b>WITH</b> I.A.(CrI.)/356/2023 <b>in</b> CrI.A./152/2023	ARUN KURMI <b>Versus</b> STATE OF ASSAM AND ANR.	MR J I BARBHUIYA MR. P BOIRAGI MR. S J SARMAH	PP, ASSAM
7	I.A.(CrI.)/100/2024 <b>in</b> CrI.A.(J)/13537/2023	MD. TAYAB ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. U CHOUDHURY (LEGAL AID COUNSEL)	PP, ASSAM
	<b>WITH</b> CrI.A.(J)/13537/2023 (Filing Number)	MD. TAYAB ALI <b>Versus</b> THE STATE OF ASSAM AND ANR. H	MR. U CHOUDHURY	
	<b>WITH</b> I.A.(CrI.)/13538/2023 (Filing Number)	MD. TAYAB ALI <b>Versus</b> THE STATE OF ASSAM AND ANR. H	MR. U CHOUDHURY	
<b>HEARING</b>				
8	CrI.A./47/2022 <u>1 Y 0 M 16 D</u> :WITH LCR 8 FILES, P.B.-2, B/O	UPEN DEKA AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. B K MAHAJAN MR. K MUNIR MR. A CHAUDHURY MR. P K DAS MR. P K MUNIR MR. P K MUNIR MR A RAHMAN MR. A. GAYAN MR. A. GAYAN	PP, ASSAM
	<b>WITH</b> I.A.(CrI.)/125/2022 <b>in</b> CrI.A./47/2022	UPEN DEKA AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS	PP, ASSAM
9	CrI.A./27/2023 <u>1 Y 2 M 2 D</u> :WITH LCR 4 FILES, P.B.-2, B/O	NURU SIKDAR @ NUR SIKANDAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MS. R CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	MD. A. RASHID (R-2) MR. M HUSSAIN (R-2) MR. R I MONDAL (R-2) MR A.K. MOLLAH (R-2) PP, ASSAM
10	I.A.(CrI.)/40/2024 WITH LCR 6 FILES, P.B.-2, B/O <b>in</b> CrI.A./88/2023	ESHAN NARZARY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A R BHUYAN MR. A R BHUYAN MR S ABDULLAH	PP, ASSAM
	<b>WITH</b> CrI.A./88/2023	ESHAN NARZARY <b>Versus</b> THE STATE OF ASSAM AND ANR .	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA MR S ABDULLAH	PP, ASSAM
	<b>WITH</b> I.A.(CrI.)/190/2023 <b>in</b> CrI.A./88/2023	ESHAN NARZARY <b>Versus</b> THE STATE OF ASSAM AND ANR .	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA MR S ABDULLAH	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 07/02/2024

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1)	MR. K N CHOUDHURY	22-01-2024	To	07-02-2024
2)	MRS N BARUAH	27-01-2024	To	15-03-2024
3)	MR M J QUADIR	07-02-2024	To	12-02-2024
4)	MR. A K HANNAN	07-02-2024	To	12-02-2024
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10)	MR. P. CHOUDHURY	02-02-2024	To	10-02-2024
11)	MR. H L MAURYA	05-02-2024	To	31-03-2024
12)	MR D K DAS	09-02-2024	To	16-02-2024

13)	MR D K MISHRA	08-02-2024	To	09-02-2024
14)	MR B PRASAD	08-02-2024	To	09-02-2024
15)	MS. B CHOUDHURY	05-02-2024	To	12-02-2024
16)	MR S K SARKAR	07-02-2024	To	07-02-2024



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**2:00 PM to 4:15 PM**

**[ For Wednesday,7th February 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 10**

**[THIS BENCH WILL SIT AFTER RISING OF  
DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>TOP OF THE LIST</b>				
1	WP(C)/724/2023 FIXED	FAKAR UDDIN AHMED AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. Z HAMMAD	SC, ELEM. EDU GA, ASSAM MR S M T CHISTIE MS. D D BARMAN SC, SSA

LEAVE NOTE OF ADVOCATES FOR 07/02/2024

1)	MR. K N CHOUDHURY	22-01-2024	To	07-02-2024
2)	MRS N BARUAH	27-01-2024	To	15-03-2024
3)	MR M J QUADIR	07-02-2024	To	12-02-2024
4)	MR. A K HANNAN	07-02-2024	To	12-02-2024
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11)	MR. H L MAURYA	05-02-2024	To	31-03-2024
12)	MR D K DAS	09-02-2024	To	16-02-2024
13)	MR D K MISHRA	08-02-2024	To	09-02-2024
14)	MR B PRASAD	08-02-2024	To	09-02-2024
15)	MS. B CHOUDHURY	05-02-2024	To	12-02-2024
16)	MR S K SARKAR	07-02-2024	To	07-02-2024





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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### [ For Wednesday,7th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

COURT NO: 12

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/7352/2023 FIXED	MANIHAR SINGHA AND 20 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA	GA, ASSAM
2	WP(C)/189/2024 FIXED	MANTU BURAGOHAIN AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P J SAIKIA MR. L N DIHINGIA MR. A K SAHU	GA, ASSAM
3	WP(C)/191/2024 B/O	PRASANTA DAS AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P K DEKA MR. P DAIMARY MR. R. KARIM	GA, ASSAM
	<b>WITH</b> I.A.(Civil)/258/2024 <b>in WP(C)/191/2024</b>	PRASANTA DAS AND 3 ORS <b>Versus</b> THE DISTRICT COMMISSIONER , DHUBRI AND 5 ORS	MR. P K DEKA MR. P DAIMARY MR. R. KARIM	
4	WP(C)/353/2024 FIXED	ZAKIR HUSSAIN LASKAR <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR F Z MAZUMDER	GA, ASSAM DY.S.G.I. SC, NHIDC
5	WP(C)/371/2024 FIXED	RAJESH MITTAL <b>Versus</b> UNION OF INDIA	MR. A K GUPTA MS M NIROLA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
6	WP(C)/453/2024 FIXED	GOALPARA WHOLESALE CONSUMERS CO OPERATIVE SOCIETY LTD GOALPARA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR F Z MAZUMDER	GA, ASSAM
7	WP(C)/476/2024 FIXED	SURENDRA STEELS PVT LTD <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. D SARAF MR. P K SARAF	SC, GST DY.S.G.I.
8	WP(C)/486/2024 FIXED	M/S HARJI ENGINEERING WORKS PRIVATE LIMITED <b>Versus</b> UNION OF INDIA AND 3 ORS	MR. A K GUPTA MR. R S MISHRA MS B SARMA	SC, GST DY.S.G.I.
9	WP(C)/550/2024 B/O	METROPOLITAN TRANSPORT ASSOCIATION GUWAHATI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR K K MAHANTA (Sr. Advocate) MR. A SARMAH MR. K M MAHANTA MS N BEGUM MR S GAUTAM	SC, TRANSPORT DEPARTMENT, ASSAM

10	WP(C)/557/2024	PRADIP PRAMANIK <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN	SC, AFDC
11	WP(C)/558/2024	ABAD ALI AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M DUTTA MR. N UDDIN MS S DEV MR S K CHHETRY	GA, ASSAM SC, REVENUE
12	WP(C)/560/2024	APURBA KUMAR HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A SARMA	SC, GDD SC, GMC
13	WP(C)/563/2024	HADIA NILOFAR KHALIL <b>Versus</b> UNION OF INDIA AND 5 ORS	MR. S K BARKATAKI MS B SHARMA MR D K NATH MS M DAS	GA, ASSAM SC, NHIDC SC, REVENUE
14	WP(C)/564/2024	PARUL MEDHI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR R S CHAUHAN MR. B HUSSAIN	GA, ASSAM SC, REVENUE
15	WP(C)/565/2024	BHAGYA DHAR SARKAR AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A J SARMA MR. P D NAIR MR G ALAM MR. H ROHMAN MR S R A NASER	SC, A.H and V. DEPT. SR. GA, ASSAM
16	WP(C)/572/2024	KADDUS ALI <b>Versus</b> THE GAIL (INDIA) LTD AND 5 ORS	MR. N N B CHOUDHURY MD. S ALOM MR. A HUSSAIN MR. M S ALAM	GA, ASSAM SC, GAIL DY.S.G.I.
17	WP(C)/575/2024	HAYTAN NESSA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R Deka S I AKAND MS G TALUKDAR	GA, ASSAM SC, REVENUE SC, FINANCE
18	WP(C)/577/2024	NUR ISLAM @ NUR ISLAM SHEIKH AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M A SHEIKH MS F INTAZ MR. W A SHEIKH	GA, ASSAM SC, BTC
19	WP(C)/579/2024	BIRENDRA PRASAD <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. D SARAF MR. S S GUPTA	GA, ASSAM
<b>ADMISSION</b>				
20	WP(C)/3801/2022 FIXED	CHANDRA KANTA KALITA AND ANR <b>Versus</b> THE RESERVE BANK OF INDIA AND 5 ORS	MRS. R DEVI MR H GUPTA MR. A R TAHBILDAR MS. R M SARMAH	GA, ASSAM MR AJIT DAS MR. P HAZARIKA (r-1 to 3) MR. H S BORAH (r-1 to 3) K BARMAN (r-1 to 3)
21	WP(C)/5618/2022 FIXED	ON THE DEATH OF SRI DIJU KUMAR SARMAH, HIS LEGAL HEIR DHANADA SARMAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J P SHARMA MD K RAHMAN	GA, ASSAM MR. S BARUAH, GA, ASSAM MS G HAZARIKA, SC, REVENUE & DM DEPTT., ASSAM SC, BTC SC, REVENUE
<b>WITH</b>				
22	WP(C)/5581/2022	NAVA KUMAR SARMAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J P SHARMA MD K RAHMAN	GA, ASSAM MR. S BARUAH, GA, ASSAM MS G HAZARIKA, SC, REVENUE & DM DEPTT., ASSAM SC, BTC SC, REVENUE
23	WP(C)/6220/2022 FIXED	FAYZ AHMED AND 21 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR D BORAH M. A. OASIS	GA, ASSAM SC, REVENUE
24	WP(C)/634/2023	PRADIP MAZUMDAR AND 2 ORS <b>Versus</b> THE INDUSTRIAL COOPERATIVE BANK LTD AND ANR	MS P AGARWAL MR. M M ZAMAN MR. B J DAS	MS S DAS (R-1,2)

25	WP(C)/3186/2023 B/O	RAM SUNDAR SARMA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR P DAS GUNJAN DAS	GA, ASSAM SC, REVENUE
26	WP(C)/4106/2023 B/O	RONGPUR CO OPERATIVE SOCIETY LTD AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR. S. SUR MR S AFRIDI	SC, CO OP GA, ASSAM
27	WP(C)/4376/2023 FIXED	ASSAM ELECTRICITY REGULATORY COMMISSION <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MS. M L GOPE MS. N HAWELIA MR S K SAHA MS. H JAIN	SC, GST
	<b>WITH</b>			
28	WP(C)/4841/2022	ASSAM ELECTRICITY REGULATORY COMMISSION <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, GST MR H GUPTA MR. C K S BARUAH ASSTT.S.G.I.
	<b>WITH</b>			
29	WP(C)/4842/2022	ASSAM ELECTRICITY REGULATORY COMMISSION <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MS. N HAWELIA MS. N GOGOI	SC, GST MR H GUPTA MR. C K S BARUAH ASSTT.S.G.I.
30	WP(C)/4476/2023 FIXED	NGO PARADISE <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S ROY MR. M H LASKAR M. HOSSAIN	GA, ASSAM
31	WP(C)/4522/2023	HAREKRISHNA TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR B PATHAK MR. D K SHARMA MR V KUMAR MS M TIWARI	GA, ASSAM MS G HAZARIKA MS. S BARUAH (R-2) SC, REVENUE AND DISASTER MANAGEMENT DEPT
32	WP(C)/4609/2023 FIXED	SUBHAM DAS AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR G BAISHYA MR A SHARMA MR I AHMED	GA, ASSAM SC, TAXES SC, K A A C
33	WP(C)/6126/2023 B/O	JYOTISH CHANDRA DAS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. R K TALUKDAR MS TINLUNG	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, FINANCE
34	WP(C)/6349/2023 B/O	KANAK LATA DEVI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. S DEVI MS. K L R YANTHAN MR P UPADHYAYA	GA, ASSAM SC, REVENUE SC, FINANCE
35	WP(C)/6351/2023 B/O	NAJU @ NARJURA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. D J BORAH MRS. R RONGMEI MS. S DEVI	GA, ASSAM SC, REVENUE SC, FINANCE
36	WP(C)/6732/2023 FIXED	MONI BORO <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R Deka S I AKAND	GA, ASSAM SC, REVENUE SC, FINANCE
37	WP(C)/7009/2023 FIXED	AGATHA PATWAT AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 11 ORS.	MR. R MAJUMDAR MR. JUNM LASKAR MR. A M BARBHUIYA MS. J GHOSH	GA, ASSAM SC, NHIDC SC, POWER GRID SC, FOREST SC, REVENUE
38	WP(C)/7253/2023 FIXED	RAJAN RABHA AND ANR <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. A MANNAF MD A S ALI MR. A HOQUE	GA, ASSAM C.G.C. MRS S BARUAH MS. S BARUAH DY.S.G.I. SC, REVENUE
39	WP(C)/7402/2023 FIXED	M/S ANAND POLYMERS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR A NATH DR ANKIT TODI MS S AGARWAL MS M PARBIN	SC, INDUSTRIES AND COMMERCE SC, TAXES
40	WP(C)/7403/2023 FIXED	M/S ANAND POLYMERS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR A NATH DR ANKIT TODI MS S AGARWAL MS M PARBIN	SC, INDUSTRIES AND COMMERCE SC, TAXES

41	WP(C)/7472/2023 FIXED	KAMAL PRASANTA GINDORA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. C CHOWDHURY MR. R B PHOOKAN MR. C CHAKRAVARTY MR K J HAZARIKA MR B P SARMAH	GA, ASSAM SC, REVENUE
42	WP(C)/7516/2023 FIXED	GANESWAR DEKA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. P J SAIKIA MS D DUTTA	GA, ASSAM SC, BTC SC, REVENUE SC, PWD
43	WP(C)/26/2024 FIXED	PANKAJ KUMAR SARMAH <b>Versus</b> UNION OF INDIA AND 4 ORS	MS B DAS MS S CHAKRABORTY	SC, FINANCE AND TAXATION DY.S.G.I. SC, FINANCE
44	WP(C)/64/2024 FIXED	KRISHNA KANTA BHUYAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS. R S CHOWDHURY MS G DAS MR T DAS R. CHAUHAN MR R DAS MS A CHOPHY	SC, P AND R.D. GA, ASSAM SC, HOUSING AND URBAN AFFAIRS
<b>ORDERS</b>				
45	Cont.Cas(C)/776/2022 B/O	PADUMI BHUYAN AND 3 ORS <b>Versus</b> KEERTHI JALLI	MR A CHOUDHURY MR. R Deka S I AKAND	
46	I.A.(Civil)/3593/2023 FIXED in WP(C)/5242/2023 <b>WITH</b> WP(C)/5242/2023	KHAIRUL ISLAM AND 72 ORS. <b>Versus</b> THE UNION OF INDIA AND 9 ORS.	MD. S Z B AKLAS MD. S Z B AKLAS	DY.S.G.I. SC, FOREST SC, REVENUE
		KHAIRUL ISLAM AND 72 ORS. <b>Versus</b> THE UNION OF INDIA AND 9 ORS.	MR. M A SHEIKH MD. S Z B AKLAS	DY.S.G.I. SC, REVENUE SC, FOREST
47	WP(C)/5920/2023 B/O	NACHIMA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M AHMED MD I H LASKAR	SC, P AND R.D., MR. P. HANDIQUE (R-1, R-2 R-5 & R-6) GA, ASSAM MR. S BARUAH R-3 & R-4)
48	WP(C)/7348/2023 FIXED	SEEMA CHAKRABORTY AND ANR <b>Versus</b> UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY U U KHAN MR A AHMED	GA, ASSAM MRS. A GAYAN DY.S.G.I. SC, HEALTH
	<b>WITH</b> I.A.(Civil)/3889/2023 in WP(C)/7348/2023	SEEMA CHAKRABORTY AND ANR <b>Versus</b> UNION OF INDIA AND 5 ORS	MR. A AHMED MR. I U CHOWDHURY U U KHAN U U KHAN MR A AHMED	GA, ASSAM DY.S.G.I. SC, HEALTH
49	WP(C)/7544/2023 FIXED	BULON GOGOI AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P J SAIKIA MR. L N DIHINGIA MR. A K SAHU	GA, ASSAM
50	WP(C)/168/2024 B/O	SHARMISTHA DEB AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. R P SARMAH MR. D DOLEY MS A DEKA	GA, ASSAM MR. M BISWAS(r-7,8,9 and 10) S K DAS(r-7,8,9 and 10)

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LEAVE NOTE OF ADVOCATES FOR 07/02/2024

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1)	MR. K N CHOUDHURY	22-01-2024	To	07-02-2024
2)	MRS N BARUAH	27-01-2024	To	15-03-2024
3)	MR M J QUADIR	07-02-2024	To	12-02-2024
4)	MR. A K HANNAN	07-02-2024	To	12-02-2024
5)	MS. A BHATTACHARYYA	29-01-2024	To	07-02-2024
6)	MR. M A CHOUDHURY	01-02-2024	To	10-02-2024
7)	MR. R K BHATRA	01-02-2024	To	16-02-2024

8)	MR J CHOPRA	10-02-2024	To	17-02-2024
9)	MR. V K CHOPRA	10-02-2024	To	17-02-2024
10)	MR. P. CHOUDHURY	02-02-2024	To	10-02-2024
11)	MR. H L MAURYA	05-02-2024	To	31-03-2024
12)	MR D K DAS	09-02-2024	To	16-02-2024
13)	MR D K MISHRA	08-02-2024	To	09-02-2024
14)	MR B PRASAD	08-02-2024	To	09-02-2024
15)	MS. B CHOUDHURY	05-02-2024	To	12-02-2024
16)	MR S K SARKAR	07-02-2024	To	07-02-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Wednesday,7th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 13

**[THIS BENCH WILL TAKE UP MATTERS PERTAINING TO TRANSFER, PENSION, SUSPENSION AND PAYMENT OF SALARY& ALLOWANCES RELATING TO CIVIL BENCH-II & III AND SERIES MATTERS RELATING TO CIVIL BENCH- II,III,IV & V**

**THIS BENCH WILL TAKE UP REGULAR HEARING CAUSE LIST DATED 05-02-2024 TO 01-03-2024 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 101-188), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/4030/2023	APARNA SARKAR AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM MS P DEKA	SC, SEC. EDU. SC, DIMA HASAO
2	WP(C)/5005/2023	SAMIRAN PANCHANAN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A DEKA	SC, ELEM. EDU SC, FINANCE
3	WP(C)/5258/2023	NARAYAN CHANDRA DAS AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	SC, ELEM. EDU SC, BTC SC, FINANCE
4	WP(C)/5518/2023	MD. KHALEQUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	DR. P K GOSWAMI MR A BARMAN	SC, AG SC, HEALTH
5	WP(C)/546/2024	NO. 5003403 RFN/GD RAVINDRA AM AND 56 ORS <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR B PATHAK MR V KUMAR MS M TIWARI	DY.S.G.I.
6	WP(C)/553/2024	BABLI RANI NATH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	GA, ASSAM
7	WP(C)/556/2024	DR. TILAK SARMAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	K U AHMED MS P SARMA	SC, HIGHER EDU
8	WP(C)/562/2024	BENAZIR SULTANA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR F A LASKAR MR. D H MOZUMDER	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE

9	WP(C)/569/2024	BOHAGI GOWALA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S DAS MRS. R T DAS MR K DAS MR H GOGOI	SC, PWD ROAD GA, ASSAM SC, AG
10	WP(C)/571/2024	JALAN SINGH MANKI @ JOLEN SINGH MANKI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S DAS MRS. R T DAS MR K DAS MR H GOGOI	SC, PWD ROAD SC, AG
11	WP(C)/576/2024	NOOR ZAMAN KAZI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. I ALAM MR. T SK	SC, ELEM. EDU GA, ASSAM
<b><u>ADMISSION</u></b>				
12	WP(C)/3430/2015	BIPUL BORA <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR.A K BHUYAN MS.B BHUYAN MS.N CHOUDHURY MS.P PATHAK MR.M BORAH	GA, ASSAM MR.U K NAIR(R-8 & 9) MR.A CHETRYR-8 and 9 MR.B GOGOI MSW YHOSHII(R-8 & 9) MR.M P SARMA(R-8 & 9) SC, FINANCE
13	WP(C)/8031/2017 FIXED	JAGAT CHETIA and 7 ORS <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR.S K GOSWAMI MR.N BARMAN MR.B K GOSWAMI MR.H C SARMA	GA, ASSAM SC, ELEMENTARY EDUCATION MS. H TERANGPI (SC, ELEMENTARY EDUCATION DEPT.)
14	WP(C)/4871/2018 FIXED	RANJAN JYOTI SARMA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR B J SARMA T BORAH MR G CHOUDHURY MS A REHMAN MR K K GOSWAMI MS. S KAUSHIK	GA, ASSAM
15	WP(C)/4521/2019	BIBHUTI CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	SC, HIGHER EDU MS. N SHYAMAL MR R SINGHA	MR G BAISHYA(SC, AG (A&E), R-8) MR. R MAZUMDAR (SC, HIGHER EDU. DEPT., R- 1,2,3,4,5,7) MR. R BORPUJARI (SC, FINANCE DEPT., R-6) MR. R K TALUKDAR MR. A CHAMUAH (SC, UGC, R-10)
<b>WITH</b>				
16	WP(C)/4502/2019	MRS. ALEE SARMA <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR. U K NAIR MR R SINGHA	MR G BAISHYA(SC, AG (A & E), R-8) MR. R BORPUJARI (SC, FINANCE DEPT., R-6) MR. A CHAMUAH (SC, UGC, R-10)
<b>WITH</b>				
17	WP(C)/4504/2019	MAHANANDA BORAH <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR. U K NAIR MR R SINGHA	MR G BAISHYA(SC, AG (A&E), R-8) MR. R MAZUMDAR (SC, HIGHER EDU. DEPT., R- 1,2,3,4,5,7) MR. R BORPUJARI (SC, FINANCE DEPT., R-6) MR. R K TALUKDAR MR. A CHAMUAH (SC, UGC, R-10)

18	<b>WITH</b> WP(C)/4507/2019	RAMESH DAS <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR. U K NAIR MR R SINGHA	MR G BAISHYA(SC, AG (A&E), R-8) MR. R BORPUJARI (SC, FINANCE DEPT., R-6) MS. P MAHANTA (SC, HIGHER EDU. DEPT., R- 1,2,3,4,5,7) MR. R K TALUKDAR MR. A CHAMUAH (SC, UGC, R-10)
19	<b>WITH</b> WP(C)/4508/2019	UTPAL JYOTI MEDHI <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MS. N SHYAMAL MR. U K NAIR MR R SINGHA	MR G BAISHYA(SC, AG (A&E), R-8) MR. R BORPUJARI (SC, FINANCE DEPT., R-6) MR. R K TALUKDAR (R-8) MR. A CHAMUAH (SC, UGC, R-10)
20	<b>WITH</b> WP(C)/4509/2019	BHUPEN KUMAR SARMA <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MS. N SHYAMAL MR. U K NAIR MR R SINGHA	MR G BAISHYA(SC, AG (A&E), R-8) MR. R MAZUMDAR (SC, HIGHER EDU. DEPT., R- 1,2,3,4,5,7) MR. R BORPUJARI (SC, FINANCE DEPT., R-6) MR. A CHAMUAH (SC, UGC, R-10)
21	<b>WITH</b> WP(C)/4511/2019	PARESH CHANDRA KALITA <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MS. N SHYAMAL MR. U K NAIR MR R SINGHA	MR G BAISHYA(SC, AG, (A&E), R-8) MR. R BORPUJARI (SC, FINANCE DEPT., R-6) MR. A CHAMUAH (SC, UGC, R-10)
22	<b>WITH</b> WP(C)/4517/2019	DIPENDRA KUMAR SARMAH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. U K NAIR MR R SINGHA	MR G BAISHYA(SC, AG (A&E), R-8) MR. R MAZUMDAR (SC, HIGHER EDU. DEPT., R- 1,2,3,4,5,7) MR. R BORPUJARI (SC, FINANCE DEPT., R-6) MR. R K TALUKDAR (R-8) MR. A CHAMUAH (SC, UGC, R-10)
23	<b>WITH</b> WP(C)/4519/2019	MANI SARMAH <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR. U K NAIR MR R SINGHA	MR G BAISHYA (SC, AG (A & E), R-8) MR. R MAZUMDAR (SC, HIGHER EDU. DEPT., R- 1,2,3,4,5,7) MR. R BORPUJARI (SC, FINANCE DEPT., R-6) MR. R K TALUKDAR MR. A CHAMUAH (SC, UGC, R-10)
24	<b>WITH</b> WP(C)/4579/2019	KRISHNA KANTA SARMAH <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MS. N SHYAMAL MR. U K NAIR MR R SINGHA	MR G BAISHYA(SC, AG (A&E), R-8) MR. R BORPUJARI (SC, FINANCE DEPT., R-6) MS. P MAHANTA (SC, HIGHER EDU. DEPT., R- 1,2,3,4,5,7) MR. R K TALUKDAR MR. A CHAMUAH (SC, UGC, R-10)



25	<b>WITH</b> WP(C)/4583/2019	DR. NARAYAN CHANDRA BARMAN <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MS. N SHYAMAL MR. U K NAIR MR R SINGHA	MR G BAISHYA(SC, AG (A&E), R-8) MR. R BORPUJARI (SC, FINANCE DEPT., R-6) MS. P MAHANTA (SC, HIGHER EDU. DEPT., R- 1,2,3,4,5,7) MR. R K TALUKDAR MR. A CHAMUAH (SC, UGC, R-10)
26	<b>WITH</b> WP(C)/5061/2019	HITENDRA NATH DEKA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA	SC, HIGHER EDU SC, AG MR. R K TALUKDAR SC, U G C SC, FINANCE DEPTT.
27	WP(C)/497/2020 FIXED	MINATI PACHANI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. M J BARUAH MS B MAJUMDER	SC, ELEM. EDU GA, ASSAM SC, FINANCE
28	WP(C)/4716/2020	HEMANTA BARMAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. C BORUAH MR. R BORO MR A BORUAH MS A DEURI	SC, AG MR. R K TALUKDAR (R-3) SC, HANDLOOM AND TEXTILE SC, FINANCE
29	WP(C)/3698/2021 B/O	ALMINA KHATUN @ ALMINA PARBIN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S B LASKAR MR. H A LASKAR MR S ISLAM	SC, ELEM. EDU GA, ASSAM SC, AG MR. S ISLAM R-6) MR A HAWARI (R-6)
30	WP(C)/4376/2021 FIXED	BISWAJIT DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU MR. U J SAIKIA (R-4) MR. R BORPUJARI, SC, FINANCE DEPT. (R-5) MR. D UPAMANYU , SC, EDUCATION(HIGHER) DEPT. (R-1 to 3)
31	WP(C)/4672/2021	TINGNEIKHOWL <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. D GOGOI MR. R BORA	SC, ELEM. EDU GA, ASSAM SC, AG SC, N C HILLS SC, FINANCE
32	WP(C)/6819/2021 FIXED	MARJINA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. A F N U MOLLAH K ZAMAN	SC, ELEM. EDU SC UCO BANK GA, ASSAM MR. M U MAHMUD( r-9) SC, AG MR. M ALI (R-9) MR. R ISLAM (R-9) MR J. ISLAM( r-9) SC, FINANCE DEPTT.
33	WP(C)/2082/2022 FIXED	AKTARUN NESSA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. N B P SINGHA MR. D BARMAN	MR. S H RAHMAN (R-5) MR. D A KAIYUM MR B GOGOI, SC, SSA (R-2 & 3) MR. M S MONDAL SC, EDU
	<b>WITH</b> I.A.(Civil)/2601/2022 <b>in</b> WP(C)/2082/2022	NUR ALOM <b>Versus</b> MRS. AKTARUN NESSA AND 5 ORS.	MR. D A KAIYUM MR. M S MONDAL	SC, ELEM. EDU MR. S H RAHMAN MR. N B P SINGHA MR B GOGOI (R-2 & 3) SC, SSA
34	WP(C)/3695/2022 FIXED	PRANAB DUTTA AND 30 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR MINTU SAIKIA	SC, HIGHER EDU SC, FINANCE DEPTT.
35	WP(C)/3987/2022 FIXED	JYOTISH CHANDRA DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A R BHUYAN MR. M A I HUSSAIN MS H. AHMED	SC, AG SC, P H E

36	WP(C)/4572/2022 FIXED	ABDUL ALIM KHAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	DR. B AHMED MR A U AHMED MS. H SARMA	GA, ASSAM SC, SEC. EDU. SC, FINANCE
37	WP(C)/5190/2022 FIXED	DILIP KUMAR BAIRAGI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. P J SAIKIA MR. R S MISHRA MR K J SAIKIA	SC, SEC. EDU.
38	WP(C)/6330/2022	DR. BHUPEN SARMAH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. U K NAIR MR. S CHAKRABORTY, AMICUS CURIAE MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS	MR D KALITA (R-4) MR D KALITA (R-4) GA, ASSAM MRS. R DEVI, CGC MR. D NATH (R-4) MR. D NATH (R-4) ASSTT.S.G.I.
39	WP(C)/594/2023 FIXED	MD HUSSAIN ALI @ HUSSEN ALI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA MS K BARMAN	GA, ASSAM GA, ASSAM SC, AG SC, TRANSPORT SC, FINANCE SC, A S T C
	<b>WITH</b>			
40	WP(C)/1183/2023	SREEMANTA KALITA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR P K KALITA MR. K R BOROOAH	GA, ASSAM SC, TRANSPORT SC, A S T C SC, FINANCE
41	WP(C)/1257/2023 B/O	HEMANTA TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR G BAISHYA MR I AHMED	GA, ASSAM SC, AG SC, FINANCE
42	WP(C)/2065/2023 FIXED	BIREN BORAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. P TALUKDAR MS D ANGANA	SC, PWD ROAD MR. S K MEDHI, ACCOUNTANT GENERAL (A&E) MD. A HASSAN, ACCOUNTANT GENERAL (A & E ), ASSAM DY.S.G.I. SC, FINANCE
43	WP(C)/2161/2023	ABU TAHER AHMED <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR DEBA SARMAH MS N SHYAM MR R CHETRY	SC, ELEM. EDU
44	WP(C)/2458/2023 FIXED	DR. PRABODH CHANDRA GOSWAMI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M BISWAS D TALUKDAR S K DAS	SC, HIGHER EDU SC, AG MR. S K MEDHI
45	WP(C)/4356/2023	BISWAJIT DEY AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, ELEM. EDU SC, FINANCE
46	WP(C)/4429/2023	PRABENDRA CH DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU SC, AG MR. S K MEDHI SC, FINANCE
47	WP(C)/5203/2023	MD TARIKUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. A K AZAD MS S DEVI	GA, ASSAM SC, AG MR. D ROY, SC, SEBA SC, FINANCE
48	WP(C)/5760/2023 FIXED	NIRUD GOGOI @ NIROD GOGOI <b>Versus</b> THE STATE OF ASSAM AND ANR 3 ORS	MR. S K SINGHA MR. M K NEOG	SC, SEC. EDU.
49	WP(C)/6184/2023	SWAPNA BORAH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M KALITA MR. N M DAS MR. J HATIMURIA	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
50	WP(C)/6185/2023 B/O	BAHAR AHMED LASKAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR. A H M R CHOUDHURY MR. M. A. CHOUDHURY	GA, ASSAM
	<b>WITH</b> I.A.(Civil)/3543/2023 in WP(C)/6185/2023	BAHAR AHMED LASKAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A H M R CHOUDHURY	GA, ASSAM

51	WP(C)/6985/2023	DIGANTA DOWERAH AND 3 ORS. <b>Versus</b> OIL INDIA LIMITED AND 3 ORS	MR. M SARANIA MS. C NEWME MR. P P GOGOI MR R.BEZBARUAH MR A SARANIA MS. A SARANIA	MR. S S ROY (r-4) DY.S.G.I. SC, OIL
	<b>WITH</b>			
52	WP(C)/3641/2022	AMARENDRA DAS AND 156 ORS <b>Versus</b> OIL INDIA LIMITED AND 6 ORS	MR. M SARANIA MR. A I KATHAR MS N BISHAYA H. H KINIMI MS N RAI MS N N SHARMA	GA, ASSAM SC, OIL ASSTT.S.G.I.
53	WP(C)/7200/2023	BIKASH BORTHAKUR <b>Versus</b> STATE OF ASSAM AND 3 ORS	MR. C CHOWDHURY MS P RABHA MS M BARMAN MS J.S. DAS	SC, AGRI. DEPARTMENT
54	WP(C)/7453/2023 FIXED	GANESH BARMAN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. S K GOSWAMI MR. R SHARMA	GA, ASSAM
55	WP(C)/7538/2023 FIXED	SUBRATA CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	SC, P AND R.D.
56	WP(C)/7552/2023	DINESH SARMAH <b>Versus</b> THE ASSAM HOUSING BOARD AND 3 ORS.	MR. S BORA MS J RAJKUMARI	SC, A S H B
<b>ORDERS</b>				
57	WP(C)/3501/2021	BHUBAN CHETIA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A BHATTACHARYYA MR. D PHUKAN	SC, HIGHER EDU DR. P K GOSWAMI (R-3,4) SC, AG MR A BARMAN (R-3,4)
58	WP(C)/4535/2021	DR. DIPANKARA DEVEBRATA <b>Versus</b> STATE BANK OF INDIA AND 9 ORS	MR. J I BORBHUIYA MR. P P DUTTA MRS. B TALUKDAR MR. D SARAF MR. S S GUPTA MR T GOGOI MR P AGARWAL MS P SARMA	MR. H BURAGOHAİN (R-1 TO 9)
59	WP(C)/1034/2023	BHADRESWAR SARMA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR G BHARADWAJ MR B DEORI	GA, ASSAM SC, GMC
60	I.A.(Civil)/1153/2023 FIXED in WP(C)/4868/2021	ON THE DEATH OF SOBHA RANI BARUAH @ SUBHA RANI BARUAH@ SUBHA RANI BORAH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR P BHARDWAJ	SC, SEC. EDU.
	<b>WITH</b> WP(C)/4868/2021	SOBHA RANI BARUAH @ SUBHA RANI BARUAH@ SUBHA RANI BORAH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR P BHARDWAJ	SC, EDU
	<b>WITH</b> I.A.(Civil)/1154/2023 in WP(C)/4868/2021	ON THE DEATH OF SOBHA RANI BARUAH @ SUBHA RANI BARUAH@ SUBHA RANI BORAH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR P BHARDWAJ	SC, SEC. EDU.
	<b>WITH</b> I.A.(Civil)/1156/2023 in WP(C)/4868/2021	ON THE DEATH OF SOBHA RANI BARUAH @ SUBHA RANI BARUAH@ SUBHA RANI BORAH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR P BHARDWAJ	SC, SEC. EDU.

61	I.A.(Civil)/3678/2023 FIXED,IN Review.Pet./67/2020 (D/O), WITH WP(C)/390/2018 (D/O) in Review.Pet./67/2020	NO. 1 DHEMAGARH L.P SCHOOL AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. U K GOSWAMI	SC, ELEM. EDU
62	WP(C)/4949/2023	DWIJENDRA KUMAR DAS <b>Versus</b> STATE OF ASSAM AND 5 ORS.	MS. D DEKA	GA, ASSAM SC, AG SC, SEC. EDU.
63	WP(C)/4961/2023 B/O	JUGAL KISHOR CHOUDHURY AND 15 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR B D DAS MR H K SARMA MRS R DEKA MR. D THAOSEN MR. H R DAS	SC, SEC. EDU.

**HEARING**

64	WP(C)/4929/2022 FIXED	KRISHNA KANTA KAKOTI <b>Versus</b> THE ASSAM KHADI AND VILLAGE INDUSTRIES BOARD AND 2 ORS.	MR. C BORUAH	SC, KHADI AND VILLAGE INDUSTRIES BOARD
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LEAVE NOTE OF ADVOCATES FOR 07/02/2024

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1)	MR. K N CHOUDHURY	22-01-2024	To	07-02-2024
2)	MRS N BARUAH	27-01-2024	To	15-03-2024
3)	MR M J QUADIR	07-02-2024	To	12-02-2024
4)	MR. A K HANNAN	07-02-2024	To	12-02-2024
5)	MS. A BHATTACHARYYA	29-01-2024	To	07-02-2024
6)	MR. M A CHOUDHURY	01-02-2024	To	10-02-2024
7)	MR. R K BHATRA	01-02-2024	To	16-02-2024
8)	MR J CHOPRA	10-02-2024	To	17-02-2024
9)	MR. V K CHOPRA	10-02-2024	To	17-02-2024
10)	MR. P. CHOUDHURY	02-02-2024	To	10-02-2024
11)	MR. H L MAURYA	05-02-2024	To	31-03-2024
12)	MR D K DAS	09-02-2024	To	16-02-2024
13)	MR D K MISHRA	08-02-2024	To	09-02-2024
14)	MR B PRASAD	08-02-2024	To	09-02-2024
15)	MS. B CHOUDHURY	05-02-2024	To	12-02-2024
16)	MR S K SARKAR	07-02-2024	To	07-02-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Wednesday,7th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

COURT NO: 14

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>TOP OF THE LIST</b>				
1	MFA/48/2006 (HEARING), WITH LCR	M/S NATIONAL INSURANCE CO. LTD. <b>Versus</b> LALDARI CHOUDHURY and ANR.	MR.B C DAS MR.R C PAUL MR.S ROY	MR.J P SARMA
2	RSA/113/2009 WITH LCR, FIXED	SRI UTPAL CHANDRA DAS <b>Versus</b> SRI NARAKANTA DEKA and ANR	MR. Z MUKIT MR. A SATTAR MR. P SINGH	DR. B AHMED (R1) MS. T KALITA (R1) MRS. K DEKA MR. R P SARMAH MR. R SARMA (R1) MR S SARMA (R1) MR. N HAQUE (R1) MS B DEVI (R1) MR. H DEKA (R1) MR K UDDIN (R1) MR. M HUSSAIN (R1) MR. S R BARBHUIYA (R1) MR. A HUSSAIN (R1) MR. D HAZARIKA (R1)
<b>MOTION</b>				
3	Tr.P.(C)/118/2023 ON APPLICATION	MS. JONALI TALUKDAR <b>Versus</b> LAKHESWAR TALUKDAR	MR. B K SEN MR F HAQUE MR A HUSSAIN N HASAN I KHATOON P SINGH	
4	CRP(IO)/435/2023 CAVT. NO.11492/023, FIXED	ROAD KINGS PRIVATE LTD <b>Versus</b> BABULAL SARAWGI	MR. A SATTAR S CHOUDHURY	MR. S SHARMA (FOR CAVEATOR)
5	CRP(IO)/1/2024	GOLAM MOSTOFA SK AND ANR <b>Versus</b> SHAJAHAN ALI @ GADU SK AND 5 ORS	MR. S ISLAM MR. M MONDAL MR A HAWARI	
6	CRP(IO)/25/2024	CHITRANGADA CHAKRAVERTI <b>Versus</b> ON THE DEATH OF DEBOJYOTI SENGUPTA @ RANJAN SENGUPTA HIS HEIRS AND LEGAL REPRESENTATIVES	MR. A C SARMA MR G BHARADWAJ MR N BRAHMA	
7	CRP(IO)/26/2024	CHITRANGADA CHARKRAVERTI <b>Versus</b> ASHOK JURIA	MR A C SARMAH MR G BHARADWAJ MR N BRAHMA	
8	CRP(IO)/42/2024 FIXED	UTPAL DUTTA <b>Versus</b> HAREN BORA AND 4 ORS	MR B KAUSHIK MR. S HAZARIKA MS A M DCOSTA	GA, ASSAM SC, REVENUE

9	CRP(IO)/51/2024	ON THE DEATH OF MD HASMAT ULLAH HIS LEGAL HEIRS JARINA KHATUN AND 10 ORS <b>Versus</b> MANSUR ALI ALIAS MANSUR UDDIN	MR A C SARMAH MR G BHARADWAJ MR N BRAHMA	
10	CRP(IO)/52/2024	PRATAP CHANDRA MEDHI AND 3 ORS <b>Versus</b> EK SARAN BHAGWATI SAMAJ AND ANR	G. DAS J SHARMA MR. P THAKURIA S MEDHI	
<b>ADMISSION</b>				
11	CRP/138/2023 CAVT. NO.09582/023,	EK SARAN BHAGAWATI SAMAJ AND ANR <b>Versus</b> PRATAP CHANDRA MEDHI AND 3 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	G. DAS (FOR CAVEATOR) J SHARMA (FOR CAVEATOR) MR G KAKOTI (r-2,3,4) MR. P THAKURIA (FOR CAVEATOR) MS. D KHAKHALARY (r- 2,3,4) S MEDHI (FOR CAVEATOR)
12	MACApp./376/2023 B/O	MAYA TAMANG <b>Versus</b> THE SBI GENERAL INSURANCE CO. LTD.	MR. S K SINGH MR B PUSHILAL	
13	RFA/3/2024 CAVT. NO.12932/023,	DHANANJOY DAS AND ANR. <b>Versus</b> ANIL KUMAR KAR AND 8 ORS.	MR. T U LASKAR MR. N DHAR MR. R A MAZUMDER	GA, ASSAM SC, NHAI MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM SC, FOREST FOR CAVEATOR
	<b>WITH</b> I.A.(Civil)/154/2024 <b>in</b> RFA/3/2024	DHANANJOY DAS AND ANR. <b>Versus</b> ANIL KUMAR KAR AND 8 ORS.	MR. T U LASKAR MR. N DHAR MR. R A MAZUMDER	GA, ASSAM SC, NHAI MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM FOR CAVEATOR SC, FOREST
14	RFA/5/2024 CAVT. NO.13182/023,	SATYA RAM BARUAH AND 3 ORS <b>Versus</b> PRANJAL BARUAH AND 10 ORS	MR. R SARMA MR. B D DEKA MR. M DAS N CHAUDHURY	MR. S K DEKA FOR CAVEATOR
15	FAO/9/2024	RINI BHARALI <b>Versus</b> MALA BHARALI DAS ANDANR	MR. B D DEKA MR. M DAS N CHAUDHURY N CHAUDHURY MR A BHATRA MR A DEKA	
	<b>WITH</b> I.A.(Civil)/339/2024 <b>in</b> FAO/9/2024	RINI BHARALI <b>Versus</b> MALA BHARALI DAS ANDANR	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	
16	MACApp./54/2024	THE ORIENTAL INSURANCE CO. LTD <b>Versus</b> DIPTI TAMULI AND 3 ORS	MR. S K GOSWAMI MR. R SHARMA	
	<b>WITH</b> I.A.(Civil)/335/2024 <b>in</b> MACApp./54/2024	THE ORIENTAL INSURANCE CO. LTD <b>Versus</b> DIPTI TAMULI AND 3 ORS	MR. S K GOSWAMI MR. R SHARMA	
<b>FOR HEARING U/O XLI RULE II C.P.C.</b>				
17	RSA/9/2024	JAHIR UDDIN MAZARBHUIYA AND ORS <b>Versus</b> MOJIBUR RAHMAN MAZARBHUIYA AND ANR.	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD Q A AKHTAR MR S ISLAM MR. S. SUR TOSLIMA BEGUM	

18	RSA/20/2024	NISHI KANTA KARMAKAR <b>Versus</b> HASI RANI SAHA AND 12 ORS	MR. SHEELADITYA	
	<b>WITH</b> I.A.(Civil)/313/2024 <b>in</b> RSA/20/2024	NISHI KANTA KARMAKAR <b>Versus</b> HASI RANI SAHA AND 12 ORS	MR. SHEELADITYA	
		<b>ORDERS</b>		
19	RSA/134/2013 WITH LCR	SANJIB DUTTA AND 4 ORS <b>Versus</b> SARALA DUTTA AND 8 ORS	MS.P GOSWAMI MR.G BAISHYA MR.T ISLAM	MR.M K SHARMA MR.C GOSWAMI
20	CRP/51/2017 CAVT. NO. 68/17 FIXED	BINOD KUMAR BAWRI and 8 ORS. <b>Versus</b> DALMIA CEMENT (NORTHEAST) LTD and 30 ORS.	MS.N MODI MR.P KHATANIAR MS. J HAZARIKA MR M CHOUDHURY MR M CHOUDHURY MR.S DUTTA MR.S DUTTA MR S DIFUSA MR S DIFUSA MR N RAY MR N RAY MR P J DAS	MS. P R MAHANTA (r-2) MR. S R GOGOI (r-2) MR.D BARUAH(R-1) MR. C SARMAH (r-2) J SAIKIA MS O IMCHEN MS.N UPADHYAY(R-1) MR.P SAIKIA(FOR CAVEATOR)
	<b>WITH</b> I.A.(Civil)/1183/2017 <b>in</b> CRP/51/2017	DALMIA CEMENT BHARAT LTD. <b>Versus</b> BINOD KUMAR BAWRI and 8 ORS.	MR.S SAIKIA(FOR CAVEATOR) MR.D BARUAHR-1 MS.N UPADHYAY(R-1) MR.P SAIKIA(FOR CAVEATOR)	MS.N MODI MR.P KHATANIAR MR.S DUTTA MR.S DUTTA
	<b>WITH</b>			
21	CRP/52/2017  CAVT. NO. 68/17	SUBHANKAR GHOSH and 5 ORS. <b>Versus</b> DALMIA CEMENT (NORTHEAST) LTD and 33 ORS.	MS.N MODI MR.P KHATANIAR MS. J HAZARIKA MR M CHOUDHURY MR.S DUTTA MR.S DUTTA MR S DIFUSA MR N RAY	MR.S SAIKIA(FOR CAVEATOR.)(R-2) MR. S R GOGOI (R-1) MR.D BARUAH(R-1) MR.R GOGOI(R-2) C. SARMAH (R-1) J SAIKIA (R-1) MS O IMCHEN (R-1) MS.N UPADHYAY(R-1)
	<b>WITH</b> I.A.(Civil)/1188/2017 <b>in</b> CRP/52/2017	DALMIA CEMENT BHARAT LTD. <b>Versus</b> SUBHANKAR GHOSH and 5 ORS.	MR. S SAIKIA MR. P SAIKIA	MS. N MODI MR. P KHATANIAR MR. S DUTTA MR. S DUTTA
22	MACApp./664/2017 WITH LCR	THE RELIANCE GENERAL INSURANCE CO. LTD <b>Versus</b> SMTI ANU HAZARIKA and 7 ORS	MR.A J SAIKIA MR.N N BHUYAN MR.U K DUTTA MR.B KAKATI MR.K BORAH	
	<b>WITH</b> CO/9/2023 <b>in</b> MACApp./664/2017	ANU HAZARIKA @ ANU HAZARIKA DUTTA AND 2 ORS. <b>Versus</b> RELIANCE GEN. INS CO. LTD. AND 4 ORS. B	MR D MONDAL	
23	MACApp./275/2019	RINA KSHATRIYA AND ANR <b>Versus</b> GAFUR ALI AND 2 ORS.	MR. A HUSSAIN MR. A MOBARAQUE	MRS. B ACHARYA (R2) MR. A ACHARYA (R2) MR. M S ALAM (r-1)
	<b>WITH</b>			
24	MACApp./271/2019	ANANDA KSHATRIYA AND ANR <b>Versus</b> GAFUR ALI AND 2 ORS.	MR. A HUSSAIN MR. A MOBARAQUE	MRS. B ACHARYA (R3) MR. A ACHARYA (R3) MR. M S ALAM (r-1)
25	I.A.(Civil)/2266/2019 WITH LCR, B/O <b>in</b> MACApp./262/2016	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD <b>Versus</b> MRS LENITHA M. SANGMA and 12 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. S K GOSWAMI MR. J I BORBHUIYA MS F BEGUM MR K DAS MR. L MOHAN

	<b>WITH</b> MACApp./262/2016 CAVT. NO. 1487/2016	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD <b>Versus</b> MRS LENITHA M. SANGMA and 12 ORS	MR.R GOSWAMI MS.M SAIKIA MS.P BORTHAKUR	MR.S K GOSWAMI(R-11) MR.K DAS MRA UPADHYAY MS.K JAIN MR.R KATHKATIA(R- 11) MR.P UPADHYAY FOR CAVEATOR
	<b>WITH</b> I.A.(Civil)/2267/2019 <b>in</b> MACApp./262/2016	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD <b>Versus</b> MRS LENITHA M. SANGMA and 12 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. S K GOSWAMI MR K DAS
	<b>WITH</b> I.A.(Civil)/2268/2019 <b>in</b> MACApp./262/2016	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD <b>Versus</b> MRS LENITHA M. SANGMA and 12 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. S K GOSWAMI MR K DAS
26	MACApp./176/2020 WITH LCR	ORIENTAL INSURANCE COMPANY LIMITED <b>Versus</b> TAPASHI ROY AND 5 ORS	MR S DUTTA MR. S DUTTA MR S DUTTA	MR. S C BISWAS(R1-R3) MR. R GOSWAMI MR S DAS MR S HOQUE MS. M SAIKIA MS. P BORTHAKUR
27	I.A.(Civil)/1847/2020 <b>in</b> RSA/72/2009 (D/O) <b>in</b> RSA/72/2009	SRI UMESH CH. PATHAK <b>Versus</b> NARESH CH. PATHAK AND 12 ORS.	MR. B C DAS MR. U DUTTA	MS. M BHATTACHARJEE
	<b>WITH</b> I.A.(Civil)/1845/2020	SRI UMESH CH. PATHAK <b>Versus</b> NARESH CH. PATHAK AND 12 ORS.	MR. B C DAS MR. U DUTTA	MS. M BHATTACHARJEE
28	I.A.(Civil)/298/2021 FIXED <b>in</b> CRP(IO)/295/2017	GIRIBALA BARMAN <b>Versus</b> ABALA BARMAN AND 4 ORS.	MR.R K JAIN	MRS. R S DEURI (R-6) MS A DAS (R-6)
	<b>WITH</b> CRP(IO)/295/2017	GIRIBALA BARMAN <b>Versus</b> ABALA BARMAN and 6 ORS.	MR.P GOSWAMI MR.R K JAIN MS.U SAHU	MR.P SARMAH(R- 1-4 & 7)
	<b>WITH</b> I.A.(Civil)/297/2021 <b>in</b> CRP(IO)/295/2017	GIRIBALA BARMAN <b>Versus</b> ABALA BARMAN AND 4 ORS.		
29	RSA/111/2022 WITH LCR, DEFERRED MATER	DINOBANDHU NATH AND 2 ORS <b>Versus</b> SRI DILIP @ DIRLIP KUMAR ROY AND 10 ORS	MR G BAISHYA MD. A HASSAN	MR. R SARMA MR D HAZARIKA MR A HUSSAIN
	<b>WITH</b> I.A.(Civil)/1958/2022 <b>in</b> RSA/111/2022	DINOBANDHU NATH AND 2 ORS <b>Versus</b> SRI DILIP @ DIRLIP KUMAR ROY AND 10 ORS	MR G BAISHYA MD. A HASSAN	
30	MACApp./789/2022 WITH LCR, B/O	MOKSHED ALI @ MOSHED ALI PARAMANIK <b>Versus</b> THE DIVISIONAL MANAGER, UNITED INDIA INSURANCE CO. LTD. AND 5 ORS.	MR. A ROSHID MS. T BEGUM	MR. K K BHATTA (R1, R2) MS. M CHOUDHURY (r-5) MS C BORAH (r-5)
31	I.A.(Civil)/1808/2022 RSA 161/2002(D/O), FIXED <b>in</b> Review.Pet./6783/2022	ANOWARA BEGUM AND 6 ORS. <b>Versus</b> MD. ABDUL SAMAD	MR H DAS MR. B C DEKA	MR. R ALI (r-1.2) MR M KALITA (r-1.2) MR M BORO (r-1.2)
	<b>WITH</b> Review.Pet./6783/2022 (Filing Number)	ANOWARA BEGUM AND 6 ORS. <b>Versus</b> ABDUL SAMAD E	MR H DAS	
	<b>WITH</b> I.A.(Civil)/1944/2016	MUSTT ANOWARA BEGUM and ORS <b>Versus</b> ON THE DEATH OF ABDUL SAMAD HIS LEGAL HEIRS MUST. JAYGUN NESSA and 13 ORS.	MR.Z ALAM MR.U B SARMA MR.E U AHMED MR.N D SARMA	



	<b>WITH</b> I.A.(Civil)/2843/2023	ANOWARA BEGUM AND 6 ORS. <b>Versus</b> ON THE DEATH OF ABDUL SAMAD HIS LEGAL HEIRS JAYGUN NESSA AND ORS.	MR D BARUAH MR H DAS MR. B C DEKA	
	<b>WITH</b> I.A.(Civil)/2844/2023	ANOWARA BEGUM AND 6 ORS. <b>Versus</b> ON THE DEATH OF ABDUL SAMAD HIS LEGAL HEIRS JAYGUN NESSA AND 13 ORS.	MR D BARUAH MR H DAS MR. B C DEKA	
	<b>WITH</b> I.A.(Civil)/2845/2023	ANOWARA BEGUM AND 6 ORS. <b>Versus</b> ON THE DEATH OF ABDUL SAMAD HIS LEGAL HEIRS JAYGUN NESSA AND 13 ORS.	MR D BARUAH MR H DAS MR. B C DEKA	
32	Test.App./7/2023 WITH LCR	MUKUL CHANDRA DAS <b>Versus</b> BIKASH CHANDRA DAS AND 5 ORS.	MR G N SAHEWALLA MR M SAHEWALLA MS K BHATTACHARYYA	MR. R K NATH(r-2,4,5) MR. K SINGHA (r-2,4,5) S DAS(r-2,4,5)
33	Review.Pet./36/2023 in FAO/57/2019 (D/O), WITH LCR	ARCHANA DAS <b>Versus</b> REETA DAS AND 2 ORS	MS S SHARMA	MR. A K RAY
34	<b>WITH</b> Review.Pet./128/2022 in CRP/55/2021 (D/O)	REETA DAS AND 2 ORS. <b>Versus</b> ARCHANA DAS	MR. A K RAY MR. I GOGOI MISS T DAS MS. A DEB	MS S SHARMA MS S SHARMA
35	Tr.P.(C)./40/2023	ANJAN KR. OJAH <b>Versus</b> BHANITA TALUKDAR	MR. A GANGULY MS. M ROY MR T CHHETRI MR D BARMAN	MR. S SARMA MR. C CHAKRAVARTY MR T MEELEE MR D DAS
36	<b>WITH</b> Tr.P.(C)./73/2023	BHANITA TALUKDAR <b>Versus</b> ANJAN KR OJAH	MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS MR H M R HOQUE	MR. A GANGULY MR T CHHETRI MR D BARMAN
37	RFA/41/2023 WITH LCR, FIXED	MD. JAHUR UDDIN BARBHUIYA <b>Versus</b> MD. SIPON AHMED LASKAR	MR. S D PURKAYASTHA MS S.S.BORA	
38	RFA/57/2023 FIXED	JIBA KANTA DOLEY AND 2 ORS. <b>Versus</b> AMAL CHANDRA DOLEY AND 7 ORS	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	
39	<b>WITH</b> I.A.(Civil)/3844/2023 in RFA/57/2023	JIBA KANTA DOLEY AND 2 ORS. <b>Versus</b> AMAL CHANDRA DOLEY AND 7 ORS	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	
39	MFA/59/2023 WITH LCR	M/S NUMALIGARH REFINERY LTD. <b>Versus</b> THE EMPLOYEES STATE INSURANCE CORPORATION AND 3 ORS	MR. U K NAIR MS. A VERMA MS. SUDAKSHINA K. MR H K DAS	MR. M DUTTA (R-4) MR. M SMITH (R-1,2 & 3) MR K M BORA (R-4)
40	Tr.P.(C)./115/2023 FIXED	MUNUMI CHOUDHURY <b>Versus</b> NIRMAL DAS	MS. R B BORA	
41	<b>WITH</b> I.A.(Civil)/3803/2023 in Tr.P.(C)./115/2023	MUNUMI CHOUDHURY <b>Versus</b> NIRMAL DAS	MS. R B BORA	
41	CRP/191/2023 FIXED	NAGESH SARSARIA <b>Versus</b> MAMTA CHAWARIA @ MAMTA BALMIKI	MR. S ROY MR. M H LASKAR	MR. S C KEYAL MR. P DIDWANIA
42	CRP(IO)/286/2023	JAYGON NESSA AND 6 ORS <b>Versus</b> JAHIDUR RAHMAN	MS. R CHOUDHURY MS. B. HAZARIKA MR. R. AHMED	MR. B J MUKHERJEE MS R SAHA

43	MACApp./446/2023 FIXED	LAIKHYAJIT @ LAKSHYAJIT CHETIA <b>Versus</b> NAREN BORUAH AND 2 ORS.	MR. T DEURI MRS. R S DEURI J RABHA MR U SAIKIA
44	Cont.Cas(C)/734/2023 FIXED	RANJAN KUMAR DEKA <b>Versus</b> ASHRAFUL ALAM	MR. R K BHUYAN
45	I.A.(Civil)/767/2023 FIXED <b>in</b> MFA/2218/2023 <b>WITH</b> MFA/2218/2023 (Filing Number)	MONMONI CHETRY AND 2 ORS. <b>Versus</b> M/S B K AGENCY AND ANR	MR. U DUTTA MR. B. KUMAR MR. M B ISLAM
46	I.A.(Civil)/1820/2023 B/O <b>in</b> RSA/7121/2023  <b>WITH</b> RSA/7121/2023 (Filing Number)	MONMONI CHETRY AND 2 ORS. <b>Versus</b> M/S B K AGENCY AND ANR B NUR HUSSAIN AND 2 ORS. <b>Versus</b> ON THE DEATH OF KUMURUDDIN HIS LEGAL HEIRS NURJAHAN AND ORS.	MR. U DUTTA   MS. R CHOUDHURY MR. M ISLAM
47	I.A.(Civil)/3790/2023 B/O <b>in</b> Mat.App./12658/2023 <b>WITH</b> Mat.App./12658/2023 (Filing Number)	NUR HUSSAIN AND 2 ORS. <b>Versus</b> ON THE DEATH OF KUMURUDDIN HIS LEGAL HEIRS NURJAHAN AND ORS. B XXXXXXX <b>Versus</b> XXXXXXX	MS. R CHOUDHURY    MR. M ALI MR J. ISLAM
48	I.A.(Civil)/289/2024 <b>in</b> MACApp./15402/2023  <b>WITH</b> MACApp./15402/2023 (Filing Number)	XXXXXXX <b>Versus</b> XXXXXXX ROMITA KUMARI AND ANR. <b>Versus</b> RUHINI CHUTIA AND 2 ORS.	MR. M ALI   MR. R SARMA MS. S D SAIKIA MR R PATAR
49	I.A.(Civil)/293/2024 <b>in</b> MACApp./957/2024  <b>WITH</b> MACApp./957/2024 (Filing Number)	ROMITA KUMARI AND ANR. <b>Versus</b> RUHINI CHUTIA AND 2 ORS. F HAMIDUL ISLAM <b>Versus</b> THE UNITED INDIA INSURANCE CO. LTD. AND 2 ORS.	MR. R SARMA   MR. R SARMA  MR. A MANNAF MD A S ALI
50	I.A.(Civil)/294/2024 <b>in</b> MACApp./708/2024  <b>WITH</b> MACApp./708/2024 (Filing Number)  <b>WITH</b> I.A.(Civil)/1168/2024 (Filing Number)	HAMIDUL ISLAM <b>Versus</b> THE UNITED INDIA INSURANCE CO. LTD AND 2 ORS F THE ORIENTAL INSURANCE CO. LTD. <b>Versus</b> AYESHA KHATUN AND 8 ORS.	MR. A MANNAF   MR. A MANNAF  MR. S K GOSWAMI MR. R SHARMA
51	I.A.(Civil)/296/2024 <b>in</b> MACApp./652/2024  <b>WITH</b> MACApp./652/2024 (Filing Number)  <b>WITH</b> I.A.(Civil)/1171/2024 (Filing Number)	THE ORIENTAL INSURANCE CO. LTD <b>Versus</b> AYESHA KHATUN AND 8 ORS F THE ORIENTAL INSURANCE CO. LTD <b>Versus</b> THE ORIENTAL INSURANCE CO. LTD. <b>Versus</b> RUBINA BEGUM AND 7 ORS.	MR. S K GOSWAMI MR. S K GOSWAMI  MR. S K GOSWAMI MR. R SHARMA
		THE ORIENTAL INSURANCE CO. LTD <b>Versus</b> RUBINA BEGUM AND 7 ORS F THE ORIENTAL INSURANCE CO. LTD <b>Versus</b> RUBINA BEGUM AND 7 ORS F	MR. S K GOSWAMI MR. S K GOSWAMI  MR. S K GOSWAMI

52	I.A.(Civil)/298/2024 in MACApp./653/2024	THE ORIENTAL INSURANCE CO. LTD. <b>Versus</b> SOBHA SINHA AND 4 ORS.	MR. S K GOSWAMI	
	<b>WITH</b> MACApp./653/2024 (Filing Number)	THE ORIENTAL INSURANCE CO. LTD <b>Versus</b> SOBHA SINHA AND 4 ORS. F	MR. S K GOSWAMI	
	<b>WITH</b> I.A.(Civil)/1170/2024 (Filing Number)	THE ORIENTAL INSURANCE CO. LTD <b>Versus</b> SOBHA SINHA AND 4 ORS. F	MR. S K GOSWAMI	
53	I.A.(Civil)/301/2024 WITH LCR, B/O in MACApp./43/2022	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD. <b>Versus</b> KALPANA SUTRADHAR AND 6 ORS.	MR. R GOSWAMI MS. P BORTHAKUR MR S K BEHARA	MR. M KHAN
	<b>WITH</b> MACApp./43/2022	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD. <b>Versus</b> KALPANA SUTRADHAR AND 6 ORS.	MR. R GOSWAMI MS. P BORTHAKUR MR S K BEHARA	MR. A BURAGOHAIN MR. M KHAN MR. J RAHMAN
	<b>WITH</b> I.A.(Civil)/770/2023 in MACApp./43/2022	SMTI. KALPANA SUTRADHAR AND 4 ORS. <b>Versus</b> ICICI LOMBARD GENERAL INSURANCE COMPANY LTD. AND 2 ORS	MR. M KHAN MR A K DAS MS J AKTAR	MS. R D MOZUMDAR
<b>HEARING</b>				
54	RSA/6/2017 FIXED	SRI UTTAM GUPTA and 4 ORS <b>Versus</b> SRI BHULU DEY and 7 ORS	MR.S K BARKATAKI MR.D K NATH MS.B SHARMA	MR.R BARUAHR-1 MR.K D CHETRI(R-1)
	<b>WITH</b> I.A.(Civil)/86/2022 in RSA/6/2017	SRI UTTAM GUPTA and 4 ORS <b>Versus</b> SRI BHULU DEY and 7 ORS	MR. S K BARKATAKI MR D K NATH MS M DAS	MR. K D CHETRI

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LEAVE NOTE OF ADVOCATES FOR 07/02/2024

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1)	MR. K N CHOUDHURY	22-01-2024	To	07-02-2024
2)	MRS N BARUAH	27-01-2024	To	15-03-2024
3)	MR M J QUADIR	07-02-2024	To	12-02-2024
4)	MR. A K HANNAN	07-02-2024	To	12-02-2024
5)	MS. A BHATTACHARYYA	29-01-2024	To	07-02-2024
6)	MR. M A CHOUDHURY	01-02-2024	To	10-02-2024
7)	MR. R K BHATRA	01-02-2024	To	16-02-2024
8)	MR J CHOPRA	10-02-2024	To	17-02-2024
9)	MR. V K CHOPRA	10-02-2024	To	17-02-2024
10)	MR. P. CHOUDHURY	02-02-2024	To	10-02-2024
11)	MR. H L MAURYA	05-02-2024	To	31-03-2024
12)	MR D K DAS	09-02-2024	To	16-02-2024
13)	MR D K MISHRA	08-02-2024	To	09-02-2024
14)	MR B PRASAD	08-02-2024	To	09-02-2024
15)	MS. B CHOUDHURY	05-02-2024	To	12-02-2024
16)	MR S K SARKAR	07-02-2024	To	07-02-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Wednesday,7th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

COURT NO: 15

#### [CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION (BA)</u></b>			
1 Bail Appln./341/2024	AKASH RAY <b>Versus</b> THE STATE OF ASSAM ANR	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
2 Bail Appln./342/2024	ZAMZAM HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
3 Bail Appln./343/2024	GAUTAM SAHA AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. D K BAIDYA MR. M S HUSSAIN	
4 Bail Appln./344/2024	LOKIVI ACHUMI <b>Versus</b> THE STATE OF ASSAM	MR. N K MURRY MS P TOKBIPI MS S.DAS	PP, ASSAM
5 Bail Appln./345/2024	BADAN DEKA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MRS. S KHATANIAR	PP, ASSAM
6 Bail Appln./346/2024	MD. MIR SHAIDUL <b>Versus</b> THE STATE OF ASSAM	MR. A K AZAD MR A K AHMED	PP, ASSAM
7 Bail Appln./348/2024	AMIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. A K AZAD MR A K AHMED	PP, ASSAM
8 Bail Appln./349/2024	ASMA BIBI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M KHAN MS J AKTAR	PP, ASSAM
9 Bail Appln./350/2024	TAHMINA KHATUN BIBI @ MEENA RAHMAN @ TAMINA KHATUN <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR. S RANA MR. D ZAKARIA	PP, ASSAM
10 Bail Appln./351/2024	RAMASH DOIMARY @ RAMESH DAIMARY @ RAJU DAIMARY @ RAJU @ BIJAY <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
11 Bail Appln./353/2024	NIRANJAN DEKA <b>Versus</b> THE STATE OF ASSAM	MR A V SINGH MR W R MEDHI MR P TALUKDAR	PP, ASSAM
12 Bail Appln./354/2024	GITENDRA TALUKDAR <b>Versus</b> THE STATE OF ASSAM	MR. D SARAF MR. S S GUPTA	PP, ASSAM

**MOTION**

13	Crl.Pet./40/2024 FIXED	DILIP MAHANTA AND ANR <b>Versus</b> BARNALI DEKA	MR S BORTHAKUR	
14	Crl.Pet./119/2024	MD. NABIBUL ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR D R SAIKIA	PP, ASSAM
15	Crl.Pet./120/2024	RATAN DUTTA <b>Versus</b> SUNITA DUTTA	MR H BETALA MR C KUMAR	
16	Crl.Pet./122/2024 B/O	BILLAL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A ALI MR. Y ALI	PP, ASSAM
17	Crl.Pet./123/2024	TULTUL DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. N C DAS	PP, ASSAM
18	AB/241/2024 FIXED	OLIVIA MAJUMDAR <b>Versus</b> THE STATE OF ASSAM	MR. B HALDAR MS S. BASAK S K DAS	PP, ASSAM
19	AB/276/2024	KISHORE DAS <b>Versus</b> THE STATE OF ASSAM	MR. A BHATTACHARYYA MR. D PHUKAN	PP, ASSAM
20	AB/277/2024	SUMO ALI @ MD. SUMO ALI <b>Versus</b> THE STATE OF ASSAM ANR	MR. P RAHMAN MR S ISLAM	PP, ASSAM
21	AB/278/2024	MAHIDUL HUSSAIN @ MAHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A T SARKAR	PP, ASSAM

**ADMISSION**

22	Crl.Rev.P./95/2021 WITH LCR 2 FILES, FIXED	DR. TARUN CH SARMA <b>Versus</b> MOHIT CHAMARIA AND 2 ORS	MR. S N KRISHNATRAYA MR S DIFUSA MR N RAY	MR. S CHAMARIA (r-1) MR A N SARMAH (r-1) MR M M ZAMAN (r-1)
23	Crl.Pet./208/2021 B/O	NARAYAN CHANDRA DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M AHMED	MS. D GHOSH (R-2) MR. S. K. CHAKMA (R-2) PP, ASSAM
24	Crl.Pet./368/2023 B/O	AZIBAR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A AHMED MD A RAHMAN U U KHAN	MS M DAS (r-2) PP, ASSAM MR. S MOLLAH (r-2)
25	Crl.Pet./1290/2023 WITH LCR 1 FILE, FIXED	SHIV KUMAR AGARWAL <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R K JAIN TULIKA BORAH	MR. A T SARKAR (r-2) MR S HUSSAIN (r-2) PP, ASSAM
26	Crl.Pet./1369/2023 FIXED	KOBIR AHMED @ KABIR UDDIN <b>Versus</b> THE STATE OF ASSAM	MR B SINHA	PP, ASSAM

**BAIL HEARING (BA)**

27	Bail Appln./3143/2023 WITH CASE DIARY(SCANNED COPY), OFFICE NOTE, FIXED	INUCH MIAH AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. N J GOGOI M.A. BEGUM	PP, ASSAM
28	Bail Appln./4182/2023 WITH CASE DIARY(SCANNED COPY), OFFICE NOTE, FIXED	AMIT RABI DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR P H KONWAR	PP, ASSAM
29	Bail Appln./4552/2023 WITH CASE RECORD(SCANNED COPY), FIXED	ROHMAT HUSSAIN @ AKMOL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MD. A J ATIA MS J MARIYAM MS A H ATIA	MR A N AHMED (R-2) PP, ASSAM
30	Bail Appln./4650/2023 FIXED	FIROZ AHMED <b>Versus</b> THE STATE OF ASSAM	MR B P BORAH MR P J DUTTA A KHANDAKAR	PP, ASSAM
31	Bail Appln./222/2024 FIXED	BAHARUL ALI <b>Versus</b> THE STATE OF ASSAM		PP, ASSAM
32	Bail Appln./238/2024 FIXED	PANKAJ DAS <b>Versus</b> THE STATE OF ASSAM	MR. S M MOLLAH	PP, ASSAM

33	Bail Appln./241/2024 FIXED	SANKAR DEV SAHA <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MS J AKTAR	PP, ASSAM
34	Bail Appln./243/2024 FIXED	JAHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MS A BEGUM SAMIM RAHMAN	
<b>WITH</b>				
35	AB/102/2024	JOYDUL ALI <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MS J AKTAR	PP, ASSAM
36	Bail Appln./248/2024 FIXED	ENAMUL HAQUE AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MD B ISLAM MR S HUSSAIN MR A ALAM MR. A W MONDAL	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
37	AB/937/2023 FIXED	ALTAB ALI MOULANA @ MD. ALTAB HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR M HOQUE MR. R A CHOUDHURY	PP, ASSAM
38	AB/2889/2023 B/O	ABDUL LATIF AHMED <b>Versus</b> THE STATE OF ASSAM AND ANR	MR Z KAMAR MR F HAQUE MR N ISLAM	PP, ASSAM
39	AB/3247/2023 WITH OFFICE NOTE, FIXED	MIZANUR RAHMAN @ MIRZA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. J AHMED MS A HUSSAIN MR S ISLAM	PP, ASSAM
40	AB/3447/2023 FIXED	SHAHINUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
41	AB/3486/2023 B/O	AINUL HAQUE MAZUMDER AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MR. A ISLAM	PP, ASSAM
42	AB/4211/2023	MUSTAFA AHMED <b>Versus</b> THE STATE OF ASSAM	MR. A B T HAQUE MR Z I CHOUDHURY	PP, ASSAM
43	AB/4300/2023 FIXED	SISIR BISWAS <b>Versus</b> THE STATE OF ASSAM	MR. R PHUKAN	PP, ASSAM
44	AB/39/2024 FIXED	AJAY PUGALIA <b>Versus</b> THE STATE OF ASSAM	MR G N SAHEWALLA MD ASLAM MR M SAHEWALLA MR H K SARMA MS T J SAHEWALLA	PP, ASSAM
45	AB/52/2024 FIXED	SAM GEORGE <b>Versus</b> THE STATE OF ASSAM	MR G N SAHEWALLA MD ASLAM MR M SAHEWALLA MS T J SAHEWALLA	PP, ASSAM
46	AB/90/2024 WITH CASE RECORD(SCANNED COPY), FIXED	IKBAL BAHAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
47	AB/209/2024 FIXED	MICHAEL HERENZ <b>Versus</b> THE STATE OF ASSAM	MR. R BORUAH	PP, ASSAM
<b><u>ORDERS</u></b>				
48	I.A.(CrI.)/500/2020 BA 2017/2020(D/O), FIXED in Bail Appln./2017/2020	THE STATE OF ASSAM <b>Versus</b> SANGITA LAISHANGBAM @ L SANGITA RANI	PP, ASSAM	MR. D BORA MR. N MAHAJAN MR S T ADNAN
49	CrI.Pet./376/2021 WITH LCR 1 FILE, V/O	SIBANI CHANDA <b>Versus</b> DIPTADEEP CHAKRABORTY	MR. P K DEKA MRS. S ROY MS P SHILL	

50	CrI.A./461/2023 WITH OFFICE NOTE, LCR 6 FILES, B/O	MONJUR ALAM @ MANJUR ALOM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M A SHEIKH K U AHMED MS F INTAZ MS C MEDHI MR. W A SHEIKH	PP, ASSAM
	<b>WITH</b> I.A.(CrI.)/1215/2023 <b>in</b> CrI.A./461/2023	MONJUR ALAM @ MANJUR ALOM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M A SHEIKH K U AHMED MS F INTAZ MS C MEDHI MR. W A SHEIKH	PP, ASSAM
51	CrI.Pet./586/2023 FIXED	KATARA CHANDU LAL DEVAJI @ SRI CHANDU LAL <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A R BHUYAN MR. A M KHAN MR. A HUSSAIN	PP, ASSAM
52	I.A.(CrI.)/1088/2023 WITH LCR 1 FILE, FIXED <b>in</b> CrI.Pet./900/2023	DANGMAN JUGLI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY MS. M DUTTA	MR. P N GOSWAMI SC, FOREST
	<b>WITH</b> CrI.Pet./900/2023	THE STATE OF ASSAM AND ANR. <b>Versus</b> DANGMAN JUGLI	MR. P N GOSWAMI MR. K P PATHAK MR. D GOGOI	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY MS. M DUTTA
53	I.A.(CrI.)/74/2024 BA 2185/2021(D/O), FIXED <b>in</b> Bail Appln./2185/2021	HIRENDRA SINHA <b>Versus</b> THE STATE OF ASSAM,	MR. D K BAIDYA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 07/02/2024

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1)	MR. K N CHOUDHURY	22-01-2024	To	07-02-2024
2)	MRS N BARUAH	27-01-2024	To	15-03-2024
3)	MR M J QUADIR	07-02-2024	To	12-02-2024
4)	MR. A K HANNAN	07-02-2024	To	12-02-2024
5)	MS. A BHATTACHARYYA	29-01-2024	To	07-02-2024
6)	MR. M A CHOUDHURY	01-02-2024	To	10-02-2024
7)	MR. R K BHATRA	01-02-2024	To	16-02-2024
8)	MR J CHOPRA	10-02-2024	To	17-02-2024
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10)	MR. P. CHOUDHURY	02-02-2024	To	10-02-2024
11)	MR. H L MAURYA	05-02-2024	To	31-03-2024
12)	MR D K DAS	09-02-2024	To	16-02-2024
13)	MR D K MISHRA	08-02-2024	To	09-02-2024
14)	MR B PRASAD	08-02-2024	To	09-02-2024
15)	MS. B CHOUDHURY	05-02-2024	To	12-02-2024
16)	MR S K SARKAR	07-02-2024	To	07-02-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Wednesday,7th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

COURT NO: 17

[CIVIL BENCH-IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	WP(C)/2235/2017 PART-HEARD, FIXED	ANJALI DUTTA and ANR. <b>Versus</b> THE STATE OF ASSAM and 8 ORS.	MR.K K PARASAR MR.B CHETRI MS.N UPADHYAY	MR.B K MAHAJAN(R-8) MR. T J MAHANTA MR.N HOQUE(R-8) GA, ASSAM MR. P P DUTTA MR.N MAHAJANR-8 MR.R ALI(R-8) MR. A BORUA MS N BORDOLOI, SC, REVENUE DEPTT.
2	WP(C)/3870/2016 FIXED	ON THE DEATH OF MADHURI CHOWDHURY HER LEGAL HEIRS <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR.M TALUKDAR MS. R CHOUDHURY MRS. K K CHOUDHURY (p- 3) MR. A H M R CHOUDHURY MS. M TALUKDAR MR. A SANDILYA (P- 1.1,1.2) MR. R. AHMED	GA, ASSAM MR. R BORPUJARI, SC, REVENUE DEPARTMENT MR.J M A CHOUDHURY(SC,HEALTH) MR.B GOGOI(SC,FINANCE) SC, HEALTH SC, FINANCE DEPTT.
3	WP(C)/2122/2017 FIXED	OIL INDIA LTD. <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR.S N SARMA MR.K KALITA MR.S CHOUDHURY MS.P KHOUND	MS.N MODI(R- 2,3&4) MS.M CHOUDHURYR- 2,3and4 MR.N KALITA(R- 2,3&4) MR.S DUTTA(R- 2-,3&4) MR.S DUTTA(R- 2,3&4) MR.C SHARMA(R- 2,3&4) ASSTT.S.G.I.
4	WP(C)/5881/2017  <b>WITH</b> I.A.(Civil)/3010/2022 <b>in</b> WP(C)/5881/2017	JYOTI PRINTING INDUSTRY <b>Versus</b> THE STATE OF ASSAM and 6 ORS.  JYOTI PRINTING INDUSTRY <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR.H R CHOUDHURY	GA, ASSAM  SC, INDUSTRIES AND COMMERCE SC, ASIDC
5	WP(C)/7214/2017	M/S. PURBANCHAL CEMENT LTD. <b>Versus</b> THE UNION OF INDIA and 5 ORS.	MSM L GOPE MS.N HAWELIA MS.N GOGOI MS.N MECH MS.N BORDOLOI	MR. B SARMA SC, CENTRAL EXCISE CUSTOMS
6	WP(C)/7675/2017	ABDUL SUBUR and ANR. <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MRJ C BORAH	GA, ASSAM MR. Y DOLOI (SC, TRANSPORT DEPT.)



7	WP(C)/1096/2018 FIXED	MADAN BORAH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. T DEWAN MR S DAS	GA, ASSAM MR. B CHOUDHURY(SC, AH&VD)
8	WP(C)/3178/2018 FIXED	BIVAKAR DUTTA AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. N DHAR MR A U AHMED MS. S DASGUPTA MS. H SARMA MS. U BARUAH	GA, ASSAM MR. T DAS MR. R BORPUJARI (SC, REVENUE) R 1 AND 2 MR. S R BORUAH (STATE COUNSEL) R 3,4,5,8 MS J DEKA
9	WP(C)/3579/2019	NABADWIP SHIL AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. L N DIHINGIA MR. A K SAHU MR. R J SAIKIA	GA, ASSAM MR. A K TALUKDAR (r-3) MR. S ISLAM (r-3) MR. J M A CHOUDHURY MR. A B T HAQUE S. I. KHAN (r-3)
10	WP(C)/7939/2019	ABDUL AHAD CHOUDHURY <b>Versus</b> THE UNION OF INDIA AND 19 ORS.	MR. B C DAS MR. S H RAHMAN MR. D A KAIYUM MR E HUSSAIN	SC, FINANCE AND TAXATION GA, ASSAM ASSTT.S.G.I. SC, CBI SC, CENTRAL EXCISE CUSTOMS
	<b>WITH</b>			
11	WP(C)/4459/2019	ABDUL AHAD CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 12 ORS.	MR. B C DAS MR. S H RAHMAN MR. D A KAIYUM MR E HUSSAIN	GA, ASSAM
12	WP(C)/8707/2019	FARIZ UDDIN BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR H K DAS MR. B POYOM MR B J DAS	GA, ASSAM MR. J LASKAR SC, REVENUE
	<b>WITH</b>			
13	WP(C)/3026/2019	ABDUL KALAM SHEKH <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR. A M S MAZUMDER MR. A A R KARIM	GA, ASSAM MR. J LASKAR SC, REVENUE
	<b>WITH</b>			
	I.A.(Civil)/3758/2023 <b>in</b> WP(C)/3026/2019	RAHUL TUSNIAL <b>Versus</b> ABDUL KALAM SHEKH AND 10 ORS B	MS SUPRIYA DASGUPTA MS SUPRIYA DASGUPTA	GA, ASSAM MR. A A R KARIM SC, REVENUE
14	WP(C)/1006/2020	M/S. SUMIT KUMAR JAIN <b>Versus</b> UNION OF INDIA AND 4 ORS.	MR G N SAHEWALLA MR D SENAPATI MR. A CHETIA MS. S. TODI MR. M SAHEWALLA	ASSTT.S.G.I.
	<b>WITH</b>			
15	WP(C)/9061/2019	M/S. DABRIWAL ENTERPRISE <b>Versus</b> UNION OF INDIA AND 4 ORS.	MR G N SAHEWALLA MD ASLAM MR D SENAPATI MS. S KATAKEY MS. S. TODI	MR. S S ROY MR. K K PARASAR MR. S BORTHAKUR ASSTT.S.G.I.
16	WP(C)/2820/2020	MOJIBAR RAHMAN AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. M DUTTA MS. D GHOSH MR. M ISLAM	GA, ASSAM MS. A HUSSAIN MR R ISLAM SC, TRANSPORT SC. REVENUE
17	WP(C)/4215/2020 FIXED	M/S. MARWET OIL SERVICES PVT. LTD. <b>Versus</b> INDIAN OIL CORPORATION LTD. AND 3 ORS.	MR R SENSUA MR S DAS MR D BORAH	SC, O I L
	<b>WITH</b>			
	I.A.(Civil)/1380/2021 <b>in</b> WP(C)/4215/2020	INDIAN OIL CORPORATION LTD. AND 3 ORS. <b>Versus</b> M/S. MARWET OIL SERVICES PVT. LTD.	MR P BHARDWAJ	MR R SENSUA

18	WP(C)/4389/2020 FIXED	GAUTAM LAHKAR AND 2 ORS <b>Versus</b> THE GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY AND 8 ORS	MR. S BORA MR. D P MANDAL MS J RAJKUMARI	MR. D DAS SR. ADV (R-7) MR. D DAS SR. ADV (R-7) MR G N SAHEWALLA (R7) MD ASLAM MR D SENAPATI (R7) MR H K NATH (R-7,8) MR P NAYAK, SC, GMDA AND GMC MR. MANAS J MISRA MR. A CHETIA (R7) MS M KAKOTY (R-7,8) MS. S. TODI (R7) MS S SHARMA (R-7) MR H K SARMA (R7) SC, G M D A SC, GMC
19	WP(C)/5018/2020	ABDUL MANNAF CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 14 ORS	MR D DAS MR. R RAHMAN	GA, ASSAM MR. B J TALUKDAR (r- 14,15) SC, REVENUE SC, PWD
20	WP(C)/5317/2020	M/S DEVI UDYOG <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	SC, PNRD GA, ASSAM SC, FINANCE
21	WP(C)/5574/2020	UTTAM GHOSH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M U MAHMUD MR S H MAHMUD	GA, ASSAM MRS. M BARMAN (r- 4,5,6,7) MR. B J MUKHERJEE (r- 4,5,6,7) SC, REVENUE
22	WP(C)/1360/2021 WITH RECORDS	MAICHANA LASKAR <b>Versus</b> THE ASSAM BOARD OF REVENUE AND 10 ORS	MR H DAS R BORUAH	GA, ASSAM MR. S I RASUL (5,6,7,8,9,10,11) MR. N ALAM (R-6 TO 11) MR. B BARMAN (5,6,7,8,9,10,11) MR K JAIN (R-6 TO 11) MRS. S SULTANA (5,6,7,8,9,10,11) SC, REVENUE
23	WP(C)/1637/2021 FIXED	MORZINA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	DR. B AHMED MR. N HAQUE MR M HUSSAIN	GA, ASSAM SC, PWD
24	WP(C)/2131/2021	YADVENDRA BAHADUR SINGH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR R DHAR MRS. R RONGMEI	GA, ASSAM SC, REVENUE
25	WP(C)/2979/2021	INDIAN RAILWAYS ONBOARD CATERING CONTRACTOR ASSOCIATION ANR. <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR D MAZUMDER MR N DUTTA MR. N SARKAR MR. N SARKAR MR P K BASU MR N M DEKA	MR G N SAHEWALLA (R-2) MR. B SARMA MS. N K DEVI (R-2) MR. N ANIX SINGH (R-2) SC, NF RLY SC, SC, IRCTC
26	WP(C)/3125/2021	SWAPNA BANIA DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. D DAS SR. ADV MR. M MAHANTA MR. B BORAH L SANGTAM	SC, FOREST
	<b>WITH</b>			
27	WP(C)/1466/2023  CAVT. NO. 01352/023,	AJIT BARUAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MS. S MAHANTA MR. M MAHANTA MR. B BORAH MS SIBANI BORA	MR S KHOUND SC, FOREST FOR CAVEATOR
	<b>WITH</b>			
28	WP(C)/1737/2023  CAVT. NO. 01342/023,	M/S RAGIA KU ENTERPRISE <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P HAZARIKA MR. P K MUNIR MR. A. GAYAN	MR S KHOUND SC, FOREST FOR CAVEATOR
29	WP(C)/4074/2021	ABDUL MOTLEB AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR I RAFIQUE MS. M MEDHI MS. S DEVI	GA, ASSAM SC, REVENUE SC, IRRIGATION

30	WP(C)/5539/2021 FIXED	SMTI. ANURADHA BARMAN <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR A CHOUDHURY MR. R Deka MR M BARMAN S I AKAND SC, REVENUE	GA, ASSAM MRS. A GAYAN (C.G.C.) ASSTT.S.G.I.
31	WP(C)/5707/2021	M/S AMARSHAKTI COMMERCE AND INDUSTRIES LTD AND ANR <b>Versus</b> THE STATE OF MAHARASHTRA AND 4 ORS	MR. P N GOSWAMI MR. I KALITA MR. K P PATHAK	
	<b>WITH</b> I.A.(Civil)/2334/2021 <b>in</b> WP(C)/5707/2021	FORTUNE INTEGRATED ASSET FINANCE LTD. AND ANR. <b>Versus</b> M/S AMARSHAKTI COMMERCE AND INDUSTRIES LTD AND 4 ORS.	MR. P K ROYCHOUHDURY MR. N G KUNDU MR G DEKA	MR K P PATHAK
32	WP(C)/5791/2021	SHIBLAL KUHAR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M HUSSAIN MR A K DAS	GA, ASSAM MRS. R DEVI MR. B SARMA (ADDL. PUBLIC PROSECUTOR, ASSAM, R-8) SC, REVENUE SC, NF RLY SC, GST
33	WP(C)/6184/2021 FIXED	M/S CAPITAL ENTERPRISES AND ANR <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MS. N UPADHYAY MR. P DAS MR RAJEEV AGARWAL	
34	WP(C)/6431/2021	DR. HOMESWAR SARMAH AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC. FOR MISSING AUTONOMOUS COUNCIL
35	WP(C)/7013/2021	SHUDHA KANTHA DR. BHUPEN HAZARIKA PROTIMURTI SANGRAKSHAN SAMITEE AND 11 ORS. <b>Versus</b> UNION OF INDIA AND 7 ORS	MR D KALITA MR. J A AHMED	GA, ASSAM SC, NHAI ASSTT.S.G.I.
<b>ORDERS</b>				
36	WP(C)/5237/2013	M/S DOWN TOWN HOSPITAL LTD. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS.D DEKA MR.M CHETIA MS.N DEKA MR.M GOGOI	GA, ASSAM
37	WP(C)/8427/2018	DHANANJAY RAY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR P BHARADWAJ MR. M K CHOUDHURY MR. A BARKATAKI MR. N BARUAH MR. M SARMA MR. T N SRINIVASAN	SC, PWD
38	Cont.Cas(C)/346/2020 FIXED	MUSLIM ALI <b>Versus</b> RAJESH KEMPRAI AND 3 ORS.	MR P SARMA	MR. D SAIKIA (R1, R2, R4) MR. D NATH (R1, R2, R4)
39	Cont.Cas(C)/573/2023	SMTI AGATHA PATWAT AND 2 ORS. <b>Versus</b> ROHAN KUMAR JHA AND 2 ORS.	MR. R MAJUMDAR MS. J GHOSH	MS. K PHUKAN (R-1) MR P NAYAK (r-2) MS. RUKMINI BARUA(r-2) MS. PADMINI BARUA(r-2)
40	Cont.Cas(C)/582/2023	HARAN ALI MIAH <b>Versus</b> DIBAKAR NATH AND ANR	MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	MR. A K SARMA (R-2) MS. M BARMAN (R1) MR. M ISLAM (R1) MR H J TAMULI (R-2) MR D KALITA (R-2)
41	Cont.Cas(C)/620/2023	SATISH KUMAR PANDEY <b>Versus</b> DIGANTA BORAH	MR. U SAIKIA MR. S D ROY	MR D KALITA MR. D NATH
42	Cont.Cas(C)/656/2023	ANUWAR HUSSAIN <b>Versus</b> BORSING RONGPI AND 2 ORS.	MR. N AHMED MR R A AHMED	MS. R DEKA (R1,2,3) MR R M DAS (R1,2,3) MR. C SHARMA (R1,2,3) MR N RAHMAN (R1,2,3)

43	Cont.Cas(C)/657/2023	GIASUDDIN AHMED <b>Versus</b> BORSING RONGPI AND 2 ORS.	MR. N AHMED MR R A AHMED	MS. R DEKA (R1,2,3) MR R M DAS (R1,2,3) MR. C SHARMA (R1,2,3) MR N RAHMAN (R1,2,3) D JAIN (R1,2,3)
44	I.A.(Civil)/157/2024 FIXED in WP(C)/2793/2021  <b>WITH</b> WP(C)/2793/2021	GUWAHATI ZILLA THALUA SAK PASALI BYABASAYEE SANTHA AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 10 ORS  GUWAHATI ZILLA THALUA SAK PASALI BYABASAYEE SANTHA AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 10 ORS  <b>HEARING</b>	MR. B D GOSWAMI MR. J M GOGOI  MR. B D GOSWAMI MR. J C GOGOI MR B ISLAM	GA, ASSAM SC. G.M.C.  MR. D SAIKIA (R-9) GA, ASSAM MR. S BORA (R-9) SC. G.M.C.
45	WP(C)/2086/2020 B/O  <b>WITH</b> I.A.(Civil)/960/2021 in WP(C)/2086/2020	OIL INDIA LTD. <b>Versus</b> THE UNION OF INDIA AND 2 ORS.  AKHIL BHARATIYA SAFAI MAZDOOR SANGHA <b>Versus</b> OIL INDIA LTD.	S N SARMA MR. M HUSSAIN MR. K KALITA MR. C BASUMATARY  MS. B BARUAH MR. N K MURRY	MR B D DAS (R-3) MRS R DEKA (R-3) MRS. A GAYAN MS. B BARUAH ASSTT.S.G.I.  S N SARMA MR. K KALITA
46	WP(C)/2933/2020 WITH LCR, FIXED	AGRICULTURAL AND PROCESSED FOOD PRODUCTS EXPORTS DEVELOPMENT AUTHORITY (APEADA) <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR. K R BOROOAH	MR. L C DEY MR H Dey ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 07/02/2024

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1)	MR. K N CHOUDHURY	22-01-2024	To	07-02-2024
2)	MRS N BARUAH	27-01-2024	To	15-03-2024
3)	MR M J QUADIR	07-02-2024	To	12-02-2024
4)	MR. A K HANNAN	07-02-2024	To	12-02-2024
5)	MS. A BHATTACHARYYA	29-01-2024	To	07-02-2024
6)	MR. M A CHOUDHURY	01-02-2024	To	10-02-2024
7)	MR. R K BHATRA	01-02-2024	To	16-02-2024
8)	MR J CHOPRA	10-02-2024	To	17-02-2024
9)	MR. V K CHOPRA	10-02-2024	To	17-02-2024
10)	MR. P. CHOUDHURY	02-02-2024	To	10-02-2024
11)	MR. H L MAURYA	05-02-2024	To	31-03-2024
12)	MR D K DAS	09-02-2024	To	16-02-2024
13)	MR D K MISHRA	08-02-2024	To	09-02-2024
14)	MR B PRASAD	08-02-2024	To	09-02-2024
15)	MS. B CHOUDHURY	05-02-2024	To	12-02-2024
16)	MR S K SARKAR	07-02-2024	To	07-02-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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### [ For Wednesday,7th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 20

[CIVIL BENCH-III]

**THIS COURT WILL TAKE UP THE BAIL HEARINGS AND CRIMINAL MATTERS,IF ANY, IMMEDIATELY AFTER THE MOTION MATTERS AND WILL TAKE UP ADMISSION MATTERS AFTER COMPLETION OF ORDERS MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	WP(C)/4675/2015	MISS MINA KUMARI PEGU <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MS.M BORAH MR.B B BORAH MS.J CHETRY MS.A GOGOI MSL BARUAH	MRH I CHOUDHURY(R-6&7) MR.D K SARMAHR-6and7 MR.B K SARMA MR.G UDDIN(R-6&7) MS.A TALUKDAR(R-6&7) MS.M BURAGOHAIN(R-6&7) SC, SOCIAL WELFARE
	<b>WITH</b>			
2	WP(C)/2041/2015	MISS GANITA PEGU <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MS.M BORAH MR.B B BORAH MS.J CHETRY MSL BARUAH	MRH I CHOUDHURYR-6and8 GA, ASSAM(R5) MR.G UDDIN(R-6&8) MS.A TALUKDAR(R-6&8) MR.D K SHARMA(R-6&8) MS.M BURAGOHAIN(R-6&8) SC, SOCIAL WELFARE(R1-4, 6-8)
3	WP(C)/3423/2017	JATIN CH. BASUMATARY and ANR. <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.D PHUKAN MR.B C CHOUDHURY	MR.J I BORBHUIYAR- 4 MRS.F BEGUM(R-4) MR.P N GOSWAMI(SC, PHE.) MR.L MOHAN(R-4) MR.R ALI(R-4) MR.K H CHOUDHURY(R- 4)
4	WP(C)/3700/2017 WP(C) 4312/16(D/O)	RABIN DAS @ RABINDRA CH. DAS <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR.M U MONDAL MR.I H LASKAR MR.A WAHAB	DR.B AHMEDR. 1 to 6. MR.N AHMED(R-6) MR.A KALAM(R-6) MR.A K SIKDAR(R-6) SC, IRRIGATION

5	WP(C)/5232/2017	BIREN CHANDRA BARUAH <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR.G UZIR MR.S M BARUAH MR.M SAIKIA MS.H DAS	SC, CO-OP. GA, ASSAM MR A KALITA(SC, INDUSTRIES AND COMMERCE) MRS A VERMA SC, FINANCE DEPTT. MR.B AHMED
6	WP(C)/5903/2017	DR. AMIT SWARNAKAR <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.A SARMA MR.K PAUL MR.J P CHAUHAN MS.R VERMA	MR. S S GOSWAMI SC, APSC MR. B K DAS (R3) MR.B GOGOI MR.B SINGH SC, HEALTH
7	WP(C)/6155/2017	SAHIDA BEGUM <b>Versus</b> THE STATE OF ASSAM and 5 ORS	MR. S DAS MR. P K BORAH MR. R SENSUA	GA, ASSAM SC, IRRIGATION
8	WP(C)/6846/2017	GAKUL BASUMATARY and 2 ORS. <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR.R K MALAKAR MRS.H KALITA MSK R SANKAR	GA, ASSAM
9	WP(C)/765/2018	UMA SANKAR CHOWHAN <b>Versus</b> THE KARBI ANGLONG AUTONOMOUS COUNCIL	MR. S CHAUHAN MR. A R SHOME S K CHAUHAN MR. P MAZUMDER MR. S CHOUHAN	MR. N. DUBEY MD S ALI MR D. J. ADHIKARY SC, KARBI ANGLONG
10	WP(C)/1203/2018	SMT. ANU DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MRS M D CHOWDHURY MR. G AGARWAL MS. R K SAINI	GA, ASSAM
11	WP(C)/2888/2018	SMT. PRANITA BARMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. U DUTTA MR. D SARMAH	GA, ASSAM MR. ABU JAHID (R2-R5) MD K RAHMAN (R2-R5)
12	WP(C)/3257/2018	BINOD BORPATRA GOHAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. B D KONWAR MRS J M KONWAR MR. R KALITA MR. R SALOI MS. S NEWAR	GA, ASSAM
13	WP(C)/4672/2018	ARUN CHANDRA CHOWDHURY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A AHMED MR. N BARMAN MS. R R RAJKUMARI MS. D GOSWAMI MS. A THEYO	GA, ASSAM MR DEBA KUMAR DAS MR. S DEKA MR. M PATHAK (R5) MS. P BHUYAN MS. J BORO MS. D R DEKA (R5)
14	WP(C)/6312/2018	TUNIMA SONOWAL <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS D DAS MS M DEKA MR H TALUKDAR	GA, ASSAM
15	WP(C)/6337/2018	LALROSANG CHANGSAN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. J LASKAR MR F Z MAZUMDER	GA, ASSAM MR H K DAS SC, GHC
16	WP(C)/6359/2018	JADAB TAMULY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A CHAMUAH MR. U SAIKIA MR. S D ROY	SC, EMPLOYMENT AND CRAFTSMAN TRAINING GA, ASSAM MR. S P DAS
17	WP(C)/7508/2018	APURBA DAS <b>Versus</b> UNION OF INDIA AND 4 ORS.	MR. K R PATGIRI MS. C DAS MS. C DAS	MRS. A GAYAN ASSTT.S.G.I.
18	WP(C)/1291/2019	DHAN DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A AHMED MS. R R RAJKUMARI MS. D GOSWAMI MS. A THEYO	GA, ASSAM
19	WP(C)/2545/2019	BIMAL CHANDRA DAS AND 36 ORS. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	MR. M. K. DAS, (R-10-14) SC, P H E

20	<b>WITH</b> WP(C)/56/2019	R.K.MANI SANA SINGHA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S BANIK MR K K GHOSH	GA, ASSAM MR. P N GOSWAMI MR. M K DAS MS Z ANJUM MR. U S BORA MS J SAIKIA MR A DAS MR. B CHETRI SC, P H E
21	<b>WITH</b> WP(C)/1452/2020	RUPALI SAIKIA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S K GHOSH MS. D PATHAK MS F AHMED	SC, P H E
22	WP(C)/2589/2019	MUSLEM ALI <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR. K R PATGIRI MS. A KHATUN	SC, PNRD MS CHITRALEKHA DAS MS. U HAZARIKA MS K BARMAN SC, FINANCE
23	WP(C)/6067/2019	RUPESWAR SAIKIA AND 55 ORS. <b>Versus</b> THE STATE OF ASSAM AND 20 ORS.	MR. H RAHMAN MR I HASIEB	SC, PNRD GA, ASSAM MR. R BARUAH MR. N M DUTTA MR. S C KHOUND SC, FINANCE
24	WP(C)/6330/2019	CACHAR PAPER MILL OFFICERS AND SUPERVISORS ASSOCIATION AND ANR. <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. D. MOZUMDER MR. P. BORAH MR. S. BISWAS MS. P. CHOUDHURY	MR. P. CHOUDHURY MS. B. GOSWAMI ASSTT.S.G.I.
25	<b>WITH</b> WP(C)/6446/2019	KAGAJKAL MAZDOOR SANGH AND ANR. <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. D MOZUMDER MR. P BORAH MR. S BISWAS MS P CHOUDHURY	MR P CHOUDHURY MS B GOSWAMI ASSTT.S.G.I.
26	<b>WITH</b> WP(C)/6468/2019	CACHAR PAPER PROJECT WORKERS AND EMPLOYEES UNION AND 3 ORS. <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. D MOZUMDER MR. P BORAH MR. S BISWAS MS P CHOUDHURY	MRS. A GAYAN (R-1) MR P CHOUDHURY MS B GOSWAMI ASSTT.S.G.I.
27	WP(C)/7963/2019	BANI KANTA SHARMA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR I AHMED	GA, ASSAM SC, FINANCE
28	WP(C)/9064/2019	JAYANTA DAS <b>Versus</b> THE CHAIRMAN CUM MANAGING DIRECTOR, FOOD CORPORATION OF INDIA AND 3 ORS	MS. B BHUYAN MS. L ISLAM MS R SAHIN	MR. P K ROY SC, F C I
29	WP(C)/9441/2019	BUBUL CHANDRA NEOG <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR B SINHA MR. A SARMA	SC, CO OP V SOLO MS. O KITS MS. J BURAGOHAIN
30	<b>WITH</b> WP(C)/3182/2022	BUBUL CHANDRA NEOG <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A SARMA MR J P CHAUHAN	SC, CO OP GA, ASSAM SC, FINANCE
31	Review.Pet./6/2021 WP(C)/504/2014 (D/O)	C CHANDRA KUMAR <b>Versus</b> THE UNION OF INDIA AND 8 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	MR. R K D CHOUDHURY, D.S.G.I. MR. R K TALUKDAR(R-6) ASSTT.S.G.I.
32	WP(C)/2671/2021	MORZINA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR A ALI MS. M KHATUN MS D DEORI	GA, ASSAM
33	WP(C)/2985/2021	PROF. RANJIT TAMULI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. U K NAIR MR. P N GOSWAMI MR. N J KHATANIAR MR. I KALITA MR. S P SHARMA MR. D GOGOI MS U SHARMA	GA, ASSAM SC, DIB. UNIVERSITY

34	<b>WITH</b> WP(C)/3814/2021	PROF. RANJIT TAMULI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MR. P N GOSWAMI MR. N J KHATANIAR MR. N J KHATANIAR MR. S P SHARMA MR. S P SHARMA MR. D GOGOI MS U SHARMA MS U SHARMA MR P R SARMA MR P R SARMA	MR. D SAIKIA GA, ASSAM MR. J PATOWARY MR P NAYAK MR. D J DAS FOR CAVEATOR SC, DIB. UNIVERSITY
35	<b>WITH</b> WP(C)/5815/2021	PROF. RANJIT TAMULI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MR. N J KHATANIAR MR. S P SHARMA MR. S P SHARMA MS U SHARMA MS U SHARMA MR P R SARMA MR P R SARMA	MR. K N CHOUDHURY (R-4) GA, ASSAM MR. R M DEKA (R-4) MR. D J DAS (R-4) N GAUTAM (R-4)
36	WP(C)/5090/2021	BIKASH RAJBONGSHI AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	GA, ASSAM SC, GMC
37	<b>WITH</b> WP(C)/5310/2021	JONALI MALAKAR AND 14 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S KATAKI MS. R DUTTA	GA, ASSAM SC, GMC
38	WP(C)/5478/2021	BONIL JOHORI <b>Versus</b> THE NORTH CACHAR HILLS AUTONOMOUS COUNCIL AND 3 ORS	MR S BORTHAKUR MR. S BOIRAGI MR. D GOGOI	SC, N C HILLS
39	<b>WITH</b> WP(C)/5444/2021	PRASANNA HASNU <b>Versus</b> THE NORTH CACHAR HILLS AUTONOMOUS COUNCIL AND 3 ORS	MR S BORTHAKUR MR. S BOIRAGI MR. D GOGOI	SC, N C HILLS
40	<b>WITH</b> WP(C)/5477/2021	NOBIN KEMPRAI <b>Versus</b> THE NORTH CACHAR HILLS AUTONOMOUS COUNCIL AND 3 ORS	MR S BORTHAKUR MR. S BOIRAGI MR. D GOGOI	SC, N C HILLS
41	<b>WITH</b> WP(C)/5513/2021	JOYRESH THOUSEN <b>Versus</b> THE NORTH CACHAR HILLS AUTONOMOUS COUNCIL AND 3 ORS	MR S BORTHAKUR MR. S BOIRAGI MR. D GOGOI	SC, N C HILLS
42	I.A.(Civil)/534/2022 FIXED in WP(C)/3279/2021	RANJIT HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS B	MR. N J KHATANIAR	GA, ASSAM
	<b>WITH</b> WP(C)/3279/2021	RANJIT HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MR. N J KHATANIAR MR. P P DUTTA	SR. GA, ASSAM
43	<b>WITH</b> WP(C)/1487/2020	RANJIT HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. P N GOSWAMI MR. I KALITA MR. K P PATHAK MR. R R Gogoi	GA, ASSAM
44	<b>WITH</b> WP(C)/2150/2020	RANJIT HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. P N GOSWAMI MS. A VERMA MR. I KALITA MR. K P PATHAK	GA, ASSAM

**BAIL HEARING**



45	AB/3642/2023 FIXED	ATABUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
<b>ORDERS</b>				
46	WP(C)/5638/2011 WP(c) 5704/2011(D/O)	SANDEEP SINGH <b>Versus</b> THE UNION OF INDIA and ORS	MR.S BHATTACHARYYA MS.M BHATTACHARJEE MR. R MAZUMDAR MS.S NATH MR H BEZBARUA MR. R DEKA MR N ALI	MR.K C ROY(R-1TO4) C.G.C. C.G.C. MRS A GAYAN(R- 1-4) SC, C.G.C. ASSTT.S.G.I.
47	Cont.Cas(C)/531/2014	RUPESWAR KUMAR and 14 ORS <b>Versus</b> MS. MONALISA GOSWAMI and ANR	MR.A DASGUPTA MR.B DAS MS.B DAS	MR. S BORA MR. S BORA SC, GMC
48	Cont.Cas(C)/366/2016	PRANJAL HANDIQUE <b>Versus</b> P.K. TIWARI and 3 ORS	MR.R DUTTA MR.P BOIRAGI MR.S J SARMA MS.B TALUKDAR MR.G G GOGOI	MR. T C CHUTIA MR.B J TALUKDAR R-4 MR. D NATH, ADDL. SR. GOVT. ADV. MR B DEURI
49	Cont.Cas(C)/145/2017	BIDYUT BHATTACHARJEE <b>Versus</b> MRS. L. SWEETY CHANGSAN and 4 ORS	MR.B K DAS MR.A S DHILLON MR. P NEOG	MR.M BHAGABATI(R-1) MSG BORA(R-1) MS.M BHATTACHARJEE(R-3) MS.B DEKAR-3
50	Cont.Cas(C)/467/2017	ANIRUDDHA DEY <b>Versus</b> SRI RAVI KAPUR, IAS	MR.D K DAS MRH BETALA MR.I IMSONG	
51	Cont.Cas(C)/561/2017 FIXED	BHAGABAN CHANDRA SARMAH <b>Versus</b> HEMANTA KUMAR NARZARY and ORS	MR.M MAHANTA MR.M CHOUDHURY MR.V A CHOWDHURY MR.P K MUNIR	SC, CO OP MR G BAISHYA MR. A K AZAD (R3) MS. M D BORAH MD. A HASSAN MD. A HASSAN MS. B BORA MR. A U AHMED
52	Cont.Cas(C)/463/2018	HASEN ALI SHEIKH AND 3 ORS. <b>Versus</b> ANANDA BHUSAN DAS AND 9 ORS.	MR D K BORDOLOI MS. J PAUL MS S BHOWMICK	MR S DUTTA (R3) MS. N MODI (R3) MR. S K TALUKDAR (r-6,7) MR. P D NAIR (R1, R2) MR K UDDIN (R4) MR G ALAM (R1, R2) MR. A K AZAD (R4) MR. H ROHMAN (R1, R2) MR. S DUTTA (R3) MR. D NAG (R1, R2) MR. R A HAZARIKA (R3)
<b>WITH</b>				
53	Cont.Cas(C)/415/2018	TULOSHI DHAR SARMA AND 38 ORS. <b>Versus</b> ANANDA BHUSAN DAS AND 10 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. B KONWAR	DR. B U AHMED (R4, R5) MR. S K TALUKDAR MR. S K TALUKDAR MR K UDDIN (R4, R5) MR G ALAM (R1, R2) MR. A K AZAD (R4, R5) MR A U AHMED (R2) MR. H ROHMAN (R1, R2) MS. H SARMA (R2)

54	<b>WITH</b> Cont.Cas(C)/432/2018	INDRAJIT KALITA AND 11 ORS. <b>Versus</b> ANANDA BHUSAN DAS AND 9 ORS.	MR. M BHAGABATI MS G BORA MS B TALUKDAR MR. B KONWAR	DR. B U AHMED (R4) MS. N MODI (R3) MR SISHIR DUTTA (R3) MS. M CHOUDHURY (R3) MR. S K TALUKDAR MR. S K TALUKDAR MR K UDDIN (R4) MR G ALAM (R1, R2) MR. A K AZAD (R4) MR A U AHMED MR. H ROHMAN (R1, R2) MS. H SARMA MR. R A HAZARIKA (R3) MR. SIDHANT DUTTA (R3)
55	<b>WITH</b> Cont.Cas(C)/468/2018	DWIPEN GOSWAMI AND 116 ORS. <b>Versus</b> MADAN CHANDRA DEKA AND 4 ORS.	MR D K MISHRA MR. B PRASAD MS. D MUSAHARY MS D RAJKHOWA MR. P J BORA	DR. B U AHMED (R1, R2) MR. S K TALUKDAR (r-6,7) MR. S K TALUKDAR (r-6,7) MR. P D NAIR (R4, R5) MR K UDDIN (R1, R2) MR G ALAM (R4, R5) MR. A K AZAD (R1, R2) MR A U AHMED (R5) MR. H ROHMAN (R4, R5) MS. H SARMA (R5) MR. D NAG (R4)
	<b>WITH</b> I.A.(Civil)/3588/2022 <b>in</b> Cont.Cas(C)/468/2018	DWIPEN GOSWAMI AND 116 ORS. <b>Versus</b> MADAN CHANDRA DEKA AND 7 ORS.	MR D K MISHRA MR. B PRASAD	MR. S K TALUKDAR (r-6,7) MR. A U AHMED
56	<b>WITH</b> Cont.Cas(C)/221/2023	PHULENDRA NARAYAN KONWAR AND ANR <b>Versus</b> ANANDA BHUSAN DAS AND AND 4 ORS. (E)	MR. M BHAGABATI MS G BORA MS. B TALUKDAR	
57	<b>WITH</b> Cont.Cas(C)/323/2023	MD. ABUL HUSSAIN <b>Versus</b> B.K. AGARWAL	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED TANZIM L. CHOUDHURY	MR. S K TALUKDAR MR A U AHMED MS. H SARMA
58	Cont.Cas(C)/521/2020	BIDYUT KUMAR DAS AND 2 ORS <b>Versus</b> J B EKKA, I.A.S. AND 2 ORS	MS. P BHATTACHARYA MS. P MAHANTA MR. A BORUA	MR. R HAZARIKA MR. C CHAKRAVARTY
59	Cont.Cas(C)/583/2020	BANAJIT BARMAN <b>Versus</b> DR. RAMEN TALUKDAR AND ANR	MD S HOQUE MR. B HALDAR MR. S BARMAN	MR. D SAIKIA MR. D P BORAH
60	<b>WITH</b> WP(C)/4828/2023	BANAJIT BARMAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S BARMAN	SC, HEALTH
61	Cont.Cas(C)/603/2020	KUSHAL CHAMUAH AND 2 ORS <b>Versus</b> ABHIJIT SARMA BARUAH AND 3 ORS	MS. S D SAIKIA MR. R SARMAH MR. P M KALITA	MR B D DAS MR B D DAS MR H K SARMA MR H K SARMA MRS R DEKA MR. P N GOSWAMI MR B CHOUDHURY MR. K P PATHAK MR. D THAOSEN MR. D THAOSEN MR. D THAOSEN
	<b>WITH</b> I.A.(Civil)/2594/2022 <b>in</b> Cont.Cas(C)/603/2020	ABHIJIT SARMA BARUAH <b>Versus</b> KUSHAL CHAMUAH AND 2 ORS	MR. P N GOSWAMI MR B CHOUDHURY MR. K P PATHAK	MR. R SARMAH

**WITH**  
I.A.(Civil)/2664/2022  
**in** Cont.Cas(C)/603/2020

SMT. JYOTI SANGITA DUTTA AND 2 ORS.  
**Versus**  
KUSHAL CHAMUAH AND 2 ORS

MR. P N GOSWAMI  
MR B CHOUDHURY  
MR. K P PATHAK

MR. R SARMAH

62 **WITH**  
WP(C)/6255/2019

PUTUL BARUAH AND 8 ORS.  
**Versus**  
THE ASSAM POWER DISTRIBUTION  
COMPANY LTD. (APDCL) AND 3 ORS.

MS B DEVI  
MR. R SARMA  
MS. S D SAIKIA  
MRS. G M D BAISHYA

SC, APDCL

63 I.A.(Civil)/317/2024  
**in** WP(C)/5056/2015

PONARAM BORAH  
**Versus**  
THE STATE OF ASSAM AND 5 ORS

MR.K GOGOI  
MS.P BORAH  
MR.S BORTHAKUR

SC, AG  
SC, WATER RESOURCE

**WITH**  
WP(C)/5056/2015

PONARAM BORAH  
**Versus**  
THE STATE OF ASSAM AND 5 ORS

MR.K GOGOI  
MS.P BORAH  
MR.S BORTHAKUR

SC, WATER RESOURCE

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LEAVE NOTE OF ADVOCATES FOR 07/02/2024

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1)	MR. K N CHOUDHURY	22-01-2024	To	07-02-2024
2)	MRS N BARUAH	27-01-2024	To	15-03-2024
3)	MR M J QUADIR	07-02-2024	To	12-02-2024
4)	MR. A K HANNAN	07-02-2024	To	12-02-2024
5)	MS. A BHATTACHARYYA	29-01-2024	To	07-02-2024
6)	MR. M A CHOUDHURY	01-02-2024	To	10-02-2024
7)	MR. R K BHATRA	01-02-2024	To	16-02-2024
8)	MR J CHOPRA	10-02-2024	To	17-02-2024
9)	MR. V K CHOPRA	10-02-2024	To	17-02-2024
10)	MR. P. CHOUDHURY	02-02-2024	To	10-02-2024
11)	MR. H L MAURYA	05-02-2024	To	31-03-2024
12)	MR D K DAS	09-02-2024	To	16-02-2024
13)	MR D K MISHRA	08-02-2024	To	09-02-2024
14)	MR B PRASAD	08-02-2024	To	09-02-2024
15)	MS. B CHOUDHURY	05-02-2024	To	12-02-2024
16)	MR S K SARKAR	07-02-2024	To	07-02-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Wednesday,7th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 21

#### [CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION (BA)</u></b>				
1	Bail Appln./355/2024	Monuwar Ali <b>Versus</b> The State Of Assam	MR H ROHMAN MR. HUSSAIN AHMED TALUKDAR	PP, ASSAM
2	Bail Appln./357/2024	BAOSRINGDAO DAOLAGAJAO @ BAORINGDAO DAOLAGAJAO, <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. D GOGOI MR. R BORA	PP, ASSAM
<b><u>MOTION</u></b>				
3	Crl.Pet./72/2024 FIXED	DR. ASIF AHMED <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR P H KONWAR	PP, ASSAM
4	Crl.Pet./121/2024	BASANTA DEV NATH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. FIRUZ KHAN MR. ABHIJIT MENA MS M R ROY Q. KIBA K. SUMI MS LITO AWOMI	PP, ASSAM
5	Crl.Pet./125/2024	MAHIBUL ISLAM <b>Versus</b> SAHIDUL ISLAM	MR. R ALI MR. MUSTAFA HUSSAIN	
6	Crl.Pet./126/2024	PRANAB JYOTI DUTTA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MS. P BORAH	PP, ASSAM
7	Crl.Pet./127/2024	AVINASH BHARTIA AND ANR <b>Versus</b> THE CENTRAL BUREAU OF INVESTIGATION	MR. M PHUKAN MR. K K DUTTA MR. B GOGOI MR P NAYAK MR A CHALIHA MS. RUKMINI BARUA MS. PADMINI BARUA MR P TALUKDAR	SC, CBI
8	Crl.Pet./128/2024	GOPAL SHAH <b>Versus</b> NAVANITA SHAH	MR J PAYENG MS J SARMAH MS A PAYENG	
9	AB/280/2024	MD. FULBABU SK. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M ISLAM MS A KHATUN	PP, ASSAM

#### **ADMISSION**

10	Crl.Rev.P./513/2023 FIXED	AKASH DAS AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R CHETRI MR N BARMAN MR N MILI	MR S K SARKAR (R-2) MRS V L BHATTACHARJEE MS R KALITA (R-2) PP, ASSAM
11	Crl.Pet./1/2024 WITH LCR 1 FILE, FIXED	ABUL KALAM AZAD <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR H R A CHOUDHURY MR S HOQUE M ISLAM	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
12	Bail Appln./3473/2023 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	MD. MOHIBUR RAHMAN AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR D K DAS	PP, ASSAM
13	Bail Appln./3534/2023 WITH CASE RECORD(SCANNED COPY), FIXED	MD. AJAJUDDIN <b>Versus</b> UNION OF INDIA	MR. P K SAHARIA MS K DAS	SC, NCB
14	Bail Appln./3641/2023 WITH CASE RECORD(SCANNED COPY)	JAHIDUL ISLAM AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR S BORTHAKUR MR. S U AHMED MD. ANARUL ISLAM	PP, ASSAM
15	Bail Appln./3961/2023 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	NIL KAMAL BISWAS @ NEEL KAMAL BISWAS AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A CHAMUAH MR. M A I HUSSAIN	PP, ASSAM
16	Bail Appln./3985/2023 WITH CASE RECORD(SCANNED COPY), FIXED	HARPAL SINGH <b>Versus</b> THE UNION OF INDIA	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	SC, NCB
17	Bail Appln./3997/2023 WITH CASE DIARY(SCANNED COPY), OFFICE NOTE, FIXED	SINDHUNIL BISWAS AND ANR <b>Versus</b> THE STATE OF ASSAM	MOTIUR RAHMAN MR. A S TAPADER	PP, ASSAM
18	Bail Appln./4142/2023 FIXED	NANDA RAY <b>Versus</b> THE STATE OF ASSAM	MR. A DUTTA	PP, ASSAM
19	Bail Appln./4208/2023 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MOTIBAR BHUYAN <b>Versus</b> THE STATE OF ASSAM	MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL	PP, ASSAM
<b>WITH</b>				
20	Bail Appln./3527/2023	MISTAL HOQUE AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MD. A. RASHID MR. M HUSSAIN MR. R I MONDAL	PP, ASSAM
21	Bail Appln./4307/2023 WITH CASE RECORD(SCANNED COPY), FIXED	ABID PERVEZ @ AZAD PERVEZ <b>Versus</b> UNION OF INDIA	MR. N N B CHOUDHURY MR. P K SAHARIA MS K DAS	SC, NCB
22	Bail Appln./4321/2023 WITH CASE RECORD(SCANNED COPY), FIXED	RUSTHANA BEGUM @ RUSTHANA BEM <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
23	Bail Appln./4384/2023 WITH OFFICE NOTE, FIXED	MD ESAKUL HOQUE @ ESAKUL AHMED <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M A MONDAL MR. A ISLAM	PP, ASSAM
24	Bail Appln./4425/2023 WITH CASE RECORD(SCANNED COPY), FIXED	LOMBIT MORAN <b>Versus</b> THE STATE OF ASSAM	MR. N K MURRY MS P TOKBIPI S DEB MS S.DAS	PP, ASSAM
25	Bail Appln./4459/2023 WITH CASE RECORD(SCANNED COPY), FIXED	SURENDER KUMAR <b>Versus</b> UNION OF INDIA	MS. S K NARGIS MS S BEGUM MS N SULTANA	SC, NCB
26	Bail Appln./4605/2023 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	KRISHNA BISWAS <b>Versus</b> UNION OF INDIA	MR. M BISWAS S K DAS	SC, NCB
27	Bail Appln./4619/2023 WITH CASE RECORD(SCANNED COPY), FIXED	ABUL HUSSAIN PARAMANIK <b>Versus</b> THE STATE OF ASSAM	MR Z ALAM MS. S NAZNEEN MR A RAHMAN MR. S K DAHAL	PP, ASSAM
28	Bail Appln./4684/2023 WITH CASE RECORD(SCANNED COPY), FIXED	ABDUL MATALIB <b>Versus</b> THE STATE OF ASSAM	MR G U AHMED MR M Z SHAH S. NARGIZ HAFIZA MS S. MEHJABIN	PP, ASSAM

29	Bail Appln./8/2024 WITH CASE RECORD(SCANNED COPY), FIXED	MUJIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. R SARMA MR. A H CHOUDHURY	PP, ASSAM
30	Bail Appln./154/2024 WITH CASE RECORD(SCANNED COPY), FIXED	PARESH MALLIK <b>Versus</b> THE STATE OF ASSAM	MR. B D DEKA MR. M P CHOUDHURY MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	PP, ASSAM
31	Bail Appln./242/2024 WITH OFFICE NOTE, FIXED	BAJRANGI SAH <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MS A BEGUM SAMIM RAHMAN	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
32	AB/1064/2023	MD. MARFAT ALI <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY MR. M ALI	PP, ASSAM
33	AB/1196/2023	AZAHARUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM
34	AB/2924/2023	ADAM ALI @ ADOM ALI <b>Versus</b> THE STATE OF ASSAM	MR G BHARADWAJ MR B DEORI MR N BRAHMA	PP, ASSAM
35	AB/3418/2023 FIXED	KHANDAKAR MOIDUL ISLAM @ MOIDUL ISLAM KHANDAKAR AND ANR <b>Versus</b> THE STATE OF ASSAM	MD. S ALOM MR. M S ALAM	PP, ASSAM
36	AB/3450/2023 FIXED	MD SAHID ALI <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY MR A H AHMED	PP, ASSAM
37	AB/3658/2023	ANISUR HOQUE @ ANISUR RAHMAN AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A F N U MOLLAH K ZAMAN	PP, ASSAM
38	AB/3758/2023 FIXED	JEHERUL SK <b>Versus</b> THE STATE OF ASSAM AND ANR	MR N BARMAN MS J BARMAN MR B DEORI	MR M Z SHAH (R-2) PP, ASSAM
39	AB/3993/2023 WITH OFFICE NOTE, FIXED	TOUHID ZAMAN LASKAR @ TAUHID LASKAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P K ROYCHOUDHURY MR. N H BARBHUIYA MS. N.A. LASKAR	MR. A M S MAZUMDER PP, ASSAM
40	AB/4066/2023 FIXED	SALMA BEGOM LASKAR @ SALMA BEGUM <b>Versus</b> THE STATE OF ASSAM	MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
41	AB/4158/2023 FIXED	JULFIKAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MD R ISLAM	PP, ASSAM
42	AB/4159/2023 FIXED	GIYAS UDDIN <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MD R ISLAM	PP, ASSAM
43	AB/4201/2023 FIXED	RAJU DAS <b>Versus</b> THE STATE OF ASSAM	MR. J I BORBHUIYA MR. L MOHAN	PP, ASSAM
44	AB/4213/2023 FIXED	MD RASHIDUL ISLAM @ RASIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR J C BORAH	M ALAMGEER (r-2) MR. A ALAM (r-2) MR. M ALAM (r-2) PP, ASSAM
45	AB/4232/2023 WITH OFFICE NOTE, FIXED	REJABUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N J DUTTA MR. M HOQUE	PP, ASSAM

46	AB/4238/2023 FIXED	PRANAB KUMAR SARMA <b>Versus</b> THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. PP, ASSAM MR H AGARWAL MS M ZOMUANPUII MS S JAIN
47	AB/53/2024 WITH OFFICE NOTE, FIXED	ABDUL KAYUM BARBHUIYA @ ABDUL KAYUM UDDIN BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M KHAN MS J AKTAR PP, ASSAM
<b>ORDERS</b>			
48	Crl.A./456/2023 O Y 6 M 1 D :WITH OFFICE NOTE, LCR 4 FILES, FIXED <b>WITH</b> I.A.(Crl.)/1197/2023 <b>in</b> Crl.A./456/2023	UJJAL GHOSH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR A DASGUPTA MR S CHAKRABORTY PP, ASSAM
49	Cont.Cas(C)/549/2023 B/O	M/S OM SAI TRADING COMPANY AND ANR <b>Versus</b> NANDESWAR BORGOHAIN, A.S.I.	MR. M A SHEIKH K U AHMED MS F INTAZ MR. M BHAGABATI (R2) MS G BORA (R2) MS. B TALUKDAR (R2)
50	Crl.Pet./1408/2023 FIXED	SHAJAHAN ALI SK <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK R KHATUN A A AHMED MR. A W MONDAL PP, ASSAM
51	Crl.Pet./1410/2023 WITH LCR 3 FILES, FIXED	SHRI ISLAM SK @ ISLAM ALI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MD. S ALOM MR. M S ALAM PP, ASSAM
52	I.A.(Crl.)/61/2024 BA 2384/2018(D/O), FIXED <b>in</b> Bail Appln./2384/2018	SAIBUR RAHMAN BARBHUIYA <b>Versus</b> THE STATE OF ASSAM	MR. S K TALUKDAR MR B TALUKDAR MR S J CHOUDHURY PP, ASSAM
53	I.A.(Crl.)/105/2024 <b>in</b> CRL.A(J)/893/2024  <b>WITH</b> CRL.A(J)/893/2024 (Filing Number)  <b>WITH</b> I.A.(Crl.)/1040/2024 (Filing Number)	DIPU NARZARY <b>Versus</b> THE STATE OF ASSAM ANA ANR.  DIPU NARZARY <b>Versus</b> THE STATE OF ASSAM ANA ANR. E  DIPU NARZARY <b>Versus</b> THE STATE OF ASSAM	MS S MEDHI (LEGAL AID COUNSEL)  MS S MEDHI  MS S MEDHI PP, ASSAM
54	I.A.(Crl.)/106/2024 <b>in</b> Crl.A./656/2024  <b>WITH</b> Crl.A./656/2024 (Filing Number)	INDRESWAR DEWRI <b>Versus</b> THE STATE OF ASSAM AND ANR.  INDRESWAR DEWRI <b>Versus</b> THE STATE OF ASSAM AND ANR E	MR D K BHATTACHARYYA A GAUTAM DILME R.M. MOMIN PP, ASSAM  MR D K BHATTACHARYYA
<b>HEARING</b>			
55	Crl.A./97/2022 WITH LCR 3 FILES, FIXED	THE STATE OF ASSAM <b>Versus</b> RAJEN SAIKIA AND ANR	MR. U C RABHA(R-1) MR P KATAKI(R-2) MR. U N CHETIA(R-1) MR S MATAK(R-1) MRS R BEGUM(R-2) MRS. M D BORUAH(R-2)
56	CRL.A(J)/101/2023 O Y 7 M 7 D :WITH OFFICE NOTE, LCR 5 FILES, P.B.-3, FIXED <b>WITH</b> I.A.(Crl.)/928/2023 <b>in</b> CRL.A(J)/101/2023	DIPJYOTI MALAKAR AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.  DIPJYOTI MALAKAR AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS B R A SULTANA MS. T SOM MR. P TELI PP, ASSAM  MS B R A SULTANA PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 07/02/2024

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1)	MR. K N CHOUDHURY	22-01-2024	To	07-02-2024
2)	MRS N BARUAH	27-01-2024	To	15-03-2024
3)	MR M J QUADIR	07-02-2024	To	12-02-2024
4)	MR. A K HANNAN	07-02-2024	To	12-02-2024
5)	MS. A BHATTACHARYYA	29-01-2024	To	07-02-2024
6)	MR. M A CHOUDHURY	01-02-2024	To	10-02-2024
7)	MR. R K BHATRA	01-02-2024	To	16-02-2024
8)	MR J CHOPRA	10-02-2024	To	17-02-2024
9)	MR. V K CHOPRA	10-02-2024	To	17-02-2024
10)	MR. P. CHOUDHURY	02-02-2024	To	10-02-2024
11)	MR. H L MAURYA	05-02-2024	To	31-03-2024
12)	MR D K DAS	09-02-2024	To	16-02-2024
13)	MR D K MISHRA	08-02-2024	To	09-02-2024
14)	MR B PRASAD	08-02-2024	To	09-02-2024
15)	MS. B CHOUDHURY	05-02-2024	To	12-02-2024
16)	MR S K SARKAR	07-02-2024	To	07-02-2024





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Wednesday,7th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MRS. JUSTICE MITALI THAKURIA**

COURT NO: 22

#### [CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>			
1 Bail Appln./347/2024	MD. SURAJ ZAMAL <b>Versus</b> THE STATE OF ASSAM	MR. A K AZAD MR A K AHMED	PP, ASSAM
2 Bail Appln./352/2024	DEBU GUHA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N DUBEY MS. M DAIMARY MS M AHMED	PP, ASSAM
3 Bail Appln./356/2024	BIJOY DAS <b>Versus</b> THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
<b>MOTION</b>			
4 Crl.Rev.P./494/2023	RAJIB RAY <b>Versus</b> NAMITA BARMAN (ROY) AND ANR	MRS J BEGUM MR P K KALITA MR. A R KHAN	PP, ASSAM
5 Crl.Pet./1155/2023	ASHOK KR DOLEY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P HAZARIKA MR. P K MUNIR MR. A. GAYAN	PP, ASSAM
6 Crl.Pet./30/2024	SOFIQUK ISLAM @ SOFIKUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N J DUTTA MR Z RAHMAN MR S PRODHANI	PP, ASSAM
7 Crl.Rev.P./36/2024	MD. FARUK ALI <b>Versus</b> THE STATE OF ASSAM	MR S K SARKAR MRS V L BHATTACHARJEE MS R KALITA	PP, ASSAM
8 Crl.Rev.P./37/2024	BIRA NATH PATIR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR A KHANIKAR R L CHUTIA	PP, ASSAM
<b>WITH</b> I.A.(Crl.)/108/2024 <b>in</b> Crl.Rev.P./37/2024	BIRA NATH PATIR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR A KHANIKAR R L CHUTIA	PP, ASSAM
9 Crl.Rev.P./38/2024	SAMAR ALI LASKAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR K BHUYAN MR H A AHMED MS P BANIA	PP, ASSAM
10 AB/279/2024	KOBUR ALI @ KABUR ALI <b>Versus</b> THE STATE OF ASSAM	MR. R ISLAM MR S ISLAM N. UDDIN	PP, ASSAM
11 AB/283/2024	MUBARAK ALI <b>Versus</b> THE STATE OF ASSAM	MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS P GARGO	PP, ASSAM

12	AB/284/2024	ABDUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM	TUN RAJKHOWA MR J. ISLAM	PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
13	Bail Appln./4592/2023 WITH CASE RECORD(SCANNED COPY), FIXED	SHAHIN AHMED <b>Versus</b> THE STATE OF ASSAM	MR. N H LASKAR	PP, ASSAM
14	Bail Appln./4661/2023 WITH OFFICE NOTE, B/O	PRANJIT KHANIKAR AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR S BORTHAKUR MR. S BOIRAGI	PP, ASSAM
15	Bail Appln./48/2024 FIXED	NILAM DAS @ DOMAI <b>Versus</b> THE STATE OF ASSAM	MR G CHOUDHURY MR. D SARMA MR. ABU JAHID MR A IKBAL MS M N KONYAK	PP, ASSAM
16	Bail Appln./59/2024 FIXED	ABDUL HAQUE <b>Versus</b> THE STATE OF ASSAM	MR. M A CHOUDHURY MR J M SULAIMAN	MR A U AHMED MS. H SARMA PP, ASSAM
17	Bail Appln./64/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	SALMA JAHAN AHMED <b>Versus</b> THE STATE OF ASSAM	MR. A GOYAL MR. A CHOUDHURY	PP, ASSAM
18	Bail Appln./106/2024 FIXED	SHAHAJAHAN BADSHA <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. S H ZAMAN U U KHAN	PP, ASSAM
19	Bail Appln./230/2024 FIXED	MD. ALI MALLIK <b>Versus</b> THE STATE OF ASSAM	MD I H LASKAR	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
20	AB/3637/2023	IMDHADUL AHMED @ IMDADUL AHMED <b>Versus</b> THE STATE OF ASSAM	MR. A A R KARIM MR. A DEB MR M HOQUE	PP, ASSAM
21	AB/3831/2023	AKHER MOLLAH @ AKKER ALI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A RAHMAN MR E HUSSAIN	PP, ASSAM
22	AB/3858/2023 FIXED	PURNA KANTA MEDAK <b>Versus</b> THE STATE OF ASSAM	MR. S N KRISHNATRAYA MS D K DOLEY	PP, ASSAM
23	AB/4297/2023 FIXED	SAIBUR HUSSAIN @ TOYBUR RAHMAN AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. J C GOGOI MR B ISLAM	PP, ASSAM
24	AB/4307/2023 FIXED	JUGEN BARUAH <b>Versus</b> THE STATE OF ASSAM	MR. S J SARMAH	PP, ASSAM
25	AB/4308/2023 FIXED	NRIPEN BURAGOHAIN <b>Versus</b> THE STATE OF ASSAM	MR. S J SARMAH	PP, ASSAM
26	AB/4312/2023	SAMIR CHOWDHURY <b>Versus</b> THE STATE OF ASSAM	MR. P DUTTA MR P TALUKDAR	PP, ASSAM
27	AB/4358/2023 FIXED	TAZ UDDIN BARBHUIYA AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A H ALAMGIR	PP, ASSAM
28	AB/4362/2023 FIXED	MD AYNUL HOQUE AND 4 ORS <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A M AHMED MR. R A CHOUDHURY P. GHOSH	PP, ASSAM
29	AB/27/2024	SARITA DEVI JAIN <b>Versus</b> THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MS S JAIN	PP, ASSAM
30	AB/43/2024 FIXED	ROFIKUL ALI HOQUE AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. S ROY MR. M H LASKAR M. HOSSAIN	PP, ASSAM

31	AB/86/2024 FIXED	SHAFIKUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM
32	AB/111/2024 FIXED	RIAJUL ISLAM @ RIAJUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. A ROSHID	PP, ASSAM
33	AB/168/2024 FIXED	NEKIBUR HUSSAIN @ NEKIB ALAHI <b>Versus</b> THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
34	AB/169/2024 FIXED	MD. SAFIUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
35	AB/174/2024 FIXED	SUBHANGKAR DAS <b>Versus</b> THE STATE OF ASSAM	MR. B J MUKHERJEE MS R SAHA	PP, ASSAM
36	AB/213/2024 FIXED	ATAB ALI AND 9 ORS <b>Versus</b> THE STATE OF ASSAM	MR. M A I HUSSAIN N ISLAM	PP, ASSAM
37	AB/218/2024 FIXED	HUSSAIN AHMED <b>Versus</b> THE STATE OF ASSAM	MR H I CHOUDHURY MR. P K ROYCHOUDHURY MR REZABUL HOQUE	PP, ASSAM
<b>ORDERS</b>				
38	CrI.Rev.P./299/2017 FIXED	MD. ABDUS SAMAD @ ABDUL SAMAD <b>Versus</b> MUSTT. YASMIN BEGUM	MR.H ALI MR.A ALI	
39	I.A.(CrI.)/48/2022 WITH OFFICE NOTE, LCR 4 FILES, P.B.-2, B/O <b>in</b> CrI.A./21/2022 <b>WITH</b> CrI.A./21/2022	SOFA UDDIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
40	CrI.Rev.P./425/2022 WITH LCR (THREE FILES).	RUPASRI SARMA <b>Versus</b> DEBENDRA SARMA	MR. P K MUNIR MR A RAHMAN MR. A GAYAN	MR. M K SARMA MR K K GOSWAMI
41	I.A.(CrI.)/683/2022 WITH OFFICE NOTE, LCR 5 FILES, B/O <b>in</b> CrI.A./287/2022 <b>WITH</b> CrI.A./287/2022	SAHA ALOM LASKAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER MR. A ISLAM	PP, ASSAM
42	CrI.Pet./727/2022 WITH LCR 1 FILE, FIXED	BHUPEN DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A PARAMANIK	PP, ASSAM
43	CrI.L.P./2/2023 WITH OFFICE NOTE <b>in</b> CrI.A./11000/2022  <b>WITH</b> CrI.A./11000/2022 (Filing Number)	IMRAN ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A J SARMA MR. P D NAIR MR. A CHETRY MR G ALAM MS J KHANOM MR. H ROHMAN S R A NASER	MR G CHOUDHURY (R- 2) PP, ASSAM
44	Tr.P.(CrI.)/32/2023 FIXED	UTPAL JYOTI SUT <b>Versus</b> KEWELO U. KROME	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ FARIDUL AMIN MR S A BARBHUYAN SAMIM RAHMAN	

45	I.A.(CrI.)/553/2023 <u>4 Y 11 M 13 D</u> :WITH LCR 3 FILES, FIXED <b>in</b> CrI.A./169/2020 <b>WITH</b> CrI.A./169/2020	ABDUL BATEN, <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S DAS MRS. B GOGOI MS M BORAH	PP, ASSAM
46	I.A.(CrI.)/837/2023 WITH OFFICE NOTE, FIXED <b>in</b> CrI.A./332/2023 <b>WITH</b> CrI.A./332/2023	ABDUL BATEN <b>Versus</b> THE STATE OF ASSAM AND ANR BINDESWAR TIWARI <b>Versus</b> THE STATE OF ASSAM	MR. S DAS MR. M K SHARMA MRS. R T DAS MR K DAS MR K DAS MR. S DAS MRS. R T DAS MR K DAS	PP, ASSAM MR. B RAHMAN (R-2) MR. H ALI (R-2) MR. K K PARASAR (APP) MR G DEKA(R-2) PP, ASSAM MR. B RAHMAN(R-2) MR. B RAHMAN(R-2) MR J ISLAM MR. H ALI(R-2) MR. K K PARASAR(APP) MR G DEKA(R-2) MR G DEKA(R-2) PP, ASSAM MR. B RAHMAN(R-2) MR. H ALI(R-2) MR. K K PARASAR(APP) MR G DEKA(R-2) PP, ASSAM
47	I.A.(CrI.)/103/2024 <b>in</b> CrI.A./624/2024 <b>WITH</b> CrI.A./624/2024 (Filing Number) <b>WITH</b> I.A.(CrI.)/626/2024 (Filing Number)	BINDESWAR TIWARI <b>Versus</b> THE STATE OF ASSAM AND ANR DHIREN DAS <b>Versus</b> THE STATE OF ASSAM AND ANR B DHIREN DAS <b>Versus</b> THE STATE OF ASSAM AND ANR B	MR. S DAS MR K TALUKDAR MR. B K DAS MS. P DAS MR. B K DAS MR. B K DAS	MR. B RAHMAN(R-2) MR. H ALI(R-2) MR. K K PARASAR(APP) MR G DEKA(R-2) PP, ASSAM PP, ASSAM PP, ASSAM
48	I.A.(CrI.)/104/2024 <b>in</b> CrI.A.(J)/826/2024 <b>WITH</b> CrI.A.(J)/826/2024 (Filing Number) <b>WITH</b> I.A.(CrI.)/828/2024 (Filing Number)	BINDESWAR TIWARI <b>Versus</b> THE STATE OF ASSAM AND ANR DHIREN DAS <b>Versus</b> THE STATE OF ASSAM AND ANR B ARNESH HARIZON <b>Versus</b> THE STATE OF ASSAM AND ANR. ARNESH HARIZON <b>Versus</b> THE STATE OF ASSAM AND ANR. H ARNESH HARIZON <b>Versus</b> THE STATE OF ASSAM AND ANR. H	MR. S DAS MR K TALUKDAR MR. B K DAS MS. P DAS MR. B K DAS MR. B K DAS MS N HASSAN (LEGAL AID COUNSEL) MS N HASSAN MS N HASSAN	MR. B RAHMAN(R-2) MR. H ALI(R-2) MR. K K PARASAR(APP) MR G DEKA(R-2) PP, ASSAM PP, ASSAM PP, ASSAM
<b>HEARING</b>				
49	CrI.A./23/2021 WITH OFFICE NOTE, LCR 4 FILES, B/O <b>WITH</b> I.A.(CrI.)/48/2021 <b>in</b> CrI.A./23/2021	ALBISH KHERIA <b>Versus</b> THE STATE OF ASSAM. ALBISH KHERIA <b>Versus</b> THE STATE OF ASSAM.	MR M AHMED MR. A HUSSAIN MR M AHMED MR. A HUSSAIN	PP, ASSAM PP, ASSAM
50	CrI.A./159/2022 <u>1 Y 9 M 0 D</u> :WITH LCR 5 FILES, FIXED	JITUMONI MAHANTA <b>Versus</b> THE STATE OF ASSAM	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MR T GOGOI	PP, ASSAM
51	CrI.A./264/2022 <u>1 Y 4 M 25 D</u> :WITH OFFICE NOTE, LCR 8 FILES AND P.B., B/O	SOMED ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	PP, ASSAM

52 CrI.A./93/2023  
1 Y 0 M 26 D :WITH LCR 1  
FILE(SCANNED COPY), FIXED  
**WITH**  
I.A.(CrI.)/213/2023  
**in** CrI.A./93/2023

MOTIOR RAHMAN  
**Versus**  
THE STATE OF ASSAM AND ANR.

MR. A ROSHID  
MS. M R DEVI  
MS. T BEGUM

MR K P PATHAK  
PP, ASSAM

MOTIOR RAHMAN  
**Versus**  
THE STATE OF ASSAM AND ANR.

MR. A ROSHID  
MS. M R DEVI  
MS. T BEGUM

PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 07/02/2024

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1)	MR. K N CHOUDHURY	22-01-2024	To	07-02-2024
2)	MRS N BARUAH	27-01-2024	To	15-03-2024
3)	MR M J QUADIR	07-02-2024	To	12-02-2024
4)	MR. A K HANNAN	07-02-2024	To	12-02-2024
5)	MS. A BHATTACHARYYA	29-01-2024	To	07-02-2024
6)	MR. M A CHOUDHURY	01-02-2024	To	10-02-2024
7)	MR. R K BHATRA	01-02-2024	To	16-02-2024
8)	MR J CHOPRA	10-02-2024	To	17-02-2024
9)	MR. V K CHOPRA	10-02-2024	To	17-02-2024
10)	MR. P. CHOUDHURY	02-02-2024	To	10-02-2024
11)	MR. H L MAURYA	05-02-2024	To	31-03-2024
12)	MR D K DAS	09-02-2024	To	16-02-2024
13)	MR D K MISHRA	08-02-2024	To	09-02-2024
14)	MR B PRASAD	08-02-2024	To	09-02-2024
15)	MS. B CHOUDHURY	05-02-2024	To	12-02-2024
16)	MR S K SARKAR	07-02-2024	To	07-02-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Wednesday,7th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KARDAK ETE**

COURT NO: 23

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDER (STAY VACATING)</b>				
1	I.A.(Civil)/3780/2023 in WP(C)/4605/2023	THE PRINCIPAL, SILAPATHAR COLLEGE <b>Versus</b> DIPIKA BORUAH AND 3 ORS.	MR J PAYENG  MS A PAYENG	SC, HIGHER EDU
	<b>WITH</b> WP(C)/4605/2023	DIPIKA BORUAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA	SC, HIGHER EDU MR J PAYENG (R3, R5) MS A PAYENG (R3, R5)
2	I.A.(Civil)/323/2024 in WP(C)/2359/2022	ANIL CH. ROY <b>Versus</b> ARUP KUMAR SAHA AND 5 ORS.	MR J ABEDIN  MR. K I MAZUMDER	SC, ELEM. EDU GA, ASSAM
	<b>WITH</b> WP(C)/2359/2022	ARUP KUMAR SAHA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. I H LASKAR MR. P K DEKA MR J H LASKAR MR. R. KARIM	SC, ELEM. EDU MR J ABEDIN (R-6) GA, ASSAM MR. A DHAR (R6) MR. K I MAZUMDER (R-6) MISS S ROY (R6) MD F FARIDI (R6)
<b>ORDER NO STEPS</b>				
3	WP(C)/1535/2022	ANIMA DEKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. B K DAS MR. M DEKA	SC, ELEM. EDU
4	WP(C)/5045/2022	ROFIQUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	SC, HIGHER EDU GA, ASSAM SC, FINANCE
	<b>WITH</b> WP(C)/1785/2023	ROFIQUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK MR. A W MONDAL	SC, HIGHER EDU GA, ASSAM SC, FINANCE
6	WP(C)/5636/2022	SANDIPAN PURKAYASTHA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. J LASKAR MR. M LASKAR	GA, ASSAM SC, SEC. EDU.

### ORDER (IMPLEADMENT OF PARTY)

7	I.A.(Civil)/2066/2023 in WP(C)/1375/2023	SOCIETY OF GUARDIAN SILCHAR COLLEGIATE SCHOOL SILCHAR AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. P BHATTACHARYA	GA, ASSAM MR. S K CHAKRABORTY (R-4) SC, SEC. EDU.
	<b>WITH</b> WP(C)/1375/2023	RAJIB KUMAR DUTTA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS P CHAKRABORTY MS. A DAS MS. K KHAN	GA, ASSAM MR. M NATH (R-4) MR. S K CHAKRABORTY (R-4) MR. D P BORAH (R-4) MRS. A CHAKRABORTY (R-4) MS. M DUTTA (R-4) MR. A BHATTACHARYYA Sr. Adv. (R-4) SC, SEC. EDU.
	<b>WITH</b> I.A.(Civil)/1610/2023 in WP(C)/1375/2023	SILCHAR COLLEGIATE SCHOOL TEACHERS AND STAFF ASSOCIATION, <b>Versus</b> RAJIB KUMAR DUTTA	MR. P K ROY MR. S K CHAKRABORTY	MS P CHAKRABORTY SC, SEC. EDU.
8	I.A.(Civil)/54/2024 in Cont.Cas(C)/580/2020	MINATI GOPE <b>Versus</b> PREETOM SAIKIA AND 6 ORS	MS. A TALUKDAR	
	<b>WITH</b> Cont.Cas(C)/580/2020	MINATI GOPE <b>Versus</b> PREETOM SAIKIA AND 3 ORS	MR. D K SARMAH MR. D K SARMAH MS. A TALUKDAR	MR. D SAIKIA (R-1) MR. R MAZUMDAR (R-1) MR. P K BORAH (R-1) MR. P K BORAH (R-1)
9	I.A.(Civil)/57/2024 in Cont.Cas(C)/619/2019	MAFIZAN BEGUM <b>Versus</b> PREETOM SAIKIA AND 2 ORS	MD M S ALI	
	<b>WITH</b> Cont.Cas(C)/619/2019	MAFIZAN BEGUM <b>Versus</b> PREETOM SAIKIA AND 2 ORS	MR. Y AHMED MD M S ALI	MR. D SAIKIA MR. M R LASKAR MS. N PHUKAN
10	I.A.(Civil)/59/2024 in Cont.Cas(C)/608/2020	ON THE DEATH OF SAMSUL ISLAM CHOWDHURY HIS LEGAL HEIRS- <b>Versus</b> PRITOM SAIKIA AND 3 ORS.	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	
	<b>WITH</b> Cont.Cas(C)/608/2020	ON THE DEATH OF SAMSUL ISLAM CHOWDHURY HIS LEGAL HEIRS- <b>Versus</b> PRITOM SAIKIA AND 3 ORS.	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	MR. D SAIKIA (R-1) MR S M T CHISTIE (R-1) MR. P K BORAH MR. N J KHATANIAR MS. N PHUKAN (R-1)
11	I.A.(Civil)/66/2024 in Cont.Cas(C)/127/2020	ABU BAKKAR LASKAR <b>Versus</b> TRIDIP ROY	MR F A LASKAR	
	<b>WITH</b> Cont.Cas(C)/127/2020	ABU BAKKAR LASKAR <b>Versus</b> SMT. SURANJANA SENAPATI, ACS AND 2 ORS.	MR F A LASKAR MR. D H MOZUMDER	MR. D SAIKIA (r-1) MR S M T CHISTIE (r-1)
12	I.A.(Civil)/156/2024 in WP(C)/865/2021	DR. DIPANKAR BORAH <b>Versus</b> THE STATE OF ASSAM AND 11 ORS	MR. M J BARUAH MR. A. ALI	SC, HIGHER EDU MR J ABEDIN MR. K I MAZUMDER
	<b>WITH</b> WP(C)/865/2021	DR. AMAD UDDIN <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR J ABEDIN MR. K I MAZUMDER	SC, HIGHER EDU MR. K R BORA (R-3,4,5,6) MR D MAHANTA (R-4 AND 5)
13	I.A.(Civil)/178/2024 in Cont.Cas(C)/605/2020	ANADAR DOLEY, <b>Versus</b> PREETOM SAIKIA AND 2 ORS	MR. M K NEOG	

	<b>WITH</b> Cont.Cas(C)/605/2020	ANADAR DOLEY <b>Versus</b> PREETOM SAIKIA AND ANR.	MR. M K NEOG	MS. P CHAKRABORTY MR. M R LASKAR
14	I.A.(Civil)/324/2024 <b>in</b> Cont.Cas(C)/294/2020	MANOJ KONWAR AND 27 ORS. <b>Versus</b> NARAYAN KONWAR AND ANR	MR. P J SAIKIA MR. R S MISHRA MR. P BORDOLOI	MR. R MAJUMDAR
	<b>WITH</b> Cont.Cas(C)/294/2020	MANOJ KONWAR AND 27 ORS. <b>Versus</b> PRITAM SAIKIA AND ANR	MR. P J SAIKIA MR. R S MISHRA MR. P BORDOLOI	MR. D SAIKIA (R1, R2) MR S M T CHISTIE (R2) MR. R MAZUMDAR (R1) MR. P K BORAH (R1)
	<b>WITH</b> I.A.(Civil)/1726/2021 <b>in</b> Cont.Cas(C)/294/2020	MANOJ KONWAR AND 27 ORS. <b>Versus</b> PRITAM SAIKIA AND ANR	MR. P J SAIKIA MR. R S MISHRA MR. P BORDOLOI	MR. D SAIKIA (R1, R2) MR S M T CHISTIE (R2) MR. R MAZUMDAR (R1) MR. P K BORAH (R1)
<b><u>ADMISSION</u></b>				
15	WP(C)/435/2022	HEMANTA BARUAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A RAJKHOWA MR. R P HAZARIKA	GA, ASSAM
16	WP(C)/439/2022	TARULATA MUSHAHARY <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S C BISWAS MS A DAS MRS S MALAKAR MS A BORAH	SC, ELEM. EDU SC, BTC SC, WPT AND BC SC, FINANCE
17	WP(C)/622/2022	BHABEN CHANDRA KALITA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR R K HAJONG	SC, HIGHER EDU GA, ASSAM
18	WP(C)/669/2022	RANJIT TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR R K HAJONG	SC, HIGHER EDU GA, ASSAM
19	WP(C)/712/2022	MINA GOSWAMI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P J SAIKIA MS D DUTTA	GA, ASSAM SC, SEC. EDU.
20	<b>WITH</b> WP(C)/202/2022	DAMBARU DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MS M BORAH MS. S BURAGOHAIN MR. B B BORAH MS. B CHOWDHURY	SC, SEC. EDU.
21	WP(C)/746/2022	DR. BRIJESH KUMAR RAI <b>Versus</b> THE INDIAN INSTITUTE OF TECHNOLOGY, GUWAHATI AND 3 ORS	MR. K N CHOUDHURY MS. D GHOSH MR SAURADEEP DEY MR I CHAKMA	MR. R P KAKOTI SR. ADV. (R-1,2,3) MR. A K DUTTA (R-1,2,3) MR. K GOGOI (r-4) MR A B DEY (R-1,2,3) MR. S SUTRADHAR (R-1,2,3) ASSTT.S.G.I. SC, IIT
22	WP(C)/1066/2022	ALI AKBAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. R ALI H A AHMED DR. R HOQUE MR A S SK	SC, ELEM. EDU GA, ASSAM MR M AHMED
23	WP(C)/1329/2022	MRS. MAMTAZ BEGUM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	SC, ELEM. EDU MR. Z HAMMAD (r-5) MR E AHMED (r-5) MR S A SIKDER (r-4)
24	WP(C)/1393/2022	DR. CHINMOY TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. B PHUKAN MR. S R PATOWARY MR R RAJKHOWA MR B KHAKHLARY MS. K DEKA	SC, ELEM. EDU SC, SCERT, ASSAM SC, N C T E
25	WP(C)/1418/2022	ARUP KUMAR BORAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P MAHANTA MS. P SAHARIA MR. P K HANDIQUE	SC, HIGHER EDU MR. U J SAIKIA SC, U G C



26	WP(C)/2331/2022	RAJDEEP SINGH KURMI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	GA, ASSAM SC, HEALTH
27	WP(C)/2371/2022	EKRAMUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M ALI MR. R ISLAM	SC, ELEM. EDU GA, ASSAM MR. J AHMED (R-7 & 8) MS A HUSSAIN (R-7 & 8) MS. N HASINA (R-7 & 8) R BEGUM (R-7 & 8)
28	WP(C)/2475/2022	ANJALANA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A SAYED MS. S MAHANTA MR. M MAHANTA	SC, ELEM. EDU GA, ASSAM MR. M H ANSARI MR. S ALIM MS B KALITA
29	WP(C)/2509/2022	MD. RAFIK AHMED <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S K MEDHI MRS. M BARMAN	MR H R A CHOUDHURY (R-6) MR. B CHAKRAVARTY (R-8) MR. H ALI (R-6) MS. A LALA (R-8) SC, SEC. EDU.
30	WP(C)/3317/2022	ZAKIR HUSSAIN BEG AND 67 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. P K GOSWAMI MR. B P BORAH MR P J DUTTA MR R S RONGHANG MISS. J GOGOI	GA, ASSAM SC, FINANCE SC, EDU
31	WP(C)/3456/2022	SULEMAN ALI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P D NAIR MR. M K HUSSAIN MR. H ROHMAN MR K U AHMED MR. A AHMED M ALOM	MR. T J MAHANTA (R-6) MR. P P DUTTA (R-6) MR. A BORUA (R-6) MR T GOGOI (R-6) SC, SEC. EDU.
32	WP(C)/3702/2022	MD. GOLAP HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M ALI MR. R ISLAM	SC, ELEM. EDU ALHAJJ I UDDIN (r-8) GA, ASSAM MRS. R MOMTAZ (r-8) MR. H ALI (r-7) MR. R A CHOUDHURY (r-7) MS J BEGUM (r-7)
33	WP(C)/3766/2022	PUROBI PATOWARY @ PURABI PATOWARI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. I C DEKA MR. D J SAIKIA	SC, HIGHER EDU
34	WP(C)/3854/2022	ZINNATUN NEHAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. Z HAMMAD	SC, ELEM. EDU GA, ASSAM SC, SSA
35	WP(C)/3856/2022	KHAGEN KACHARI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR J ABEDIN MR. A M AHMED MR. R A CHOUDHURY MS R DEKA P. GHOSH	SC, HIGHER EDU MR C BARUAH (R-3) MR. B BARUAH (R-3) MR S HUSSAIN (R-4)
36	WP(C)/3918/2022 WITH LCR	MD. MAHAMMAD ALI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S NATH MR. N G KUNDU	MR. A R BHUYAN GA, ASSAM MR. M A I HUSSAIN MR F HAQUE SC, SEC. EDU.
37	WP(C)/3961/2022	DIPANGKAR KAYASTHA <b>Versus</b> THE GAUHATI UNIVERSITY AND 2 ORS	MR. P MAHANTA MR. R B GOHAIN MR A KHARSOHUM	SC, G U
38	WP(C)/4012/2022	MAIN UDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M ALI MR. R ISLAM	SC, ELEM. EDU MR. J AHMED (r-7,8) MS A HUSSAIN (r-7,8) MS. N HASINA (r-7,8) R BEGUM (r-7,8)
39	WP(C)/4756/2022	SAILEN SARMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR. P. SINGHA	SC, HIGHER EDU MR. V RAJKHOWA (R-3) MR P H KONWAR

40	WP(C)/5826/2022	ANJU RANI BAISHYA DAS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. J KALITA MR. N J GOGOI	GA, ASSAM MR. R SARMA (R-3) MS. S. BISWAS (R-3) SC, SEBA
41	WP(C)/6599/2022	ALTAB HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	SC, ELEM. EDU GA, ASSAM
42	WP(C)/7039/2022	MANISHA BHOWMIK AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S MUNIR MR S M ABDULLAH P MR. S RAHMAN MD R ISLAM	SC, SEC. EDU.
43	WP(C)/7068/2022	DR. MD. SHIRAZUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A R BHUYAN MR. M A I HUSSAIN MR N Z CHOUDHURY	MRS. D DAS BARMAN, GA, ASSAM MR. S K DAS (R-1) MR R KARIM (R-1) MR B GOGOI, SC, RMSA SC, SEC. EDU.
	<b>WITH</b>			
44	Cont.Cas(C)/243/2020	THE SCHOOL MANAGEMENT AND DEVELOPMENT COMMITTEE OF ALITANGONI OSMANIA H. S.SCHOOL AND ANR. <b>Versus</b> PRITAM SAIKIA	MR A R BHUYAN MR. M A I HUSSAIN MS LR KHANAM	MR. D SAIKIA MR S M T CHISTIE
45	WP(C)/7193/2022	TAJ UDDIN AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	M. I. H. CHOUDHURY MR. R P SARMAH MR M R ADHIKARI MS S P CHETRY	SC, HIGHER EDU MR. M NATH (R-3,4) MR. A Y CHOUDHURY (R- 3,4,5) MR. A BHATTACHARJEE (R- 3,4) MR. T A CHOUDHURY (R- 3,4,5) SC, G U
46	WP(C)/7214/2022	ABDUL WAHID <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	DR. B AHMED MR A U AHMED MS. H SARMA	SC, HIGHER EDU MRS. R DEVI (r-3,4)
47	WP(C)/7273/2022	DIPANJALI HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MD S HOQUE MR. F A FAROOQUE	MR. S U AHMED (R-6) MD. ANARUL ISLAM (R-6) SC, SEC. EDU. SC, BTC
48	WP(C)/7457/2022	MITHU SAHA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR A KUNDU	SC, ELEM. EDU MR. I A TALUKDAR (R6) MR. R K MUSAHARY, SC, BTC
		<b>ORDERS</b>		
49	Cont.Cas(C)/643/2023	BIJU DEVI AND 2 ORS. <b>Versus</b> NARAYAN KONWAR AND ANR	MR. U K NAIR MR A CHAKRABORTY MS D MAHANTA	
50	Cont.Cas(C)/676/2023	ABDUL KADER MIAH <b>Versus</b> NARAYAN KONWAR, IAS AND 4 ORS	MR. A F N U MOLLAH K ZAMAN	MR B DEURI (r-3)
51	WP(C)/1893/2023	PURABI BARUAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR H RAHMAN MS P AGARWAL MR I HASIEB MR. B J DAS	MR. R MAZUMDAR (r-3,4) MR H BEZBARUA (r-3,4) MR. R DEKA (r-3,4) SC, EDU
52	I.A.(Civil)/115/2024 <b>in</b> Cont.Cas(C)/490/2022	ANIMA SAIKIA, <b>Versus</b> DHARMA KANTA MILI,	MR. P. SINGHA MR P H KONWAR	SC, HIGHER EDU
	<b>WITH</b>			
	Cont.Cas(C)/490/2022	BHUPEN SAIKIA <b>Versus</b> DHARMA KANTA MILI	MR. P. SINGHA MR P H KONWAR	MR. K GOGOI
53	I.A.(Civil)/201/2024 <b>in</b> Cont.Cas(C)/358/2021	APURBA THAKURIA <b>Versus</b> RUPANJALI MAHANTA	MR. R MAZUMDAR	MR. P MAHANTA

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LEAVE NOTE OF ADVOCATES FOR 07/02/2024

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1)	MR. K N CHOUDHURY	22-01-2024	To	07-02-2024
2)	MRS N BARUAH	27-01-2024	To	15-03-2024
3)	MR M J QUADIR	07-02-2024	To	12-02-2024
4)	MR. A K HANNAN	07-02-2024	To	12-02-2024
5)	MS. A BHATTACHARYYA	29-01-2024	To	07-02-2024
6)	MR. M A CHOUDHURY	01-02-2024	To	10-02-2024
7)	MR. R K BHATRA	01-02-2024	To	16-02-2024
8)	MR J CHOPRA	10-02-2024	To	17-02-2024
9)	MR. V K CHOPRA	10-02-2024	To	17-02-2024
10)	MR. P. CHOUDHURY	02-02-2024	To	10-02-2024
11)	MR. H L MAURYA	05-02-2024	To	31-03-2024
12)	MR D K DAS	09-02-2024	To	16-02-2024
13)	MR D K MISHRA	08-02-2024	To	09-02-2024
14)	MR B PRASAD	08-02-2024	To	09-02-2024
15)	MS. B CHOUDHURY	05-02-2024	To	12-02-2024
16)	MR S K SARKAR	07-02-2024	To	07-02-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

### [ For Wednesday,7th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

COURT NO: 26

[CIVIL BENCH-II]

**NO ADJOURNMENT WILL BE PERMITTED IN  
TOP OF THE LIST MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>DELIVERY OF ORDER</b>				
1	WP(C)/5148/2019	NABAMALLIKA BORA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MS B DEVI MR. R SARMA MS. S D SAIKIA	SC, HIGHER EDU
<b>TOP OF THE LIST</b>				
2	WP(C)/4849/2013 FIXED	CHITTARANJAN SARMA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MD.A KHAN MR.N G KUNDU MRG DEKA MR.J PATHAK MR.P K R CHOUDHURY	MR.B GOGOI SC, FINANCE
3	<b>WITH</b> WP(C)/4683/2013	CHITTARANJAN SARMA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MD.A KHAN MR.N G KUNDU MS.J PATHAK MR.P K R CHOUDHURY	SC, FINANCE and TAXATION MR.R DUBEY MR.B GOGOI SC, FINANCE
4	WP(C)/5896/2013 FIXED	PARESH HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.S C BISWAS MR. E AHMED MS.S D CHOUDHURY MR.D BANIA	SC, SOCIAL WELFARE SC, HEALTH
<b>MOTION</b>				
5	WP(C)/124/2023	SHOHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM MR A ALIM SK	GA, ASSAM MR. D A KAIYUM SC, SEC. EDU. FOR CAVEATOR
6	Cont.Cas(C)/665/2023	NIRMAL CHANDRA SARKAR <b>Versus</b> Narayan Konwar,ACS	MR S ISLAM MR. S BISWAS	
7	WP(C)/3473/2023	MOJIBUR RAHMAN BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A R SIKDAR MR. S I TALUKDAR	SC, ELEM. EDU GA, ASSAM
8	WP(C)/5260/2023	THE PRESIDENT, THE SCHOOL MANAGING COMMITTEE OF MILAN ADABARI M E SCHOOL AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. R C SAIKIA MS. K SAIKIA MS. N DEY	SC, ELEM. EDU GA, ASSAM SC, SEC. EDU.

9	WP(C)/6231/2023	RAFTAB UDDIN MAZUMDER AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. N H BARBHUIYA MS. N.A. LASKAR MS. S. DEY	SC, ELEM. EDU
10	WP(C)/6538/2023	SONMOINA DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR J PAYENG MS A PAYENG	GA, ASSAM
11	WP(C)/7056/2023	ABINASH CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. N HOSSAIN	SC, ELEM. EDU GA, ASSAM
12	WP(C)/7499/2023 FIXED	BALICHAPORI M.E.M. SCHOOL <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR B P BORAH MR P J DUTTA MR. P DEKA	SC, ELEM. EDU GA, ASSAM SC, SSA
13	WP(C)/48/2024 FIXED	THAMNA ANCHALIK DEGREE COLLEGE AND ANR <b>Versus</b> THE STATE OF ASSAM AND 12 ORS	MR. N K KALITA MR D DEKA	SC, HIGHER EDU SC, BTC
14	WP(C)/421/2024 FIXED	MAHAMAYA DEGREE COLLEGE AND ANR <b>Versus</b> THE STATE OF ASSAM AND 12 ORS	MR H R A CHOUDHURY MR. A F N U MOLLAH MD H R AHMED MR A MALEK	SC, HIGHER EDU SC, BTC SC, FINANCE
<b>WITH</b>				
15	WP(C)/45/2024	BAKSA DEGREE COLLEGE, BAGANPARA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 13 ORS	MR. N K KALITA MR D DEKA	SC, HIGHER EDU SC, BTC
16	WP(C)/471/2024 FIXED	CHANDAN KAIRI AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU
17	WP(C)/490/2024 FIXED	MS. RUMA BHUYAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R SARMA	SC, ELEM. EDU SC, SEBA
18	WP(C)/554/2024	PANKAJ DEB <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B CHAKRAVARTY MR. S UPADHAY M SHARMA MS. A LALA	SC, HIGHER EDU SC, BTC SC, FINANCE
19	WP(C)/567/2024 B/O	DR. ATUL BORA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. K P PATHAK MR BHARGAV DAS	SC, HIGHER EDU
20	WP(C)/568/2024	ASHIKUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P K SARMA MS. B BHUYAN MS R SAHIN	SC, ELEM. EDU GA, ASSAM
<b>ORDER (STAY VACATING)</b>				
21	I.A.(Civil)/159/2024 FIXED in WP(C)/5281/2023 <b>WITH</b> WP(C)/5281/2023	RESHMA AHMED <b>Versus</b> JABEDA KHATUN AND 5 ORS.  JABEDA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR Z HUSSAIN MR Z HUSSAIN MR. M HOQUE  MR. M R KHANDAKAR	SC, ELEM. EDU GA, ASSAM MR. M R KHANDAKAR  SC, ELEM. EDU GA, ASSAM MR Z HUSSAIN (r-6) MR. M HOQUE (r-6)
<b>ADMISSION</b>				
22	WP(C)/4307/2015 FIXED	MADAN TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MSB DEVI MR.G GOSWAMI	GA, ASSAM(R-3) MS. M BARMAN MR.D SARMA(R-11) MR. A GOGOI (R-9) MR. M ISLAM MR.B BARMANR-11 MR.J DAS(R-10) SC, ELEMENTARY EDUCATION(R-1,2,4 TO 9)
23	WP(C)/6743/2016 FIXED	KUSUM CH. BORAH and 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS.K DEVI MS.K DAS MS.R P BORAH	SC, ELEMENTARY EDUCATION

24	WP(C)/7800/2017 FIXED	SMT. JUNALI THAKURIA <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR.P J SAIKIA MR.A K GUPTA	MR P J DUTTA (r-5,6,7) SC, SECONDARY EDUCATION MR R S RONGHANG (r- 5,6,7)
	<b>WITH</b>			
25	WP(C)/3119/2016	SMT. JUNALI THAKURIA <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.P J SAIKIA MR.A K GUPTA	MR.S B PRASAD(R-5) SC, SECONDARY EDUCATION MR.A K SHAH(R-5)
26	WP(C)/5042/2018 FIXED	ARUN CHANDRA SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. R MAZUMDAR MRS P RAI MR. S P CHOUDHURY MR H BEZBARUA MR. U SARMA MS. P BARMAN	SC, ELEM. EDU MS B DEVI MR. S. J. SARKAR
	<b>WITH</b> I.A.(Civil)/214/2019 in WP(C)/5042/2018	ARUN SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA MS P BARMAN	SC, ELEM. EDU
27	WP(C)/9189/2019 FIXED	BIDYA WATI GOHAIN AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MD H R AHMED MD A ISLAM	SC, ELEM. EDU GA, ASSAM SC, FINANCE
28	WP(C)/5960/2021 B/O	JUHI DEB AND 23 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R P KAKOTI SR. ADV. MR. A K DUTTA MR. B PURKAYASTHA	SC, N C T E SC, SEC. EDU.
29	WP(C)/192/2022	MOINUL HAQUE LASKAR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU
30	WP(C)/716/2022 FIXED	SAILENDRA KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. A TALUKDAR S BORA	MR. U K GOSWAMI (R4) SC, EDU
31	WP(C)/1568/2022 FIXED	JAFUR UDDIN BARBHUIYA AND 61 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU
32	WP(C)/1924/2022 B/O	MD. JAKIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	GA, ASSAM MR. S SUTRADHAR (R-7) SC, SSA
33	WP(C)/2736/2022 B/O	PRADIP KUMAR SARMA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. K M HALOI MR. B DAS	SC, AG MR. U K DAS (R5) MS. B D SARMAH (R5) SC, SEC. EDU. SC, FINANCE
34	WP(C)/4058/2022 B/O	DR. MANJUSHA DASGUPTA <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR. B PURKAYASTHA MR. B ZAMAN	SC, HIGHER EDU MR. P P DUTTA MR B CHANDA (r-9) MR. A BORUA MS P SARMA MS. P P DAS (R-10) SC, ASSAM UNIVERSITY SC, U G C SC, G U
35	WP(C)/5914/2022 FIXED	SHANTANU KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MRS. P GOSWAMI MS N SAIKIA	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY (r- 4,5) SC, SEC. EDU.
	<b>WITH</b> I.A.(Civil)/3270/2022 in WP(C)/5914/2022	KRISHNA GOWALA <b>Versus</b> SHANTANU KUMAR DAS	MR. P K ROY MR. S K CHAKRABORTY	MRS. P GOSWAMI
36	WP(C)/2568/2023 FIXED	MINAKSHI DAS <b>Versus</b> THE BOARD OF SECONDARY EDUCATION, ASSAM AND 3 ORS.	MR. S BANIK M. RAHMAN MR. A S TAPADER MR M AHMED	MS. B WAR (r-4) SC, SEBA

37	WP(C)/3005/2023 FIXED	BAHAR UDDIN BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, ELEM. EDU GA, ASSAM SC, SSA SC, FINANCE
38	WP(C)/3106/2023	NURUDDIN AHMED AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. B K DAS	SC, ELEM. EDU SC, BTC SC, FINANCE
39	<b>WITH</b> WP(C)/4868/2023	DIPAK PATHAK AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. B K DAS MR S SARMAH	SC, ELEM. EDU SC, BTC SC, FINANCE
40	WP(C)/5421/2023 FIXED	SHOHIDUL ISLAM MOLLAH <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MS. K JAIN	SC, ELEM. EDU MR H R A CHOUDHURY (R-8,9) GA, ASSAM MR. H ALI (R-8,9) B BARMAN (R-8,9)
41	<b>WITH</b> WP(C)/2345/2020	SHOHIDUL ISLAM MOLLAH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MS. K JAIN	SC, ELEM. EDU MR H R A CHOUDHURY GA, ASSAM MR. H ALI MR. R A CHOUDHURY
	<b>WITH</b> I.A.(Civil)/2479/2023 in WP(C)/2345/2020	AZIBAR RAHMAN, <b>Versus</b> SHOHIDUL ISLAM MOLLAH AND 8 ORS	SC, ELEM. EDU MR H R A CHOUDHURY MR H R A CHOUDHURY MR. H ALI MR. R A CHOUDHURY	GA, ASSAM MS. K JAIN
42	<b>WITH</b> WP(C)/4686/2021	AZIBAR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR H R A CHOUDHURY MR. M DUTTA MR. H ALI MR. R A CHOUDHURY	SC, ELEM. EDU GA, ASSAM
43	WP(C)/5521/2023	MD. MANIK ALI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. R ALI DR. R HOQUE	SC, HIGHER EDU MR H R A CHOUDHURY (R-4) MR J ABEDIN (R-3) MR. S MUNIR (r-3) MR. H ALI (R-4) MR. S RANA (r-3) MR. R A CHOUDHURY (R-4) B BARMAN (R-4) MR M Z RAHMAN (R-3)
44	WP(C)/6324/2023	MD. NAZRUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. U K GOSWAMI	GA, ASSAM MR. A M BARBHUIYA (R-6 to 8) MS S R MAZARBHUIYA (R-6 to 8) MS A BEGUM (R-6 to 8) S. M. ZINNA (R-6 to 8) SC, SEC. EDU.
45	WP(C)/25/2024 FIXED	SURAJ KUMAR SINGH (MINOR) <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. K A MAZUMDER MR E AHMED MR A HAI	GA, ASSAM DY.S.G.I.
<b>ORDERS</b>				
46	Cont.Cas(C)/581/2014 FIXED	SMTI KALPANA MONDAL @ KALPANA PAUL <b>Versus</b> SRI CHAKRADHAR NATH and ANR.	MR.M U MONDAL MR.M HUSSAIN MR.A WAHAB MR.H R AHMED	MR.B HUSSAIN(R-7&8) MR A N AHMED MR.P B MAZUMDER(R-7&8)
47	Cont.Cas(C)/109/2018 FIXED	BISWAJIT GOGOI AND 9 ORS. <b>Versus</b> PREETOM SAIKIA AND 7 ORS.	MS. B BHUYAN MS. N BORAH	MR. A DEKA MR. R MAZUMDAR MS. A VERMA MRS. R BORAH MS U DAS MR. G TAYE SC, SEC. EDU. MS. R CHAKRABORTTY

	<b>WITH</b> I.A.(Civil)/2709/2022 <b>in</b> Cont.Cas(C)/109/2018	BISWAJIT GOGOI AND 9 ORS. <b>Versus</b> PREETOM SAIKIA AND 7 ORS.	MS. B BHUYAN MS B BORA	
48	Cont.Cas(C)/529/2019 FIXED	RATNESWAR PHUKAN AND ANR. <b>Versus</b> ANURAG GOYAL AND 5 ORS.	MR. P J SAIKIA MS D DUTTA	MR. D SAIKIA MR. U K GOSWAMI MR. B GOGOI MR P NAYAK MS K DAS
49	Cont.Cas(C)/510/2020 FIXED	UTPALA BHATTACHARJEE <b>Versus</b> SMTI. GITIMONI PHUKAN, ACS AND ORS.	MR G J SHARMA MR S NATH	MR. A R TALUKDAR MR. K GOGOI MR. K GOGOI MR. D CHAKRABARTY (R-4) MS D.CHAKRABARTY (R-4) MR. A R TAHBILDAR
50	Cont.Cas(C)/556/2020 FIXED	PUNYA RAM BAISHYA <b>Versus</b> PREETOM SAIKIA AND ORS.	MR. M BHAGABATI MS G BORA MS. K AKHTAR	MR. R MAZUMDAR MS. N PHUKAN
51	WP(C)/4898/2020	DR. AMAD UDDIN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR H R A CHOUDHURY MR J ABEDIN MR. K I MAZUMDER	SC, HIGHER EDU MR. B. C. DAS (R8) MR. B. DEURI, GA, ASSAM (R7) MR. P. DEKA (R8) MR. A K DUTTA (R3, R5) MR. B BORAH (R8) MR. B PURKAYASTHA (R3, R5)
52	Cont.Cas(C)/106/2021 FIXED	AMITA BHATTACHARJEE <b>Versus</b> PREETAM SAIKIA AND 2 ORS	MR J ABEDIN MR. D A KAIYUM MR J ISLAM	
53	Cont.Cas(C)/499/2022 FIXED	PROVATI DAS <b>Versus</b> SMTI SURANJANA SENAPATI, ACS AND ANR	MR. R ISLAM MR J ISLAM	MR. D SAIKIA (R-1) MR S M T CHISTIE (R-1) MS. N PHUKAN (R-1)
54	WP(C)/2433/2022	SAFIQUE UZ ZAMAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS. A HUSSAIN MR R ISLAM MS M DEKA	SC, HIGHER EDU MR. S H RAHMAN (r-6,7) MR. D A KAIYUM (r-6,7) MR. M S MONDAL (r-6,7) SC, FINANCE
55	WP(C)/4318/2022	MANOJ KR CHOWHAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR H TALUKDAR B R BRAHMA MR. R SARMA	SC, ELEM. EDU
56	WP(C)/4516/2022 FIXED	REKHAMONI BORAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. JYOTIRMOY ROY MR. R HAZARIKA MR D DAS MS E NATH	SC, EDU SC, K A A C
57	WP(C)/7403/2022 WITH RECORD FILE	JITENDRA NATH RAY <b>Versus</b> THE STATE OF ASSAM 5 ORS.	MR. A RAHMAN	GA, ASSAM MR. J AHMED (R-6) MR. P A AHMED (R-6) SC, SEC. EDU.
58	I.A.(Civil)/161/2023 <b>in</b> Cont.Cas(C)/118/2022	PURNOLAKHI GOGOI AND ANR. <b>Versus</b> SONMOY DUTTA AND ANR	MS. P CHAKRABORTY MS. K KHAN	MR. K K NANDI
	<b>WITH</b> Cont.Cas(C)/118/2022	PURNOLAKHI GOGOI AND ANR. <b>Versus</b> SONMOY DUTTA	MS. P CHAKRABORTY MS. A DAS MS. K KHAN	MR. A K SAHEWALLA (r-2) MR. W SHARMA (r-2) MR P GOGOI (r-2)
59	Cont.Cas(C)/309/2023 FIXED	NUR HOSSAIN <b>Versus</b> SMTI. SURANJANA SENAPATI, ACS	MR. S ROY MR. M H LASKAR M. HOSSAIN	MR. D SAIKIA MR S M T CHISTIE MS K DAS
60	Cont.Cas(C)/348/2023	ADITYA BHUYAN AND 12 ORS <b>Versus</b> DR. BIJOYA CHOUDHURY AND 3 ORS	MS D BORGOHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	MR S M T CHISTIE (R-2) MR P NAYAK (R-3) MS K DAS (R-2)
61	Cont.Cas(C)/398/2023 FIXED	TAKAR ETE <b>Versus</b> DR. BIJOYA CHOUDHURY AND 2 ORS	MR B SINHA MR. S SAIKIA	MR. A PHUKAN



62	Cont.Cas(C)/488/2023	BIDYUT JYOTI BORA <b>Versus</b> DR. BIJOYA CHOUDHURY AND 3 ORS	MS D BORGOHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH MR N SARMA	
63	Cont.Cas(C)/593/2023 B/O	MD. GAFUR ALI KHAN <b>Versus</b> NARAYAN KONWAR, IAS AND ANR		
64	I.A.(Civil)/2082/2023 FIXED, WITH WP(C)/4731/2015 (D/O), WP(C)/6328/2018 (D/O) <b>in</b> WP(C)/6328/2018	X <b>Versus</b> IN RE- THE STATE OF ASSAM AND 3 ORS.	MR H K DAS SC, GHC	
65	WP(C)/3899/2023	SANATAN TALUKDAR AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A R BHUYAN MR F HAQUE	SC, N C T E SC, SEC. EDU. SC, U G C
66	WP(C)/7040/2023 FIXED	JYOTSHNA DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, SEC. EDU.
67	WP(C)/7515/2023 FIXED	ABUAL HUSSAIN SK <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. K A MAZUMDER MR E AHMED MR A HAI T MAZUMDER	SC, ELEM. EDU GA, ASSAM SC, SSA

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LEAVE NOTE OF ADVOCATES FOR 07/02/2024

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1)	MR. K N CHOUDHURY	22-01-2024	To	07-02-2024
2)	MRS N BARUAH	27-01-2024	To	15-03-2024
3)	MR M J QUADIR	07-02-2024	To	12-02-2024
4)	MR. A K HANNAN	07-02-2024	To	12-02-2024
5)	MS. A BHATTACHARYYA	29-01-2024	To	07-02-2024
6)	MR. M A CHOUDHURY	01-02-2024	To	10-02-2024
7)	MR. R K BHATRA	01-02-2024	To	16-02-2024
8)	MR J CHOPRA	10-02-2024	To	17-02-2024
9)	MR. V K CHOPRA	10-02-2024	To	17-02-2024
10)	MR. P. CHOUDHURY	02-02-2024	To	10-02-2024
11)	MR. H L MAURYA	05-02-2024	To	31-03-2024
12)	MR D K DAS	09-02-2024	To	16-02-2024
13)	MR D K MISHRA	08-02-2024	To	09-02-2024
14)	MR B PRASAD	08-02-2024	To	09-02-2024
15)	MS. B CHOUDHURY	05-02-2024	To	12-02-2024
16)	MR S K SARKAR	07-02-2024	To	07-02-2024